



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Friday,12th November 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:00 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

COURT NO: 1

[DIVISION BENCH-I]

THIS BENCH WILL SIT AT 10:00 AM

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST
DATED 01-11-2021 TO 23-12-2021(RELATING TO
DIVISION BENCH-I), ALONG WITH THE FOLLOWING
MATTERS**

**THIS BENCH WILL ALSO TAKE UP SPECIAL CAUSE
LIST DATED 08-11-2021 TO 12-11-2021, ALONG
WITH THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/5593/2021	SULTAN MAMUD AND 19 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. B C DAS MR. S H RAHMAN MR J ISLAM	SC, ELEM. EDU GA, ASSAM MR. D A KAIYUM SC, FINANCE
2	WP(C)/5912/2021	MUKHESWAR REGON AND 8 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR. U K NAIR MR. M AGARWALLA MS P GOGOI	SC, ELEM. EDU GA, ASSAM SC, FINANCE
3	WP(C)/5918/2021	RANJAN RAJKHOWA AND 54 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR. U K NAIR MR. M AGARWALLA MS P GOGOI	SC, ELEM. EDU GA, ASSAM SC, FINANCE
4	WP(C)/5952/2021	RAJIB CH BHUYAN AND 53 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR. U K NAIR MR. M AGARWALLA MS P GOGOI	SC, ELEM. EDU GA, ASSAM SC, FINANCE
ADMISSION				
5	WP(C)/6628/2018	PATEL ENGINEERING LTD. Versus THE STATE OF ARUNACHAL PRADESH AND 2 ORS.	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS. N MECH	GA, AP

6	WP(C)/510/2020 FIXED	AYESHA BEGUM Versus THE STATE OF ASSAM AND 3 ORS.	DR. B AHMED MR. P K ROYCHOUDHURY MR H I CHOUDHURY MR. P N GOSWAMI MR. N G KUNDU MR. N J KHATANIAR MR. A K AZAD MR. A K AZAD MR G DEKA MR. I KALITA MR. A S TAPADER	MR P N SARMA (R-4) SC, PNRD MR. R P SARMAH (R-4) MR. D DOLEY (R-4)
7	C.Ex.App./4/2021 FIXED	COMMISSIONER, Versus M/S OIL INDIA LTD.	MR. S C KEYAL	MR K KHANNA MR D DAS
8	WITH C.Ex.App./3/2021	COMMISSIONER, CENTRAL GOODS AND SERVICES TAX, DIBRUGARH Versus M/S OIL INDIA LTD.	MR. S C KEYAL	MR D DAS
9	WITH C.Ex.App./5/2021	COMMISSIONER, CENTRAL GOODS AND SERVICES TAX, DIBRUGARH Versus M/S OIL INDIA LTD.	MR. S C KEYAL	MR K KHANNA MR D DAS
10	WITH C.Ex.App./7/2021	COMMISSIONER, CENTRAL GOODS AND SERVICES TAX, DIBRUGARH Versus M/S OIL INDIA LTD.	MR. S C KEYAL	MR K KHANNA MR D DAS
11	WITH C.Ex.App./8/2021	COMMISSIONER, CENTRAL GOODS AND SERVICES TAX, DIBRUGARH Versus M/S OIL INDIA LTD.	MR. S C KEYAL	MR K KHANNA MR D DAS SC, I O C
12	WITH C.Ex.App./9/2021	COMMISSIONER, CENTRAL GOODS AND SERVICES TAX, DIBRUGARH Versus M/S OIL INDIA LTD.	MR. S C KEYAL	MR K KHANNA MR D DAS SC, OIL
13	WITH C.Ex.App./10/2021	COMMISSIONER, CENTRAL GOODS AND SERVICES TAX, GUWAHATI Versus M/S OIL INDIA LTD.	MR. S C KEYAL	MR K KHANNA MR D DAS SC, OIL
14	C.Ex.App./6/2021	CHAMONG TEA CO. LTD Versus COMMISSIONER OF CENTRAL EXCISE	MR. D SAHU MR. R S MISHRA MS M GOGOI	SC, CENTRAL EXCISE CUSTOMS
15	WA/15/2021 FIXED	UNION OF INDIA AND 4 ORS Versus SRI CHOLINGSO KORA AND 4 ORS	MR. B CHAKRAVARTY ASSTT.S.G.I.	MR. B D GOSWAMI(R-2 TO 5) MR. D MOZUMDER (R-1) MR. S R RABHA (R-1) MR. A DAS MR. R BAISHYA MR. P BORAH (R-1) GA, ARUNACHAL
16	WA/237/2021 FIXED	MD. RAFIUL HUSSAIN Versus THE STATE OF ASSAM AND 3 ORS.	MR. M K BORAH	GA, ASSAM
17	WA/284/2021	HIRAN KALITA Versus SABITA KALITA AND 6 ORS.	MR. B DEKA MR L TASHI	SC, APDCL
	WITH I.A.(Civil)/1810/2021 in WA/284/2021	HIREN KALITA Versus SABITA KALITA AND 6 ORS.	MR. B DEKA MR L TASHI	SC, APDCL
18	WP(C)/1937/2021 FIXED	THE UNION OF INDIA AND 3 ORS Versus BIKRAM RAY	MR. B SARMA SC, RAILWAY	MR G J SHARMA DR. J L SARKAR

19	WITH WP(C)/2523/2021	THE UNION OF INDIA AND 3 ORS Versus MAITREYEE SOM SAHA	MR. B SARMA SC, RAILWAY	MR G J SHARMA DR. J L SARKAR
ORDERS				
20	MC/235/2015 WP(C)/5869/2011 (D/O)	THE UNION OF INDIA and 4 ORS, Versus MANOJ KUMAR ROY	C.G.C. MS.R GOSWAMI	MR. K R PATGIRI MS. U HAZARIKA
21	WP(C)/4425/2015 WITH LCR	RATANJIT NARZARY and 4 ORS, Versus THE STATE OF ASSAM and 7 ORS,	MR.T DEURI MR.B DAS MR. S BASUMATARY	GA, ASSAM(R1,2,3,6 & 7) MR.Y DOLOI(R-5) MR. S K MEDHI ASSTT.S.G.I.R4 and 5 SR. CGC
22	I.A./1532/2016 in WA/273340/2016	VANLALNGHETA Versus SMTI LALREMMAWII and ANR,	MSB DEVI MR.P D NAIR MRM RAHMAN MR G ALAM MRS BORGHAIN MR.A AHMED MR.H ROHMAN MR.G GORLOSA MR.D NAG MR.M BORGHAIN MR.S BOIRAGI	MR. K N CHOUDHURY (R-1,2) MR. J PATOWARY (R-1,2) N GAUTAM (R-1,2)
23	I.A.(Civil)/1586/2017	RANJAN BANERJEE Versus BIKASH BHATTACHARJEE and 4 ORS,	MR.I H SAIKIA MR.K KALITA MS.S KANUNGOE	MR.K R PATGIRI(R-1) MS.C DAS(R-1) MRS.C DASR-1 SC, SECONDARY EDUCATION
24	WITH WA/289600/2017 (Filing Number)	RANJAN BANERJEE Versus BIKASH BHATTACHARJEE and 4 ORS	MR.I H SAIKIA MS.S KANUNGOE	
25	I.A.(Civil)/1621/2017 in WA/115/2017	ASSAM GOVT. CONSTRUCTION CORPORATION LTD and ANR Versus SRI BHUPEN CH GOSWAMI and 53 ORS	MR.S K GOSWAMI MR.N BARMAN MR.B K GOSWAMI	MR.T J MAHANTA(Sr.Adv.)(R-1-4,8,10,11,17,23,39,40&49) MR.B BORAR- 1-4,8,10,11,17,23,39,40and49 MR.A BARUA(R- 1-4,8,10,11,17,23,39,40&49)
	WITH WA/115/2017	ASSAM GOVT. CONSTRUCTION CORPORATION LTD and ANR Versus SRI BHUPEN CH GOSWAMI and 53 ORS	MR.S K GOSWAMI MR.N BARMAN MR.B K GOSWAMI	MR.T J MAHANTA(Sr.Adv.)(R-1-4,8,10,11,17,23,39,40&49) MR.B BORAR- 1-4,8,10,11,17,23,39,40and49 MR.A BARUA(R- 1-4,8,10,11,17,23,39,40&49)
26	WA/119/2018	DR ASUTOSH KUNDU Versus SRI AMARJYOTI SARMA AND 7 ORS	MR N DUTTA MS. J HAZARIKA MR. P MAHANTA MR. A PHUKAN MR. R B GOHAIN	
27	WA/1/2019	SRI CHITTARANJAN NATH Versus THE STATE OF ASSAM AND 12 ORS	MR. M TALUKDAR MS. M TALUKDAR	MR B D DAS (R-2,3 AND 4) GA, ASSAM MR H K SARMA (R-2,3 AND 4) MS. R DEKA (R-5) SC, FINANCE DEPTT.
28	WA/212/2019	ABDUS SUKUR @ MD. ABDUS SHUKUR AND 45 ORS Versus THE STATE OF ASSAM AND 9 ORS	MR S S DEY DR. B U AHMED MR. N HAQUE MR K UDDIN MR. S R BARBHUIYA MR M HUSSAIN MR. D J KAPIL	GA, ASSAM SC, FOREST SC, REVENUE
29	WITH WP(C)/4328/2021	NIYAMAT ALI AND 88 ORS Versus THE STATE OF ASSAM AND 10 ORS	MR H R A CHOUDHURY MR. A R TALUKDAR	GA, ASSAM SC, REVENUE SC, FOREST

30	I.A.(Civil)/1182/2019 in WA/3109/2019	RNT PLANTATIONS LIMITED, Versus THE UNION OF INDIA AND 3 ORS.	MR. S K KEJRIWAL MS. S KEJRIWAL	MR G N SAHEWALLA MR. T C CHUTIA, (R-3 & 4) MS. N K DEVI MR. N ANIX SINGH MR. K K PARASAR (C.G.C) ASSTT.S.G.I. SC, ONGC MR. M SAHEWALLA
	WITH WA/3109/2019 (Filing Number)	RNT PLANTATIONS LIMITED Versus THE UNION OF INDIA AND 3 ORS		
31	I.A.(Civil)/4165/2019 WITH WP(C)/1267/2010 (D/O), P.B. 2 NOS. in WP(C)/1267/2010	SUPERINTENDENT OF POLICE AND HEAD OF BRANCH CENTRAL BUREAU OF INVESTIGATION Versus THE STATE OF ARUNACHAL PRADESH AND 4 ORS	MR. S C KEYAL SC, CBI	GA, AP GA, AP
	WITH CrI.Pet./1002/2019	NABAM HARI Versus CENTRAL BUREAU OF INVESTIGATION	MR. S K SINGHA MR. M G SINGH MR. M K DUTTA	SC, CBI
	WITH I.A.(Civil)/1887/2020	SUPERINTENDENT OF POLICE AND HEAD OF BRANCH, CBI Versus THE STATE OF ARUNACHAL PRADESH AND 4 ORS.	SC, CBI	GA, ARUNACHAL
33	I.A.(Civil)/1053/2020 in WA/4442/2020	THE STATE OF MIZORAM AND 3 ORS Versus SHRI BIAKNGHETA SAILO AND ANR	MR A D CHOUDHURY MR. D CHOUDHURY ADDL. A.G., MIZORAM MR. T CHAKRABORTY	
	WITH WA/4442/2020 (Filing Number)	THE STATE OF MIZORAM AND 3 ORS Versus SHRI BIAKNGHETA SAILO AND ANR		
34	WP(C)/1991/2020	KH. BROJA MOHAN SINGHA Versus UNITED BANK OF INDIA AND 3 ORS.	MR. D CHAKRABARTY	SC, UBI
35	WP(C)/5092/2020 CAVT. NO.05142/020,	THE UNION OF INDIA AND ANR. Versus JUSTOM HASNU AND 3 ORS.	MR. Y DOLOI MR. S Z RAHMAN	MR. B P BORAH FOR CAVEATOR
36	WA/164/2021	RAJKUMAR KACHAR AND 3 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR H R A CHOUDHURY MR F U BARBHUIYA MS S DAS	MR R DHAR SC, WPT AND BC SC, FINANCE DEPTT.
37	WA/174/2021	JAMINI TALUKDAR Versus THE STATE BANK OF INDIA AND 2 ORS	MR. K N CHOUDHURY MR. N BARUAH MR. R J DAS MR. D J DAS	MR. B J MUKHERJEE MR. H BURAGOHAIN

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LEAVE NOTE OF ADVOCATES FOR 12/11/2021

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1)	MR S SARMA	25-10-2021	To	12-11-2021
2)	MR. A DAS	25-10-2021	To	12-11-2021
3)	DR. B N GOGOI	27-10-2021	To	26-11-2021
4)	MR. L P SHARMA	25-10-2021	To	23-12-2021
5)	MR. R K JAIN	27-10-2021	To	10-12-2021
6)	MR. A K RAY	01-11-2021	To	15-11-2021
7)	MR. I GOGOI	01-11-2021	To	15-11-2021
8)	MISS T DAS	01-11-2021	To	15-11-2021
9)	MR. M H RAJBARBHUIYAN	08-11-2021	To	12-11-2021
10)	MS. S G BARUAH	08-11-2021	To	15-11-2021
11)	MR. A J SAIKIA	11-11-2021	To	18-11-2021
12)	MR. R C SANCHATI	10-11-2021	To	29-11-2021

13)	MR. A K GUPTA	09-11-2021	To	12-11-2021
14)	MR. S SINHA	09-11-2021	To	18-11-2021
15)	MR. S SAHU	09-11-2021	To	12-11-2021
16)	MR S SANCHETI	11-11-2021	To	26-11-2021
17)	MR. D K SHARMA	11-11-2021	To	21-11-2021
18)	MR. M SARANIA	11-11-2021	To	12-11-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[For Friday, 12th November 2021]

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE N. KOTISWAR SINGH
HONOURABLE MRS. JUSTICE MALASRI NANDI**

COURT NO: 2

[DIVISION BENCH-II]

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST
DATED 01-11-2021 TO 23-12-2021(RELATING TO
DIVISION BENCH-II), ALONG WITH THE FOLLOWING
MATTERS**

**THIS BENCH WILL ALSO TAKE UP SPECIAL CAUSE
LIST DATED 08-11-2021 TO 12-11-2021, ALONG
WITH THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/3254/2019 WITH LCR	SAFAR ALI @ SABER ALI Versus THE STATE OF ASSAM AND 7 ORS.	MS B DEVI MR. R SARMA MS. S D SAIKIA MR. K P GOGOI	ASSTT.S.G.I.
2	WP(C)/4769/2019	DILOWARA BEGUM @ DILOWARA BIBI Versus THE UNION OF INDIA AND 5 ORS	SC, NRC MR M MONDAL SC, F.T SC, ELECTION COMMISSION.	MR. S. ISLAM ASSTT.S.G.I.
3	WP(C)/5085/2019 B/O	TARA BHANU Versus UNION OF INDIA AND 6 ORS.	MR. N H MAZARBHUIYAN MR. N ISLAM	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
4	WP(C)/5210/2019 B/O	KAITARJAN @ KAITARJAN NESSA Versus UNION OF INDIA AND 6 ORS.	MR. N H MAZARBHUIYAN MR. N ISLAM MS. L WAJEEDA	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
5	WP(C)/6013/2019 FIXED, WITH LCR	JARINA KHATUN Versus THE UNION OF INDIA AND 5 ORS	MR J ISLAM MR. T MOHAMMAD MR R ISLAM	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
6	WP(C)/6320/2019	RUPBHAN NESSA @ RUPBHANU NESSA @ RUPBHAN KHATUN Versus THE UNION OF INDIA AND 5 ORS.	MD. R ALI MR. A M KHAN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI

7	WP(C)/6486/2019 WITH LCR	ESHA KHATUN @ AYESHA BEGUM Versus THE UNION OF INDIA AND 6 ORS	MR. H R KHAN MRS N GOSWAMI MRS M BARMAN MR. N I MAZARBHUYAN	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
8	WP(C)/6493/2019	PARIMAL DUTTA Versus THE UNION OF INDIA AND 5 ORS	MR R P SHARMA MR. P N SHARMA MS S P CHETRY	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
9	WP(C)/7746/2019	MEHER ALI Versus THE UNION OF INDIA AND 5 ORS.	MS. R DUTTA	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
10	WP(C)/8208/2019	JAHER ALI SK. @ JAKER ALI SK. Versus THE UNION OF INDIA AND 6 ORS.	MR MINTU SAIKIA	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
11	WP(C)/8221/2019	SANOWAR ALI @ MD. SANOWAR ALI Versus THE UNION OF INDIA AND 7 ORS.	MR R A AHMED MR. M A MONDAL	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
12	WP(C)/8254/2019	HELIM UDDIN @ ABDUL HELIM Versus UNION OF INDIA AND 3 ORS.	MR. N H MAZARBHUIYAN MR. N ISLAM MS. L WAJEEDA	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
13	WP(C)/8295/2019	RAJENDRA DAS AND 4 ORS. Versus UNION OF INDIA AND 4 ORS.	MR. N H MAZARBHUIYAN MR. N ISLAM MS. L WAJEEDA	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
14	WP(C)/8334/2019	AYMONA KHATOON Versus THE UNION OF INDIA AND 5 ORS.	MR. A R SIKDAR MD A ALI MR. S I TALUKDAR	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
15	WP(C)/4830/2020 WITH LCR	JAHANARA BEGUM Versus THE UNION OF INDIA AND 5 ORS.	MR H R A CHOUDHURY MR. A K HUSSAIN MR. B HUSSAIN MR. D ZAKARIA	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
16	WP(C)/5927/2021	MD. ASHIQUE AHMED Versus THE UNION OF INDIA AND 7 ORS	MRS S N KHANDAKAR MR. M A LASKAR MS A HUSSAIN S AHMED	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
ADMISSION				
17	WP(C)/2361/2017 FIXED, WITH LCR	THE STATE OF ASSAM and ANR. Versus ABUL PARAMANIK @ ABUL HUSSAIN	MR.B N SARMA MR.S C KEYAL ASSTT.S.G.I. SR GA,ASSAM	MR.D K SAIKIA MR.A T SARKAR MDK RAHMAN ADDL. AG, ASSAM
18	WP(C)/7514/2017 FIXED, WITH LCR 1 FILE	SUNIL CHANDRA SAHA Versus THE UNION OF INDIA and 3 ORS.	MR.A D CHOUDHURY MR.D CHOUDHURY MR. P DUTTA MR.T CHAKRABORTY	GA, ASSAM ASSTT.S.G.I.
19	WP(C)/115/2018 B/O, WITH LCR	MOHAR ALI Versus THE UNION OF INDIA	MR. D HUSSAIN MR. A M ALAMAN MR M. RAHMAN MR. A S TAPADER MS. C DEKA	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ECI
20	WP(C)/262/2018 WITH LCR	ANITA SARKAR @ ANITA MONDOL Versus UNION OF INDIA	MS. R CHOUDHURY MS P SARMA MS. S S ZIA	ASSTT.S.G.I.
21	WP(C)/1798/2018 WITH LCR	AYUB ALI Versus THE UNION OF INDIA AND 6 ORS.	MR. M U MAHMUD MR S HOQUE MR. M ALI MR S ISLAM MR P K DAS	SC, NRC, MS A VERMA ASSTT.S.G.I. SC, ECI, MR D BARUAH SC, F.T, MR J PAYENG

22	WP(C)/1822/2018	AMAR KRISHNA DEY @ AMAR DEY Versus THE UNION OF INDIA AND 6 ORS.	MR G N SAHEWALLA MD ASLAM MR D SENAPATI MR. A CHETIA MR. M SAHEWALLA	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
	WITH			
23	WP(C)/1827/2018	DILIP KUMAR DEY @ DILIP DEY Versus THE UNION OF INDIA AND 6 ORS.	MR G N SAHEWALLA MD ASLAM MR D SENAPATI MR. A CHETIA MR. M SAHEWALLA	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
24	WP(C)/1840/2018 WITH LCR	SUMATI BALA DAS @ SUMITA BALA DAS @ SUMITRA DAS @ SUMITRA BALA DAS Versus THE UNION OF INDIA AND 5 ORS.	MR. P C DEY MR. I HAQUE	SC, NRC, MS A VERMA ASSTT.S.G.I. SC, F.T, MR J PAYENG SC, ECI, MR D BARUAH
25	WP(C)/1916/2018 WITH O/N	MD. USHMAN ALI @ USHMAN GANI Versus THE UNION OF INDIA AND 5 ORS.	MR. J C GOGOI MR S DAS	MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I.
26	WP(C)/2986/2018 WITH LCR	MAYMAN BIBI Versus THE UNION OF INDIA AND 5 ORS.	MR. P C DEY MR S HOQUE	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
27	WP(C)/5161/2018 WITH LCR	MAJIRAN NESSA Versus THE UNION OF INDIA AND 5 ORS.	MR. S A AHMED MISS M GOGOI MS. D SWARGIARY	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
28	WP(C)/5621/2019 B/O, WITH LCR	KAMALA RANI GHOSH Versus UNION OF INDIA AND 6 ORS.	MR. B J MUKHERJEE MR. S BISWAS MS R SAHA	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
29	WP(C)/6719/2019 WITH LCR, FIXED	RAHMAT ALI @ RAHAMAD ALI Versus UNION OF INDIA AND 6 ORS.	MR D K MISHRA, SNR ADV. (AMICUS CURIAE) MR. N H MAZARBHUIYAN MR. N ISLAM MR. M H SAIKIA R ALI	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
	WITH			
30	WP(C)/2356/2017	ANOWARA KHATOON Versus THE MEMBER and 3 ORS.	MR.A BISWAS MR.R KALITA MR.H DAS	GA, ASSAM MR.D K SAIKIA ADDL. AG, ASSAM ASSTT.S.G.I.
	WITH			
31	WP(C)/3564/2017	JAYANTI DEVI Versus THE UNION OF INDIA and 4 ORS.	MR. B C DAS MR. B K SARMA MR. B BARMAN	GA, ASSAM ASSTT.S.G.I.
	WITH			
32	WP(C)/5986/2017	ABDUL ZOBBAR SK. @ ZOBBAR ALI SK. Versus THE UNION OF INDIA and 5 ORS.	MD.A J ATIA MR J UDDIN MS.J MARIYAM	GA, ASSAM ASSTT.S.G.I.
	WITH			
33	WP(C)/2131/2018	MONIR UDDIN AHMED AND 3 ORS. Versus THE UNION OF INDIA AND 5 ORS.	MS. R CHOUDHURY MS P SARMAH	SC, NRC MR D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
	WITH			
34	WP(C)/2530/2018	SMT. BULU MANDAL @ BHULU RANI MANDAL Versus THE UNION OF INDIA AND 7 ORS.	MR. B K SARMA MR. B C DAS	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.

35	WITH WP(C)/7035/2018	ABDUL SALAM @ ABDUS SALAM SK. Versus THE UNION OF INDIA AND 6 ORS.	MR. M U MAHMUD MR. M ALI MR S ISLAM MS. R AHMED	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
36	WITH WP(C)/3192/2019	MOHIDUL ISLAM Versus THE UNION OF INDIA AND 8 ORS.	MRS R BEGUM MR. J AHMED MR. P RAHMAN MS A HUSSAIN MR S Z AHMED	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
37	WITH WP(C)/8763/2019	NIRAPADA GOSWAMI @ ACHARJEE Versus THE STATE OF ASSAM AND 5 ORS.	MR. A BISWAS MR R KALITA MS S AHOM	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
38	WITH WP(C)/3880/2020	SADISUR RAHMAN @ HADISUR RAHMAN @ HADISUL ISLAM Versus UNION OF INDIA AND 6 ORS.	MR A ISLAM	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
39	WITH WP(C)/2246/2021	MATIBUR ROHMAN @ MATBUR @ MOTIBUR RAHMAN Versus THE UNION OF INDIA AND 7 ORS	MD. B ISLAM MR. A A MONDAL MR S HUSSAIN MR M HOQUE	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
40	WITH WP(C)/4818/2021	MD ABDUL ALI Versus THE UNION OF INDIA AND 7 ORS	MR S C PANDIT MD S ULLAH	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
41	WP(C)/4202/2021 FIXED, WITH LCR	MUSSTT. FIRUJA BEGUM @ TULSI MAJHI Versus THE UNION OF INDIA AND 5 ORS.	MR H R A CHOUDHURY MR. H ALI MRS. S ISLAM	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
42	WP(C)/4477/2021 FIXED	HEGUANGSAMYILE ZANME AND 5 ORS Versus THE NORTH CACHAR HILLS AUTONOMOUS COUNCIL AND 2 ORS	MR R SENSUA MR S DAS MR D BORAH	SC, N C HILLS
ORDERS				
43	PIL/6/2021 FIXED	ABUL HUSSAIN AND ANR Versus THE STATE OF ASSAM AND 13 ORS	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY	GA, ASSAM SC, IRRIGATION SC, TRANSPORT SC, AGRI. DEPARTMENT SC, P H E
HEARING				
44	WP(C)/7770/2018 FIXED, WITH LCR	JULALUDDIN @ JALAL UDDIN AND 7 ORS. Versus THE UNION OF INDIA AND 5 ORS.	MR A R BHUYAN MR. A I HUSSAIN	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
45	WP(C)/6725/2019 B/O, WITH LCR	KHADIZA BEGUM @ KHUDEZA Versus THE UNION OF INDIA AND 5 ORS.	MR H R A CHOUDHURY MR F U BARBHUIYA MR. H ALI	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
46	WP(C)/3873/2020 FIXED, WITH LCR	AMIRUDDIN SK. Versus THE UNION OF INDIA AND 6 ORS.	MR. D P CHALIHA MR M RANA MD. I AHMED	SC, NRC ASSTT.S.G.I. SC, ECI

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LEAVE NOTE OF ADVOCATES FOR 12/11/2021

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1)	MR S SARMA	25-10-2021	To	12-11-2021
2)	MR. A DAS	25-10-2021	To	12-11-2021
3)	DR. B N GOGOI	27-10-2021	To	26-11-2021
4)	MR. L P SHARMA	25-10-2021	To	23-12-2021
5)	MR. R K JAIN	27-10-2021	To	10-12-2021
6)	MR. A K RAY	01-11-2021	To	15-11-2021
7)	MR. I GOGOI	01-11-2021	To	15-11-2021
8)	MISS T DAS	01-11-2021	To	15-11-2021
9)	MR. M H RAJBARBHUIYAN	08-11-2021	To	12-11-2021
10)	MS. S G BARUAH	08-11-2021	To	15-11-2021
11)	MR. A J SAIKIA	11-11-2021	To	18-11-2021
12)	MR. R C SANCHATI	10-11-2021	To	29-11-2021
13)	MR. A K GUPTA	09-11-2021	To	12-11-2021
14)	MR. S SINHA	09-11-2021	To	18-11-2021
15)	MR. S SAHU	09-11-2021	To	12-11-2021
16)	MR S SANCHETI	11-11-2021	To	26-11-2021
17)	MR. D K SHARMA	11-11-2021	To	21-11-2021
18)	MR. M SARANIA	11-11-2021	To	12-11-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Friday,12th November 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 3

[CIVIL BENCH-IV AND I

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 01-11-2021 TO 23-12-2021(RELATING TO CIVIL BENCH-IV, FROM ITEM NO.1 TO 61), ALONG WITH THE FOLLOWING MATTERS

THIS BENCH WILL ALSO TAKE UP SPECIAL CAUSE LIST DATED 08-11-2021 TO 12-11-2021, ALONG WITH THE FOLLOWING MATTERS

COURT PROCEEDINGS WILL BE CONDUCTED THROUGH HYBRID MODE]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/458/2020	SOFIQUE UDDIN AHMED AND ANR. Versus THE STATE OF ASSAM AND 2 ORS.	MR. R ALI MR. H A AHMED MR A S SK	GA, ASSAM SC. REVENUE
2	WP(C)/2243/2021 FIXED	MONSUR AHMED Versus THE STATE OF ASSAM AND 6 ORS	MR B D DAS MR. K N CHOUDHURY MR H K SARMA MR. P N GOSWAMI MR. T DEURI MR. RAJARSHEE DE MR. R M DEKA MR. F A HASSAN MR. K P PATHAK MR. R R Gogoi MR. A S TAPADER MR. D J DAS C M DEKA MS N MAHANTA	MR. J M A CHOUDHURY (R-6) MR. A KHANIKAR MR. A B T HAQUE (R-6) SC, PWD
	WITH I.A.(Civil)/902/2021 in WP(C)/2243/2021	MONSUR AHMED Versus THE STATE OF ASSAM AND 6 ORS.	MR. P N GOSWAMI MR. K P PATHAK MR. R R Gogoi	SC, PWD
3	WP(C)/4034/2021 FIXED	THE HATIDHURA BAZAR COMMITTEE AND 9 ORS. Versus THE STATE OF ASSAM AND 7 ORS.	MR S N SARMA SENIOR ADVOCATE MR. R ISLAM	SC, PNRD GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT
4	WP(C)/4288/2021 FIXED	JHUMA NANDI Versus THE STATE OF ASSAM AND 14 ORS	MR. S K TALUKDAR MR F A LASKAR	SC, PNRD GA, ASSAM
5	WP(C)/4760/2021 FIXED	NARENDRA KUMAR JAIN AND 2 ORS Versus THE UNION OF INDIA AND 3 ORS	MR R GAUR MR. A SANDILYA	ASSTT.S.G.I. SC, DRI

	WITH I.A.(Civil)/1485/2021 in WP(C)/4760/2021	NARENDRA KUMAR JAIN AND 2 ORS Versus THE UNION OF INDIA AND 3 ORS	MR R GAUR MR. A SANDILYA	ASSTT.S.G.I. SC, DRI
6	WP(C)/4804/2021 FIXED	MANIK DEY Versus THE GUWAHATI MUNICIPAL DEVELOPMENT AUTHORITY AND 4 ORS.	MR. S BANIK A N HUSSAIN	SC, G M D A
7	WP(C)/4842/2021 FIXED	EUSUF NAGAR UNNAYAN SAMITTEE Versus THE ASSAM POWER DISTRIBUTION CO. LTD. (APDCL) AND 6 ORS.	MR. S A HUSSAIN MR D J HALOI	GA, ASSAM SC, APDCL SC, REVENUE SC, FOREST
8	WP(C)/4891/2021 FIXED	BABUL CHOUDHURY Versus THE STATE OF ASSAM AND 3 ORS.	MR. P K MAZUMDAR MR. R K MAZUMDAR	SC. WATER RESOURCE DEPTT.
9	WP(C)/4896/2021 FIXED	BINOD KUMAR AGARWALLA Versus THE STATE OF ASSAM AND 2 ORS.	MR G J SAIKIA MR. M BISWAS MR. K PRASAD MS M DAS	SC. WATER RESOURCE DEPTT.
10	WP(C)/5097/2021 FIXED	RANJAN CHUTIA Versus THE STATE OF ASSAM AND 2 ORS	MR. A TALUKDAR MR S BORTHAKUR MS. P BORAH	GA, ASSAM
11	WP(C)/5226/2021 FIXED	M/S DOMA ENERGY SERVICES Versus THE ASSAM INDUSTRIAL DEVELOPMENT CORPORATION LTD AND 2 ORS	MR. M DUTTA MS. P R MAHANTA MR. S R GOGOI	SC, AIDC
12	WP(C)/5253/2021 FIXED	JAGANNATH RAY AND 2 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR D K ROY MS. I KAKATI	SR. GA, ASSAM SC, REVENUE
13	WP(C)/5443/2021 FIXED	THE JANIA ANCHALIK HIGH SCHOOL AND 3 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR B SINHA MR. S UPADHAY	GA, ASSAM SC, REVENUE
14	WP(C)/5462/2021 FIXED	UID NO. 12140313 CT/GD SHIBU M Versus THE UNION OF INDIA AND 6 ORS.	MR. D P BORAH MR B PAUL	ASSTT.S.G.I.
15	WP(C)/5463/2021 WP(C) 3010/2021(D/O), FIXED	PARTHA PROTIM BORA Versus THE STATE OF ASSAM AND 5 ORS	MR F U BARBHUIYA MS S DAS	SC, FOREST
16	WP(C)/5604/2021 FIXED	GUNAKANTA TAYE @ GUNAKAR TAYE AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR. I CHOUDHURY MR. T HUSSAIN	GA, ASSAM SC, REVENUE
17	WP(C)/5739/2021 FIXED	DR. PRASENJIT KAKATI AND ANR Versus THE GUWAHATI METROPOLITAN DEVELOPMENT AUTHORITY AND 3 ORS	MS. M SARMAH MS D BORGOHAIN MR. P GOHAIN	SC, G M D A
18	WP(C)/5800/2021 FIXED	ABDUL HAMID KHAN Versus THE STATE OF ASSAM AND 3 ORS	MR S H SIKDAR	GA, ASSAM
19	WP(C)/5930/2021	DILIP BORAH Versus THE HOUSING AND URBAN DEVELOPMENT CORPORATION LTD AND ANR	MRS L BORUAH MS M BORAH MR. B B BORAH MS K TSUKRU	SC, H U D C O
20	WP(C)/5932/2021	BASANTI BALA DEVI Versus BASANTA KUMAR BAISHYA AND 4 ORS	MR. S K GHOSH MS F AHMED	GA, ASSAM SC, REVENUE
21	WP(C)/5940/2021	AMIL KUMAR KALITA Versus THE STATE OF ASSAM AND 24 ORS	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY	SC, CO OP GA, ASSAM
22	WP(C)/5950/2021	MUKUL NARZARY Versus THE STATE OF ASSAM AND 5 ORS	J U AHMED MR. R K MUSHAHARY MR S R NAWAZ	SC, PWD SC, BTC

23	WP(C)/5954/2021	VALERIUS EKKA AND 36 ORS Versus THE UNION OF INDIA AND 7 ORS	MR. M SARANIA MD. S U AHMED MR. A I KATHAR MS N BISHAYA MS N RAI	GA, ASSAM SC, NHIDC ASSTT.S.G.I. SC, K A A C
24	WP(C)/5956/2021	PRABHAT SAIKIA AND 3 ORS Versus THE STATE OF ASSAM AND 11 ORS	MR. R BORUAH MR. B GOGOI	GA, ASSAM
<u>ORDER (STAY VACATING)</u>				
25	I.A.(Civil)/1705/2021 B/O in WP(C)/665/2021	SRI HIMANGSHU DEBNATH Versus SRI KHAKAN DEBNATH AND 5 ORS.	MR. J M A CHOUDHURY MR. A B T HAQUE	MR. R MAZUMDAR MR. R DHAR MR. JUNM LASKAR MS. D D BARMAN
	WITH WP(C)/665/2021	KHAKAN DEBNATH Versus THE STATE OF ASSAM AND 5 ORS	MR. JUNM LASKAR MS. A AHMED	GA, ASSAM SC, WPT AND BC
<u>ORDER NO STEPS</u>				
26	WP(C)/4752/2021 FIXED	M/S EASTERN AGRO MARKETING AGENCIES Versus THE STATE OF ASSAM AND 3 ORS.	MR. U J SAIKIA	GA, ASSAM SC, HANDLOOM AND TEXTILE SC, FINANCE
<u>ORDERS</u>				
27	I.A.(Civil)/1797/2021 FIXED in WP(C)/4523/2020	GAURAV UPADHYAY Versus THE STATE OF ASSAM AND 8 ORS	MR. N J KHATANIAR	GA, ASSAM SC, WPT AND BC
	WITH WP(C)/4523/2020 CAVT. NO. 0626/2020	GAURAV UPADHYAY Versus THE STATE OF ASSAM AND 8 ORS	MR. A M BORA MR. P N GOSWAMI MS. A VERMA MR. I KALITA	GA, ASSAM MR. P HAZARIKA R SARMAH MR. P K MUNIR MR. H S BORAH SC, WPT AND BC FOR CAVEATOR
	WITH I.A.(Civil)/1798/2021 in WP(C)/4523/2020	GAURAV UPADHYAY Versus THE STATE OF ASSAM AND 8 ORS	MR. N J KHATANIAR	GA, ASSAM SC, WPT AND BC
28	WP(C)/3563/2021 CAVT. NO.04392/021, B/O	MAMTAJ BEGUM Versus THE STATE OF ASSAM AND 16 ORS	MR T H HAZARIKA MR M CHETIA MR A RASHID MR. K ISLAM	SC, PNRD GA, ASSAM MR. R K BHUYAN (R9, R10, R12,R13) MR. P J SAIKIA MR. M KASHYAP (R9, R10, R12,R13) FOR CAVEATOR

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LEAVE NOTE OF ADVOCATES FOR 12/11/2021

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1)	MR S SARMA	25-10-2021	To	12-11-2021
2)	MR. A DAS	25-10-2021	To	12-11-2021
3)	DR. B N GOGOI	27-10-2021	To	26-11-2021
4)	MR. L P SHARMA	25-10-2021	To	23-12-2021
5)	MR. R K JAIN	27-10-2021	To	10-12-2021
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16)	MR S SANCHETI	11-11-2021	To	26-11-2021
17)	MR. D K SHARMA	11-11-2021	To	21-11-2021
18)	MR. M SARANIA	11-11-2021	To	12-11-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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[For Friday,12th November 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE SUMAN SHYAM
HONOURABLE MRS. JUSTICE MARLI VANKUNG**

COURT NO: 5

[CRIMINAL SPECIAL DIVISION BENCH

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST
DATED 01-11-2021 TO 23-12-2021(RELATING TO
SPECIAL DIVISION BENCH), ALONG WITH THE
FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	Crl.A./180/2021	RAMESH KAKATI Versus THE STATE OF ASSAM AND ANR.	MR. S K JAIN MR. M P BORAH	PP, ASSAM
	WITH I.A.(Crl.)/476/2021 in Crl.A./180/2021	RAMESH KAKATI Versus THE STATE OF ASSAM AND ANR.	MR. S K JAIN MR. M P BORAH	PP, ASSAM
2	Crl.A./181/2021	KAMESWAR TALUKDAR @ HALOI Versus THE STATE OF ASSAM AND ANR.	MR D TALUKDAR MR P CHOUDHURY MS B GOSWAMI	PP, ASSAM
	WITH I.A.(Crl.)/477/2021 in Crl.A./181/2021	KAMESWAR TALUKDAR @ HALOI Versus THE STATE OF ASSAM AND ANR.	MR D TALUKDAR MR P CHOUDHURY MS B GOSWAMI	PP, ASSAM
ORDERS				
3	Crl.A./68/2020 WITH OFFICE NOTE AND LCR & P.B.	SHRI HARUN LAKRA AND ANR Versus THE STATE OF ASSAM AND ANR	MR T KALITA MR. B DEKA MR J JOHN MR. A KAKATI	PP, ASSAM
4	CRL.A(j)/74/2020 WITH OFFICE NOTE AND LCR & P.B.	BILAL UDDIN BARBHUIYA Versus THE STATE OF ASSAM AND ANR.	MR. A TEWARI, AMICUS CURIAE	PP, ASSAM
5	CRL.A(j)/97/2020 WITH OFFICE NOTE AND LCR & P.B.	BASHI RAM BORO Versus THE STATE OF ASSAM	MR. B BHAGAWATI, AMICUS CURIAE	PP, ASSAM
6	CRL.A(j)/105/2020 WITH WITH OFFICE NOTE & LCR AND P.B.	DINESH RAO Versus THE STATE OF ASSAM	MS. M BARMAN, AMICUS CURIAE	PP, ASSAM
7	CRL.A(j)/3/2021 WITH OFFICE NOTE AND LCR	CHITRA BORA Versus THE STATE OF ASSAM AND ANR	MRS. S KHATANIAR(LEGAL AID COUNSEL)	PP, ASSAM
8	Mat.App./7/2021	KAPIL VISHWAKARMA Versus SMTI. MANISHA VISHWAKARMA	MR. A AHMED MR A HUSSAIN MR M RAHMAN MS M BEGUM	

9	Crl.A./46/2021 WITH OFFICE NOTE AND LCR & P.B. WITH I.A.(Crl.)/85/2021 in Crl.A./46/2021	MD. HAFIJUR RAHMAN Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A M AHMED MR. A AHMED MS R DEKA	PP, ASSAM
10	Crl.A./52/2021 WITH O/N, LCR 4 FILES, P.B. 2 NOS.	BHAITY BORAİK Versus THE STATE OF ASSAM AND ANR	MR. U CHOUDHURY, LEGAL AID COUNSEL	MR. D K BAGCHI, LEGAL AID COUNSEL(R-2) PP, ASSAM
11	Crl.A./66/2021 WITH O/N, LCR 4 FILES, P.B. 2 NOS. WITH	MD. SHAKIL AHMED Versus THE STATE OF ASSAM AND ANR	MR. I A TALUKDAR	PP, ASSAM
12	Crl.A./170/2020	MD. JALALUDDIN AND ANR Versus THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR I U CHOUDHURY MR. A AHMED	PP, ASSAM
13	Crl.A./88/2021 WITH OFFICE NOTE AND LCR & P.B.	MUNNA MOCHAHARI @ MUNNA MOCHAHARY Versus THE STATE OF ASSAM AND ANR.	MS. P ADHIKARI G UDDIN MS ANNA K P	PP, ASSAM
14	Crl.A./89/2021 WITH OFFICE NOTE, FIXED WITH I.A.(Crl.)/189/2021 in Crl.A./89/2021	KARIMUL ISLAM AND 2 ORS. Versus THE STATE OF ASSAM AND ANR.	MD. B ISLAM MR. A A MONDAL MR S HUSSAIN MR M HOQUE	PP, ASSAM
15	I.A.(Crl.)/321/2021 WITH O/N, LCR KEPT IN SECTION, P.B. 6 NOS. in Crl.A./309/2019 WITH Crl.A./309/2019	PRASANTA BHUYAN @ SUSHIL BHUYAN Versus THE STATE OF ASSAM AND ANR.	MR. I CHOUDHURY MR R L CHUTIA	PP, ASSAM
	WITH Crl.A./305/2019	PRASANTA BHUYAN @ SUSHIL BHUYAN Versus THE STATE OF ASSAM AND ANR	MS B M BHUYAN MR. I CHOUDHURY MR. B HALDAR MR R L CHUTIA	PP, ASSAM
16	Crl.A./305/2019 WITH	MUHI HANDIQUE Versus THE STATE OF ASSAM AND ANR	MR. A K BHATTACHARYYA MR D K BHATTACHARYYA	PP, ASSAM
17	Crl.A./311/2019 WITH	SMT. DIPANJALI BORGHAIN AND 2 ORS. Versus THE STATE OF ASSAM	MR. A K DAS MR D KHAN	PP, ASSAM
18	Crl.A./365/2019	SRI HEMEN GOGOI Versus THE STATE OF ASSAM	MR. A KHANIKAR	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 12/11/2021

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1)	MR S SARMA	25-10-2021	To	12-11-2021
2)	MR. A DAS	25-10-2021	To	12-11-2021
3)	DR. B N GOGOI	27-10-2021	To	26-11-2021
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8)	MISS T DAS	01-11-2021	To	15-11-2021
9)	MR. M H RAJBARBHUIYAN	08-11-2021	To	12-11-2021
10)	MS. S G BARUAH	08-11-2021	To	15-11-2021
11)	MR. A J SAIKIA	11-11-2021	To	18-11-2021
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18)	MR. M SARANIA	11-11-2021	To	12-11-2021



THE GAUHATI HIGH COURT AT GUWAHATI

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE RUMI KUMARI PHUKAN

COURT NO: 6

[CRIMINAL, CIVIL AND MATTERS RELATED TO RETIREMENT BENEFITS

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 01-11-2021 TO 23-12-2021(RELATING TO CRIMINAL APPEAL, FROM ITEM NO.1 TO 32), ALONG WITH THE FOLLOWING MATTERS

THIS BENCH WILL ALSO TAKE UP SPECIAL CAUSE LIST DATED 08-11-2021 TO 12-11-2021, ALONG WITH THE FOLLOWING MATTERS

COURT PROCEEDINGS WILL BE CONDUCTED THROUGH HYBRID MODE]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION (BA)</u>				
1	Bail Appln./3125/2021 FIXED	DIPAK THANGAL Versus THE STATE OF ASSAM	MR. T CHUTIA	PP, ASSAM
2	Bail Appln./3162/2021	DIPAK THANGAL Versus THE STATE OF ASSAM	MR. T CHUTIA	PP, ASSAM
<u>MOTION</u>				
3	Crl.Rev.P./160/2021 FIXED	SRI SURESH AGARWALLA Versus THE CENTRAL BUREAU OF INVESTIGATION (CBI) (ACB)	MR. B C DAS MR. S CHAUHAN MR. P MAZUMDER	SC, CBI
4	AB/3536/2021	SUBRAT SARMAH Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MS. J GOGOI MR. D BORA MR. N MAHAJAN	PP, ASSAM
5	AB/3702/2021	ZAKIR HOSSEN AND ANR Versus THE STATE OF ASSAM	MR. R MAJUMDAR	PP, ASSAM
6	AB/3705/2021	RAKESH SHARMA Versus THE STATE OF ASSAM	MR. I H LASKAR MR. P K DEKA MR J H LASKAR	PP, ASSAM
7	AB/3706/2021	ABU SALIM TAWFIQUE CHOUDHURY Versus THE STATE OF ASSAM	DR. B AHMED MR K UDDIN MR. A K AZAD	PP, ASSAM
8	AB/3710/2021	SRI JAYANTA DOLEY Versus THE STATE OF ASSAM	MR J PAYENG MR A DEY	PP, ASSAM

9	AB/3712/2021	ROHIS UDDIN Versus THE STATE OF ASSAM	MR. S AHMED MS J HAZARIKA	PP, ASSAM
10	AB/3714/2021	RAJIB ALI Versus THE STATE OF ASSAM	MR. P D NAIR MR G ALAM MS J KHANOM MR. H ROHMAN S R A NASER	PP, ASSAM
11	AB/3719/2021	MD. MUJAHIRUL ISLAM AND ANR Versus THE STATE OF ASSAM	MR. D GOGOI MR. R BORA Mr. A Baruah	PP, ASSAM
12	AB/3720/2021	IYASIN ALI AND 6 ORS. Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. I A HAZARIKA MRS. S ISLAM	PP, ASSAM
13	AB/3721/2021	ANIL BARUAH Versus THE STATE OF ASSAM	MR A NATH MR. N J MEDHI	PP, ASSAM
14	AB/3723/2021	ANJAN CHANGKAKATI AND 2 ORS. Versus THE STATE OF ASSAM	MR P DEKA MR. B BORAH	PP, ASSAM
ADMISSION				
15	Crl.Pet./1006/2016 WITH LCR 3 FILES, FIXED	PABITRA KR. DAS Versus STATE OF ASSAM and 2 ORS.	MS.S AHMED MRS.S P HUSSAIN	PP, ASSAM
16	W.P.(Crl.)/9/2021 FIXED	HARUN RASHID @ MD HARUN RASHID Versus THE STATE OF ASSAM AND 6 ORS	MR. P D NAIR MR G ALAM MR. H ROHMAN S R A NASER MR. R ULLAH	SR. GA, ASSAM SC, GHC
WITH				
17	W.P.(Crl.)/10/2021	HABIBUR RAHMAN Versus THE STATE OF ASSAM AND 6 ORS	MR. P D NAIR MR G ALAM MR. H ROHMAN S R A NASER MR. R ULLAH	SR. GA, ASSAM SC, GHC
WITH				
18	W.P.(Crl.)/11/2021	NAKIBUR ZAMAN Versus THE STATE OF ASSAM 6 ORS	MR. P D NAIR MR G ALAM MR. H ROHMAN S R A NASER MR. R ULLAH	SR. GA, ASSAM SC, GHC
WITH				
19	W.P.(Crl.)/12/2021	SIRAJUL HAQUE Versus THE STATE OF ASSAM AND 6 ORS	MR. P D NAIR MR G ALAM MR. H ROHMAN S R A NASER MR. R ULLAH	SR. GA, ASSAM SC, GHC
20	Crl.Pet./491/2021 FIXED	MOYNUL HOQUE Versus THE STATE OF ASSAM AND ANR.	MR F HAQUE	MR. A M BORA (R-2) MR. D GAGAI (R-2) MR. V A CHOWDHURY (R-2) PP, ASSAM
BAIL HEARING (BA)				
21	Bail Appln./2533/2021 FIXED	IMRAN SHA CHOUDHURY Versus THE STATE OF ASSAM	MR. R DE MR T H HAZARIKA MR M CHETIA MR A RASHID MR. R J SARMA MR. K ISLAM MR N AHMED	PP, ASSAM
22	Bail Appln./2782/2021 FIXED	MOHENDRA DAS @ MAHENDRA DAS Versus THE STATE OF ASSAM	MR D CHAKRABORTY MRS R BEGUM	PP, ASSAM
23	Bail Appln./2912/2021 FIXED	JAYANTA HALOI Versus THE STATE OF ASSAM	MR P SHARMAH MR P SONOWAL MR S B SINHA MR. A DEKA	PP, ASSAM

24	Bail Appln./3000/2021 FIXED	MD. RAHIM ALI @ MANTU ALI Versus THE STATE OF ASSAM	MR Z HUSSAIN MS B B AHMED MR S A BARBHUYAN	PP, ASSAM
25	Bail Appln./3013/2021 FIXED	MD. AJIT ALI Versus THE STATE OF ASSAM	MR S M ABDULLAH P MR S HOQUE	PP, ASSAM
26	Bail Appln./3020/2021 FIXED	AMZAD HUSSAIN Versus THE STATE OF ASSAM	MR. A AHMED MR. S H ZAMAN U U KHAN	PP, ASSAM
BAIL HEARING				
27	AB/3124/2020	DILIP GHOSH Versus THE STATE OF ASSAM	MR. U K BARMAN MR. M MALAKAR MS. A KALITA	PP, ASSAM
28	AB/63/2021	NAJAR ALI AND 4 ORS Versus THE STATE OF ASSAM	MR F K R AHMED MR J UDDIN	PP, ASSAM
29	AB/240/2021	SUPIAN ALI @ ABU SOFIAN AND 2 ORS Versus THE STATE OF ASSAM	MR. S MUNIR MR. S RANA MR A RAHMAN	PP, ASSAM
30	AB/665/2021	RAJ KUMAR AGARWAL Versus THE STATE OF ASSAM	MR. K N CHOUDHURY MR. P K GARODIA MR D SARMA	PP, ASSAM
31	AB/1275/2021	REHENA BEGUM AND ANR Versus THE STATE OF ASSAM	MR A T M HUSSAIN MRS M ALOM	PP, ASSAM
32	AB/1458/2021	BIPLAB CHOUDHURY AND ANR. Versus THE STATE OF ASSAM	MR D TALUKDAR MR P CHOUDHURY	MR. G PHUKAN MS. A CHAKRABARTY L KALITA PP, ASSAM
33	AB/1607/2021	SANKU DEY Versus THE STATE OF ASSAM	MS. P BORAH	PP, ASSAM
34	AB/1671/2021 FIXED	AMENA BIBI Versus THE STATE OF ASSAM	MR. A R SIKDAR MR N AHMED MR. S I TALUKDAR	PP, ASSAM
35	AB/1730/2021	SIDDIQUE KUDDUS AHMED Versus THE STATE OF ASSAM	MR. SK S N MOHAMMAD MR. SK S N MOHAMMAD MR A IKBAL	PP, ASSAM
36	AB/1947/2021	NAZIMUL ISLAM @ NAZIMUL HOQUE AND 2 ORS. Versus THE STATE OF ASSAM	MR. A T SARKAR	PP, ASSAM
37	AB/2072/2021	EKBAL HUSSAIN Versus THE STATE OF ASSAM	MR P P MEDHI MR. S A CHOUDHURY	PP, ASSAM
38	AB/2085/2021	SRI RANJIT DEORI Versus THE STATE OF ASSAM	MR. B HALDAR MR B DEORI	PP, ASSAM
39	AB/2093/2021	SURESH SARMA Versus THE STATE OF ASSAM	MR. S CHAUHAN MR. P MAZUMDER	PP, ASSAM
40	AB/2110/2021 (ABU MD. SUFIAN Versus THE STATE OF ASSAM	MR. A R BHUYAN MR. M A I HUSSAIN	PP, ASSAM
41	AB/2125/2021	BITHIKA BHATTACHARYYA Versus THE STATE OF ASSAM	MRS P RAI MR H BEZBARUA MR. U SARMA MR A K SHARMA	PP, ASSAM
42	AB/2165/2021	JAYANTA DIHINGIA AND ANR Versus THE STATE OF ASSAM	MR. M K DAS MS Z ANJUM MR. U S BORA	PP, ASSAM
43	WITH AB/1044/2021	PRADIP DOLEY Versus THE STATE OF ASSAM	MR J PAYENG	MR. M K DAS MS Z ANJUM MR. U S BORA PP, ASSAM

44	AB/2191/2021 FIXED	NIRAJ KUMAR SARMAH @ PINKU Versus THE STATE OF ASSAM	MR A D CHOUDHURY MR. D CHOUDHURY MR. T CHAKRABORTY	PP, ASSAM
45	AB/2295/2021 FIXED	DIGAMBAR SARKAR Versus THE STATE OF ASSAM	MR. A WAHAB MR. A AHMED MR. I U CHOWDHURY U U KHAN	PP, ASSAM
46	AB/2500/2021	MONORANJAN DEKA AND 2 ORS Versus THE STATE OF ASSAM	MR. S BORTHAKUR MS. S KAKATI	PP, ASSAM
47	AB/2519/2021	USMAN ALI AND 5 ORS Versus THE STATE OF ASSAM	MR. B CHOWDHURY	PP, ASSAM
48	AB/2644/2021 FIXED	PURNA KANTA DOLEY AND 8 ORS Versus THE STATE OF ASSAM	MR. A KHANIKAR	PP, ASSAM
49	AB/2647/2021	PRIYAM DAS Versus THE STATE OF ASSAM	MR. S P CHOUDHURY MR K BISWAKARMA MS B DEVI	PP, ASSAM
50	AB/2673/2021 FIXED	RAJ KUMAR DOLEY AND 30 ORS Versus THE STATE OF ASSAM	MR. A KHANIKAR	PP, ASSAM
51	AB/2688/2021 FIXED	MINHAZ ALI Versus THE STATE OF ASSAM	MR K BHUYAN MR. H A AHMED	PP, ASSAM
52	AB/2713/2021	SALIM HUSSAIN Versus THE STATE OF ASSAM	MS M DAS	PP, ASSAM
53	AB/2716/2021	ANIRUDDHA BANERJEE AND 2 ORS. Versus THE STATE OF ASSAM	MR. S BHARALI MR. M DAS MR. N K NEOG	PP, ASSAM
54	AB/2740/2021 FIXED	ABDUL RAHIM AND ANR Versus THE STATE OF ASSAM	MR B K SINGH	PP, ASSAM
55	AB/2816/2021 FIXED	KHADIMUL ISLAM @ KHADIMUL HOQUE Versus THE STATE OF ASSAM	MR Z HUSSAIN MR. M HOQUE	PP, ASSAM
56	AB/2933/2021	VIKKY PRASAD GUPTA Versus THE STATE OF ASSAM	MR. T HUSSAIN	PP, ASSAM
57	AB/2973/2021	BINUD HAZARIKA AND 3 ORS Versus THE STATE OF ASSAM	MR. T CHUTIA MS S NASRAT	PP, ASSAM
58	AB/2992/2021	ASISH MANDAL AND ANR Versus THE STATE OF ASSAM	MR. S C BISWAS MR. F A HASSAN MR. P S BISWAS	PP, ASSAM
59	AB/3019/2021	MOMTAZ BEGUM AND 5 ORS Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
60	AB/3114/2021 FIXED	MRS. NOMITA BORUAH Versus THE STATE OF ASSAM	MR. M BISWAS A SAIKIA MS S BORUAH	PP, ASSAM
61	AB/3119/2021 FIXED	SAMIRAN GOGOI AND ANR Versus THE STATE OF ASSAM	MR. R GOSWAMI MS P PATHAK MS. R DEVI	PP, ASSAM
62	AB/3165/2021	SURESH GOYAL @ SURESH KUMAR GOYAL AND 2 ORS. Versus THE STATE OF ASSAM	MR. A DHAR MR R SINGHA MR P R SARMA	PP, ASSAM
63	AB/3247/2021 FIXED	DR (AM) DULEN PANGING Versus THE STATE OF ASSAM	MR. T CHUTIA	PP, ASSAM
64	AB/3331/2021 FIXED	YAKUB ALI AND ANR Versus THE STATE OF ASSAM	MR. M KHAN MR. J RAHMAN MR R ISLAM	PP, ASSAM

65	AB/3444/2021 FIXED	ISUB ALI @ YOUSUF ALI Versus THE STATE OF ASSAM	MR. A AWAL MR. N AHMED MR R A AHMED	PP, ASSAM
66	AB/3470/2021 FIXED	NAZIBUL HOQUE Versus THE STATE OF ASSAM	MRS S RAHANA MR. A M AHMED MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM

ORDERS

67	I.A.(CrI.)/453/2021 in AB/3138/2021 WITH AB/3138/2021	NURUL HOQUE SARKAR Versus THE STATE OF ASSAM NURUL HOQUE SARKAR Versus THE STATE OF ASSAM	MR. J AHMED MR. P A AHMED MR. J AHMED MR. P A AHMED MS A HUSSAIN MR Z RAHMAN	PP, ASSAM PP, ASSAM
68	I.A.(CrI.)/454/2021 in AB/3069/2021 WITH AB/3069/2021	NURUL HOQUE SARKAR Versus THE STATE OF ASSAM NURUL HOQUE SARKAR Versus THE STATE OF ASSAM	MR. J AHMED MR. P A AHMED MR Z RAHMAN MR. J AHMED MR. P A AHMED MR Z RAHMAN	PP, ASSAM PP, ASSAM
69	CrI.Pet./476/2021 WITH OFFICE NOTE, B/O WITH I.A.(CrI.)/423/2021 in CrI.Pet./476/2021	RAFIKUL ISALM Versus THE STATE OF ASSAM AND ANR RAFIKUL ISALM Versus THE STATE OF ASSAM AND ANR	MR. R BORA MR. R BORA	PP, ASSAM PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 12/11/2021

1)	MR S SARMA	25-10-2021	To	12-11-2021
2)	MR. A DAS	25-10-2021	To	12-11-2021
3)	DR. B N GOGOI	27-10-2021	To	26-11-2021
4)	MR. L P SHARMA	25-10-2021	To	23-12-2021
5)	MR. R K JAIN	27-10-2021	To	10-12-2021
6)	MR. A K RAY	01-11-2021	To	15-11-2021
7)	MR. I GOGOI	01-11-2021	To	15-11-2021
8)	MISS T DAS	01-11-2021	To	15-11-2021
9)	MR. M H RAJBARBHUIYAN	08-11-2021	To	12-11-2021
10)	MS. S G BARUAH	08-11-2021	To	15-11-2021
11)	MR. A J SAIKIA	11-11-2021	To	18-11-2021
12)	MR. R C SANCHATI	10-11-2021	To	29-11-2021
13)	MR. A K GUPTA	09-11-2021	To	12-11-2021
14)	MR. S SINHA	09-11-2021	To	18-11-2021
15)	MR. S SAHU	09-11-2021	To	12-11-2021
16)	MR S SANCHETI	11-11-2021	To	26-11-2021
17)	MR. D K SHARMA	11-11-2021	To	21-11-2021
18)	MR. M SARANIA	11-11-2021	To	12-11-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Friday,12th November 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA

COURT NO: 8

[CIVIL BENCH-II]

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST
DATED 01-11-2021 TO 23-12-2021(RELATING TO
CIVIL BENCH-II) ALONG WITH THE FOLLOWING
MATTERS**

**THIS BENCH WILL ALSO TAKE UP SPECIAL CAUSE
LIST DATED 08-11-2021 TO 12-11-2021, ALONG
WITH THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
1	WP(C)/5523/2021 B/O	RAHUL DEKA Versus THE COMMISSIONER AND SECRETARY TO THE GOVT OF ASSAM AND 3 ORS	MS. S B CHOUDHURY	SC, SEC. EDU. GA, ASSAM
MOTION				
2	WP(C)/4043/2020 B/O	CHAYANIKA DEKA Versus THE STATE OF ASSAM AND 3 ORS.	MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY	SC, SEC. EDU.
3	Cont.Cas(C)/421/2021	MOUSUMI BHATTACHARJEE Versus AMARJYOTI BARMAN AND 4 ORS	MR. Z KHALID MR Z I CHOUDHURY R JAMAN	
4	WP(C)/2517/2021 B/O	SANDHYARANI DAS Versus THE STATE OF ASSAM AND 6 ORS	MR H DAS R BORUAH	SC, ELEM. EDU SC, FINANCE SC, K A A C
5	WP(C)/3498/2021	MRS. SANGITA BORAH Versus THE STATE OF ASSAM AND 4 ORS.	MR. D BORAH MR. R DOWARAH	SC, SEC. EDU. GA, ASSAM
6	WP(C)/3912/2021 B/O	RUPASHREE BORAH AND 3 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. A M BARBHUIYA MR. J N ISLAM	SC, ELEM. EDU SC, AG SC, FINANCE
7	WP(C)/4181/2021 B/O	MD. CHOUKAT ALI Versus THE STATE OF ASSAM AND 5 ORS	MR. M ISLAM	SC, SEC. EDU. SC, FINANCE
8	WP(C)/4480/2021	PRANAMIKA BORAH Versus THE STATE OF ASSAM AND 4 ORS	MR. S U AHMED MR A HAWARI	SC, ELEM. EDU GA, ASSAM
9	WP(C)/4603/2021 B/O	MOFIZ UDDIN AHMED Versus THE STATE OF ASSAM AND 5 ORS.	MR G BORDOLOI S KHANIKAR MS. J BURAGOHAIN	SC, ELEM. EDU GA, ASSAM

10	WP(C)/4621/2021	ANSARA BEGUM Versus THE STATE OF ASSAM AND 12 ORS.	MR. I C DEKA MR. K K TALUKDAR	GA, ASSAM SC, REVENUE SC, FINANCE SC, G U
11	WP(C)/4843/2021 B/O	LAL MAMUD ALI Versus THE BODOLAND TERRITORIAL COUNCIL AND 3 ORS.	MR. R ALI MR. H A AHMED ANACLATAS AHMED	SC, BTC
12	WP(C)/4917/2021 B/O	ASHOK DUTTA AND 14 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. A K DUTTA MR. B PURKAYASTHA	SC, ELEM. EDU SC, FINANCE
WITH				
13	WP(C)/1786/2019	PINTU LAL DEY AND 11 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. A K DUTTA MR. B PURKAYASTHA	SC, ELEM. EDU SC, FINANCE
WITH				
14	WP(C)/4175/2020	PINTU LAL DEY AND 2 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. A K DUTTA MR. B PURKAYASTHA MR. S SUTRADHAR	SC, ELEM. EDU SC, FINANCE
WITH				
15	WP(C)/5381/2021	ABHIJIT PURKAYASTHA AND 19 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. A K DUTTA MR. B PURKAYASTHA	SC, ELEM. EDU SC, FINANCE
16	WP(C)/4993/2021 B/O	MD. ZAKARIA AHMED LASKAR Versus THE STATE OF ASSAM AND 5 ORS	MR. A K DUTTA MR. B PURKAYASTHA	SC, ELEM. EDU MR. S R BARUA
17	WP(C)/5098/2021 B/O	KULDIP PAO Versus THE STATE OF ASSAM AND 5 ORS	MR. A K DUTTA MR. B PURKAYASTHA MR. B DEORI	SC, ELEM. EDU GA, ASSAM
18	WP(C)/5202/2021 B/O	BHARATI ROY Versus THE STATE OF ASSAM AND 7 ORS	MR. A K DUTTA MR. B PURKAYASTHA	SC, ELEM. EDU GA, ASSAM SC, FINANCE
19	WP(C)/5327/2021 B/O	MD. ABUL KASHEM AHMED Versus THE STATE OF ASSAM AND 6 ORS	MR G BORDOLOI V SOLO MS. J BURAGOHAIN	SC, ELEM. EDU GA, ASSAM
20	WP(C)/5544/2021 B/O	SUDIPTA SWAMI Versus THE STATE OF ASSAM AND 4 ORS	MR. R P KAKOTI SR. ADV. MR. A K DUTTA MR. B PURKAYASTHA	SC, SEC. EDU. GA, ASSAM
21	WP(C)/5750/2021	DR. GOPAL PHUKAN Versus THE STATE OF ASSAM AND 10 ORS	MR. P D NAIR MR. A CHETRY MR G ALAM MR. H ROHMAN S R A NASER	SC, HIGHER EDU SC, AG (A AND E) SC, FINANCE
22	WP(C)/5924/2021	JYOTSNA K BISWAL ROUT Versus THE GAUHATI UNIVERSITY AND ANR	MR. R MAZUMDAR MR D DEKA MR N J KUMAR MR. R KAMAN	SC, G U
23	WP(C)/5925/2021	NURUL AMIN SHAH AND ANR. Versus THE STATE OF ASSAM AND 9 ORS.	H A AHMED MR. R ALI MR A S SK	SC, ELEM. EDU GA, ASSAM
24	WP(C)/5926/2021	RASHMIREKHA SAIKIA Versus THE STATE OF ASSAM AND 3 ORS	MS M DAS MR. N Z AHMED	SC, ELEM. EDU GA, ASSAM
25	WP(C)/5929/2021	NUR ASMA BEGUM Versus THE UNION OF INDIA AND 3 ORS	MR. A CHOUDHURY MR. S ISLAM MS. A KAUSHAR	SC, SEC. EDU. SC, SEC. EDU. ASSTT.S.G.I.
26	WP(C)/5938/2021 B/O	ABDUS SATTAR SK Versus THE STATE OF ASSAM AND 4 ORS	MR. I H LASKAR MR. P K DEKA MRS. S ROY MR. M S ALAM	SC, ELEM. EDU GA, ASSAM
27	WP(C)/5945/2021	ANJUWARA KHATUN Versus THE STATE OF ASSAM AND 5 ORS	MR. M ALI	SC, ELEM. EDU GA, ASSAM
28	WP(C)/5946/2021	SUBANGSREE BASUMATARY @ SUBANGSHREE BASUMATARY Versus THE STATE LEVEL COMMITTEE AND 6 ORS	MR. N HOSSAIN MR M MONDAL	SC, ELEM. EDU GA, ASSAM SC, BTC

29	WP(C)/5948/2021	MANINDRA NATH RAY Versus THE STATE OF ASSAM AND 5 ORS	MR. I H LASKAR MR. P K DEKA MRS. S ROY	SC, ELEM. EDU GA, ASSAM
30	WP(C)/5949/2021	KESHAB MAZUMDAR Versus THE STATE OF ASSAM AND 5 ORS	MR. S CHAUHAN MR. P MAZUMDER	SC, ELEM. EDU SC, K A A C SC, FINANCE
<u>ORDER (STAY VACATING)</u>				
31	I.A.(Civil)/1662/2020 in WP(C)/2103/2020	BISHNU BORAH Versus MALAYA BORAH AND 11 ORS	MR. A DAS	SC, HIGHER EDU MR J C GOGOI MR. M DAS
	WITH WP(C)/2103/2020	MALAYA BORAH Versus THE STATE OF ASSAM AND 12 ORS	MR. J C GOGOI MR. K KALITA MR B ISLAM	SC, HIGHER EDU MR S BHARALI MR. M DAS MR. M DAS MR. A DAS MR. N K NEOG MR. N K NEOG
32	I.A.(Civil)/1375/2021 in WP(C)/2112/2021	SIDDIQUE HUSSAIN Versus NAZIM UDDIN AND 10 ORS.	MR. A K DUTTA MR D C NATH	SC, ELEM. EDU GA, ASSAM
	WITH WP(C)/2112/2021	NAZIM UDDIN Versus THE STATE OF ASSAM AND 10 ORS	MR. M A SHEIKH MS. A BEGUM MR M H CHOUDHURY MS F INTAZ	SC, ELEM. EDU GA, ASSAM
33	I.A.(Civil)/1867/2021 in WP(C)/2993/2021	DIPANNITA DAS Versus THE STATE OF ASSAM AND 8 ORS.	MR. A M AHMED	SC, ELEM. EDU MR. D GOGOI
	WITH WP(C)/2993/2021	SHAMSUN NAHAR Versus THE STATE OF ASSAM AND 7 ORS.	MR H R A CHOUDHURY MR. A M AHMED MS R DEKA	SC, ELEM. EDU GA, ASSAM MR. D GOGOI MR K BHUYAN (R9) MR. H A AHMED (R9)
	WITH I.A.(Civil)/1841/2021 in WP(C)/2993/2021	MAINUL HAQUE Versus THE STATE OF ASSAM AND 8 ORS.	MR K BHUYAN MR. H A AHMED	SC, ELEM. EDU MR H R A CHOUDHURY GA, ASSAM MR. A M AHMED MS R DEKA
<u>ORDER (IMPLEADMENT OF PARTY)</u>				
34	I.A.(Civil)/1835/2021 in Cont.Cas(C)/35/2021	DR. LAWANU BORDOLOI Versus B. KALYAN CHAKRABORTY, IAS E	MRS. P B HAZARIKA MR. S Ali	
	WITH Cont.Cas(C)/35/2021	DR. LAWANU BORDOLOI Versus PRITOM SAIKIA	MRS. P B HAZARIKA MR. S Ali	
<u>ADMISSION</u>				
35	WP(C)/1949/2020 CAVT. NO.0205/2020	HEMANTA KUMAR TAMULY Versus THE STATE OF ASSAM AND 3 ORS.	MS. M SARMAH MS D BORGHAIN MR. P GOHAIN MS. K BARUAH MS M BORAH	SC, ELEM. EDU MR S DUTTA (R-4) MR. N J KHATANIAR, SC, ELEMENTARY EDU. MR P CHOUDHURY (FOR CAVEATOR) MR. P SENGUPTA (FOR CAVEATOR) MR B GOGOI, SC, SCERT
	WITH I.A.(Civil)/1874/2020 in WP(C)/1949/2020	TAPAN KUMAR SARMAH Versus HEMANTA KUMAR TAMULY AND 3 ORS.	MR P CHOUDHURY MR. P SENGUPTA	SC, ELEM. EDU MS D BORGHAIN

36	WP(C)/2716/2020	SURAJIT BARMAN Versus THE STATE OF ASSAM AND 2 ORS	MR G N SAHEBALLA MR J C GAUR MR. U C DAS MS. M GAUR MS. A JAIN	SC, HIGHER EDU
37	WP(C)/4500/2020 B/O	GAUTAM THAKURIA Versus THE STATE OF ASSAM AND 6 ORS.	MRS. K DEVI MS R BARUAH	SC, SEC. EDU. SC, AG
38	WP(C)/5141/2020	NARNARAYAN KAKATI Versus THE STATE OF ASSAM AND 4 ORS	MR. D DAS SR. ADV R SARMAH MR H K NATH	SC, SEC. EDU. MR. M KHAN MR. U K NAIR MR. J RAHMAN MR R ISLAM
	WITH I.A.(Civil)/2269/2020 in WP(C)/5141/2020	ABDUL JALIL Versus NARNARAYAN KATAKI AND 4 ORS.	MR. M KHAN MR. U K NAIR MR R ISLAM MR J RAHMAN	SC, SEC. EDU. MR. D K DAS MR H K NATH
39	WP(C)/5293/2020	BALICHERRA M E MADRASSA Versus THE STATE OF ASSAM AND 5 ORS	MR. A H M R CHOUDHURY	SC, ELEM. EDU GA, ASSAM SC, FINANCE
40	WP(C)/5521/2020	ATIQUZZAMAN MONDAL Versus THE STATE OF ASSAM AND 2 ORS	MS. L DEVI	SC, SEC. EDU.
41	WP(C)/5786/2020	KAMAL CH BORAH AND 103 ORS Versus THE STATE OF ASSAM AND 4 ORS.	MR. N BORAH MR H MAZUMDER	SC, ELEM. EDU GA, ASSAM SC, FINANCE
42	WP(C)/336/2021	PRABIN SAIKIA AND 306 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR S BORTHAKUR MS. P BORAH MS. B M LAHKAR	SC, SEC. EDU. GA, ASSAM SC, AG SC, FINANCE
43	WP(C)/1311/2021	NAHIM UDDIN MAZARBHUIYA AND 5 ORS Versus THE STATE OF ASSAM AND 5 ORS	DR. B AHMED MR H I CHOUDHURY G UDDIN MR. A K AZAD	SC, ELEM. EDU GA, ASSAM
44	WP(C)/2509/2021	BHARATI DEVI Versus THE STATE OF ASSAM AND 4 ORS	DR. B AHMED MR. A K AZAD	SC, HIGHER EDU
		<u>ORDERS</u>		
45	Cont.Cas(C)/401/2015	SMTI GITA RANI KALITA Versus PREETAM SAIKIA and 3 ORS	MR.R C SAIKIA MS.K SAIKIA MRS.A BORAH	MR.R MAZUMDAR(R-1) MS.A VERMA(R-1) MS.S KHANIKAR(R-1) MRG K SINGHR-3 MR.N SARMA(R-2) MR.D CHETIA(R-2) MS.R MAZUMDAR(R-2)
46	Cont.Cas(C)/153/2020 FIXED (PERSONAL APPEARANCE)	SAD UDDIN Versus ANUP KUMAR DAS AND ANR.	MR. L R MAZUMDER MR I HOQUE	MS. S DASGUPTA
47	Cont.Cas(C)/548/2020 B/O	MUKUL CHANDRA SARMA AND 2 ORS. Versus PREETOM SAIKIA AND ANR.	MR. J LASKAR	
48	Cont.Cas(C)/554/2020 B/O	ELA SONOWAL Versus PREETOM SAIKIA AND ANR.	MR. J LASKAR	
49	Cont.Cas(C)/557/2020 B/O	BHABENDRA NATH SARMA Versus PREETOM SAIKIA AND ANR.	MR. J LASKAR	MR. D SAIKIA (r-1) MR S M T CHISTIE (r-1) MR. P K BORAH (r-1)
50	Cont.Cas(C)/558/2020 B/O	HEMEN SARMA Versus PREETOM SAIKIA AND ANR.	MR. J LASKAR	
51	WP(C)/251/2021 B/O	BINODINI SINGHA AND 2 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. A K DUTTA MR. B PURKAYASTHA	SC, SEC. EDU. SC, N C T E SC, FINANCE

52	WP(C)/2206/2021 B/O	MOUDUDA BEGUM Versus THE STATE OF ASSAM AND 6 ORS	MR. I H LASKAR MR. P K DEKA MD. S ALOM MR. M S ALAM	SC, ELEM. EDU GA, ASSAM SC, SSA
53	WP(C)/4408/2021 B/O	HANI ROUSHAN CHOUDHURY Versus THE STATE OF ASSAM AND 9 ORS	MR. A H M R CHOUDHURY	SC, SEC. EDU. GA, ASSAM MR. T C CHUTIA SC, SEBA

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LEAVE NOTE OF ADVOCATES FOR 12/11/2021

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1)	MR S SARMA	25-10-2021	To	12-11-2021
2)	MR. A DAS	25-10-2021	To	12-11-2021
3)	DR. B N GOGOI	27-10-2021	To	26-11-2021
4)	MR. L P SHARMA	25-10-2021	To	23-12-2021
5)	MR. R K JAIN	27-10-2021	To	10-12-2021
6)	MR. A K RAY	01-11-2021	To	15-11-2021
7)	MR. I GOGOI	01-11-2021	To	15-11-2021
8)	MISS T DAS	01-11-2021	To	15-11-2021
9)	MR. M H RAJBARBHUIYAN	08-11-2021	To	12-11-2021
10)	MS. S G BARUAH	08-11-2021	To	15-11-2021
11)	MR. A J SAIKIA	11-11-2021	To	18-11-2021
12)	MR. R C SANCHATI	10-11-2021	To	29-11-2021
13)	MR. A K GUPTA	09-11-2021	To	12-11-2021
14)	MR. S SINHA	09-11-2021	To	18-11-2021
15)	MR. S SAHU	09-11-2021	To	12-11-2021
16)	MR S SANCHETI	11-11-2021	To	26-11-2021
17)	MR. D K SHARMA	11-11-2021	To	21-11-2021
18)	MR. M SARANIA	11-11-2021	To	12-11-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

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[For Friday,12th November 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE AJIT BORTHAKUR

COURT NO: 11

[CRIMINAL, CIVIL AND MATTERS RELATED TO RETIREMENT BENEFITS]

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 01-11-2021 TO 23-12-2021(RELATING TO CRIMINAL APPEAL, FROM ITEM NO. 33 TO 63) ALONG WITH THE FOLLOWING MATTERS

COURT PROCEEDINGS WILL BE CONDUCTED THROUGH HYBRID MODE]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
1	Bail Appln./2281/2021 B/O	SAMEJ UDDIN Versus THE STATE OF ASSAM	MR. S MUNIR MR N AHMED MR G P CHETIA	PP, ASSAM
MOTION (BA)				
2	Bail Appln./3144/2021	KHABIR UDDIN AHMED Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A M AHMED MS R DEKA	PP, ASSAM
3	Bail Appln./3168/2021	KHARSEDUDDIN HAZARIKA @ KHARSHED UDDIN HAZARIKA Versus THE STATE OF ASSAM	MR J HUSSAIN MR. L HUSSAIN	PP, ASSAM
4	Bail Appln./3170/2021 B/O	SATYENDRA ROY @ SAITENDRA KR. ROY Versus THE STATE OF ASSAM	MR. A A R KARIM MR. A DEB MS. R R BORAH	PP, ASSAM
5	Bail Appln./3173/2021	AMARJIT GOHAIN BARUAH Versus THE STATE OF ASSAM	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA	PP, ASSAM
MOTION				
6	AB/3701/2021	ROHEN ALI AND 2 ORS. Versus THE STATE OF ASSAM	MD. S ISLAM MR. M BISWAS	PP, ASSAM
7	AB/3703/2021	MIZANUR RAHMAN Versus THE STATE OF ASSAM	MR. M U MONDAL MD. I H KHAN MR K ISLAM MR A ALIM SK	PP, ASSAM
8	AB/3704/2021	JAKIR HUSSAIN SARKAR AND 2 ORS. Versus THE STATE OF ASSAM	MR. M DUTTA MS S DEV	PP, ASSAM
9	AB/3708/2021	RUPAK DAS Versus THE STATE OF ASSAM	MR. A PARVEZ MR D GOGOI MR. B ROY	PP, ASSAM

10	AB/3709/2021	PARAG JYTI KONWAR Versus THE STATE OF ASSAM	MR S GOGOI MS G GOGOI MS. A GOGOI	PP, ASSAM
11	AB/3722/2021	SHAHIDUL ISLAM AND 5 ORS. Versus THE STATE OF ASSAM	MR K BHUYAN MR N ISLAM	PP, ASSAM
ADMISSION				
12	CrI.Pet./793/2018 WITH LCR 1 FILE, FIXED	M/S. ABS DEVELOPERS Versus GIRIJA DAS	MR. A K PURKAYASTHA MR. B K JAIN MS. K MITRA	MR D C CHAKRAVARTY (R1)
BAIL HEARING (BA)				
13	Bail Appln./2325/2021 FIXED	MAHADEV BARMAN AND 2 ORS. Versus THE STATE OF ASSAM	MR. N K KALITA MR D DEKA	PP, ASSAM
14	Bail Appln./2462/2021 FIXED	MANU ROY @ MANO ROY AND ANR Versus THE STATE OF ASSAM	MR. S MUNIR	PP, ASSAM
15	Bail Appln./2884/2021 FIXED	HARADHAN BHOWMIK Versus THE STATE OF ASSAM	MR B P BORAH MR P J DUTTA MR R S RONGHANG	PP, ASSAM
16	Bail Appln./2896/2021 FIXED	MD JILKAR NINE @ ALI Versus THE STATE OF ASSAM	MR. M ALI MR. K K DEKA	PP, ASSAM
17	Bail Appln./2974/2021 FIXED	ABUL KASHIM MAZUMDAR AND ANR Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. I U CHOWDHURY	PP, ASSAM
18	Bail Appln./3034/2021 FIXED	ABDUL HALIM Versus THE STATE OF ASSAM	MD A K AHMED MS S BARUAH	PP, ASSAM
19	Bail Appln./3035/2021 FIXED	MD. MAHIBUR RAHMAN @ SRI MOHIBUR RAHMAN Versus THE STATE OF ASSAM	MR. A A R KARIM MS. R R BORAH	PP, ASSAM
20	Bail Appln./3036/2021 FIXED	AMRIT RABHA Versus THE STATE OF ASSAM AND ANR	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY MR S PAUL	PP, ASSAM
21	Bail Appln./3040/2021 FIXED	MOHIDUL ISLAM AND ANR Versus THE STATE OF ASSAM	MR F HAQUE MR N ISLAM	MR T T MONI MR. A S ALI PP, ASSAM
22	Bail Appln./3049/2021 FIXED	MOHIBUL ISLAM Versus THE STATE OF ASSAM	MR. M U MONDAL MS. N NASRIN MD. I H KHAN MR K ISLAM MR A ALIM SK	PP, ASSAM
23	Bail Appln./3063/2021 FIXED	RAKESH SHARMA Versus THE STATE OF ASSAM	MR. P HAZARIKA MR. H S BORAH	PP, ASSAM
24	Bail Appln./3083/2021 FIXED	JAKIR HUSSAIN Versus THE STATE OF ASSAM	MS. S K NARGIS MS. A MESEN	PP, ASSAM
BAIL HEARING				
25	AB/2178/2020 FIXED	BIRKU GOWALA Versus THE STATE OF ASSAM	MR T THAKURIA MR. M ALI	PP, ASSAM
26	AB/39/2021 FIXED	NABA KUMAR SHYAM Versus STATE OF ASSAM AND ANR.	MR J CHUTIYA MS. S KEMPRAI	PP, ASSAM
27	AB/48/2021 FIXED	KHITESWAR BAISHYA AND 3 ORS. Versus THE STATE OF ASSAM	MR. S CHAUHAN MR. P MAZUMDER	PP, ASSAM
28	AB/180/2021 FIXED	MIR HUSSAIN Versus THE STATE OF ASSAM	MR. P MAJUMDAR SK S HOSSAIN	PP, ASSAM

29	AB/352/2021 FIXED	SHIRAJUL HOQUE Versus THE STATE OF ASSAM	MR. J A AHMED MR. K M HASSAN	PP, ASSAM
30	AB/631/2021 FIXED	BIJOY DAS Versus THE STATE OF ASSAM	MR. T DEURI MR. M J BHATTACHARYYA	PP, ASSAM
31	AB/731/2021 FIXED	MD. YAKUB ALI AND ANR Versus THE STATE OF ASSAM	MD E AHMED MR. D J DAS MS P MEDHI	PP, ASSAM
32	AB/733/2021 FIXED	YAKUB ALI AND ANR Versus THE STATE OF ASSAM	MD E AHMED MR. D J DAS MS P MEDHI	PP, ASSAM
33	AB/970/2021 FIXED	RAKIBUL ISLAM Versus THE STATE OF ASSAM	MR. M K DAS MS Z ANJUM MR. U S BORA	PP, ASSAM
34	AB/993/2021 FIXED	MD. HABIBUR ISLAM AND 2 ORS Versus THE STATE OF ASSAM	MR. D C BORAH MR. K M HASSAN	PP, ASSAM
35	AB/1083/2021 FIXED	BABU LAL GOALA @ SAMAR NATH GOALA AND ANR Versus THE STATE OF ASSAM	MR. S M MOLLAH MR. R K MEDHI	PP, ASSAM
36	AB/1165/2021 FIXED	RAJ KUMAR AGARWAL Versus THE STATE OF ASSAM	MR. R K JAIN TRISHNA RAMCHIARY	PP, ASSAM
37	AB/1507/2021 FIXED	NAZRUL ISLAM Versus THE STATE OF ASSAM	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MR S PAUL	PP, ASSAM
38	AB/2230/2021 FIXED	PIR MOHAMMAD ALI AND ANR. Versus THE STATE OF ASSAM	MR. S C BISWAS MR. P S BISWAS L CHOUDHURY	PP, ASSAM
39	AB/2390/2021 FIXED	MANOWARA BIBI AND 2 ORS Versus THE STATE OF ASSAM AND ANR	MR J KALITA MR B HAZARIKA	PP, ASSAM
40	AB/2405/2021 FIXED	RIAJUL AHMED Versus THE STATE OF ASSAM	MR J C BORAH	PP, ASSAM
41	AB/2432/2021 FIXED	FATEMA KHATUN @ FATIMA KHATOON BIBI Versus THE STATE OF ASSAM	MR. A A R KARIM	PP, ASSAM
42	AB/2645/2021 FIXED	MD. SADIKUL ISLAM Versus THE STATE OF ASSAM	MR M HOQUE MD A WADUD MS S DEVI	PP, ASSAM
43	AB/2800/2021 FIXED	SABIR HUSSAIN BARBHUIYA @ SABIR HUSSAIN BARBHUIYA AND 9 ORS. Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. R A CHOUDHURY MR. I U CHOWDHURY MR. J M SULAIMAN	MR. I H BARBHUIYA MS R RAJKHOWA PP, ASSAM
44	AB/2802/2021 FIXED	MONOWER ALI AND ANR. Versus THE STATE OF ASSAM	MR P K DAS MR. M BARUAH	PP, ASSAM
45	AB/2809/2021 FIXED	RUMAN UDDIN Versus THE STATE OF ASSAM	MR S M ABDULLAH P MR. J ALI	PP, ASSAM
46	AB/2852/2021	NURTAZ ALI Versus THE STATE OF ASSAM	MD B ISLAM MR. A A MONDAL MR S HUSSAIN MR A ALAM	PP, ASSAM
47	AB/2856/2021	JAKIR HUSSAIN Versus THE STATE OF ASSAM	MS. P R MAHANTA MR. S R GOGOI MR P BORAH	PP, ASSAM
48	AB/2863/2021	PACH BHAI BORDOLOI @ NABAJYOTI BORDOLOI Versus THE STATE OF ASSAM	MR G PHUKAN MR M J DEURI	PP, ASSAM

49	AB/2894/2021 FIXED	ABDUL KARIM AND 3 ORS Versus THE STATE OF ASSAM	MR. R ISLAM MR F A AHMED	PP, ASSAM
50	AB/2916/2021 L/O	JAMAL BADSHA AND 3 ORS Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. T K MISRA	PP, ASSAM
51	WITH Bail Appln./2642/2021	JAHIRUL ISLAM @ BADRUL Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
52	WITH AB/2734/2021	SULTAN ALI AHMED Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. T K MISRA	PP, ASSAM
53	WITH Bail Appln./2885/2021	ALOM HUSSAIN Versus THE STATE OF ASSAM	MR. A M AHMED MR. A AHMED MS R DEKA	PP, ASSAM
54	WITH AB/2917/2021	JAYNAL ABEDIN AND 2 ORS Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. T K MISRA	PP, ASSAM
55	AB/2923/2021 FIXED	LOKMAN ALI AND ANR Versus THE STATE OF ASSAM	MR. M R KHANDAKAR	
56	AB/2959/2021 FIXED	DEBAJIT CHUTIA Versus THE STATE OF ASSAM	MR. S NEOG MS. S G BARUAH MR B SAIKIA	PP, ASSAM
57	AB/2982/2021 FIXED	SAIF UDDIN @ SAID UDDIN Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR J ABEDIN MR. I U CHOWDHURY	PP, ASSAM
58	WITH Bail Appln./2270/2021	ZIABUR A RAHMAN @ JIABUR ABDUL RAHMAN Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR J ABEDIN MR. M A CHOUDHURY	PP, ASSAM
59	AB/3009/2021	JILLUL HOQUE AND 2 ORS Versus THE STATE OF ASSAM	MR A ALI MS. M KHATUN MS D DEORI	PP, ASSAM
60	AB/3071/2021	INTAJUL ZAMAN @ IMTAJ ALI Versus THE STATE OF ASSAM	MR K BHUYAN MR. H A AHMED	PP, ASSAM
61	WITH AB/3074/2021	CHANDAN MAHANTA Versus THE STATE OF ASSAM	MR K BHUYAN MR. H A AHMED	PP, ASSAM
62	WITH AB/3368/2021	MINTUL ALI Versus THE STATE OF ASSAM	MR K BHUYAN MR. H A AHMED	PP, ASSAM
63	AB/3102/2021	NAJAMUL AHMED @ MD. MAINA AHMED Versus THE STATE OF ASSAM	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA	PP, ASSAM
64	AB/3116/2021 FIXED	ANARUL ISLAM @ ANARUL Versus THE STATE OF ASSAM	MR. JUNM LASKAR MS. A AHMED	PP, ASSAM
65	AB/3140/2021 FIXED	RAJDEEP NATH @ RAJA NATH AND ANR Versus THE STATE OF ASSAM	MR. S SARMA MR. C CHAKRAVARTY MR D DAS MR H M R HOQUE MR. M J DAS	PP, ASSAM
66	AB/3151/2021 FIXED	AZHARUL ISLAM @ AJAHARUL AHMED Versus THE STATE OF ASSAM	MR J C BORAH	PP, ASSAM

67	AB/3206/2021 FIXED	DEBOJIT SAIKIA Versus THE STATE OF ASSAM	MR. S S S RAHMAN MR. M R SODIAL MS S Z HAYAT	PP, ASSAM
68	AB/3220/2021 FIXED	GOJEN CH. NATH Versus THE STATE OF ASSAM	MR. M BISWAS MS S KAKATI	PP, ASSAM
69	AB/3226/2021	MANSUR ALI Versus THE STATE OF ASSAM	MR. A M BORA MR. D GAGAI MR. V A CHOWDHURY	PP, ASSAM
70	AB/3305/2021 FIXED	NUR ALOM Versus THE STATE OF ASSAM	MR F HAQUE	PP, ASSAM
71	AB/3354/2021 FIXED	RAFIKUL ISLAM Versus THE STATE OF ASSAM	MD. R ALI MR. A M KHAN	PP, ASSAM
72	AB/3515/2021 FIXED	NURUL HOQUE SARKAR Versus THE STATE OF ASSAM	MR. J AHMED MR. P A AHMED MRS. R BARKATAKY	PP, ASSAM
73	AB/3585/2021 FIXED	AJIT KR SARKAR Versus THE STATE OF ASSAM	MR. K N CHOUDHURY MR. N HAQUE MR K UDDIN MR M HUSSAIN	PP, ASSAM

ORDERS

74	Review.Pet./32/2021 WITH WP(C) 7371/2018 (D/O), B/O	SMT. KESHI CHOUHAN AND 4 ORS. Versus SMT. SANMATI CHOUHAN AND 11 ORS.	MR H R A CHOUDHURY MR F U BARBHUIYA MR. J M SULAIMAN	MR. P MAHANTA GA, ASSAM SC, AG SC, FINANCE
	WITH			
75	WP(C)/4546/2017	KESHI CHOUHAN and 4 ORS. Versus THE STATE OF ASSAM and 10 ORS.	MR H R A CHOUDHURY MR.S CHAUHAN MR F U BARBHUIYA MR.A R SHOME MR.S CHAUHAN MS. P SAHARIA (R7 TO R11) MS S DAS MR. J M SULAIMAN	GA, ASSAM MR. P MAHANTA (R-7 to 11) SC, TREASURY AG, ASSAM SC, FINANCE
76	I.A.(CrI.)/202/2021 WITH LCR 6 FILES in CrI.A./128/2018 WITH CrI.A./128/2018	SATYA RAM DEKA Versus STATE OF ASSAM AND ANR.	MR. M KATAKI	PP, ASSAM
	WITH			
	I.A.(CrI.)/308/2018 in CrI.A./128/2018	SATYA RAM DEKA Versus STATE OF ASSAM AND ANR	MR. B SINHA MR. U DAS	PP, ASSAM
	WITH			
	I.A.(CrI.)/308/2018 in CrI.A./128/2018	SATYA RAM DEKA Versus STATE OF ASSAM AND ANR	MR. B SINHA MR. U DAS	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 12/11/2021

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1)	MR S SARMA	25-10-2021	To	12-11-2021
2)	MR. A DAS	25-10-2021	To	12-11-2021
3)	DR. B N GOGOI	27-10-2021	To	26-11-2021
4)	MR. L P SHARMA	25-10-2021	To	23-12-2021
5)	MR. R K JAIN	27-10-2021	To	10-12-2021
6)	MR. A K RAY	01-11-2021	To	15-11-2021
7)	MR. I GOGOI	01-11-2021	To	15-11-2021
8)	MISS T DAS	01-11-2021	To	15-11-2021
9)	MR. M H RAJBARBHUIYAN	08-11-2021	To	12-11-2021
10)	MS. S G BARUAH	08-11-2021	To	15-11-2021
11)	MR. A J SAIKIA	11-11-2021	To	18-11-2021

12)	MR. R C SANCHATI	10-11-2021	To	29-11-2021
13)	MR. A K GUPTA	09-11-2021	To	12-11-2021
14)	MR. S SINHA	09-11-2021	To	18-11-2021
15)	MR. S SAHU	09-11-2021	To	12-11-2021
16)	MR S SANCHETI	11-11-2021	To	26-11-2021
17)	MR. D K SHARMA	11-11-2021	To	21-11-2021
18)	MR. M SARANIA	11-11-2021	To	12-11-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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[For Friday,12th November 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE HITESH KUMAR SARMA

COURT NO: 12

[CRIMINAL, CIVIL AND MATTERS RELATED TO RETIREMENT BENEFITS

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 01-11-2021 TO 23-12-2021(RELATING TO CRIMINAL PETITION) ALONG WITH THE FOLLOWING MATTERS

THIS BENCH WILL ALSO TAKE UP SPECIAL CAUSE LIST DATED 08-11-2021 TO 12-11-2021, ALONG WITH THE FOLLOWING MATTERS

COURT PROCEEDINGS WILL BE CONDUCTED THROUGH HYBRID MODE]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./2804/2021 FIXED	RAJU ALI Versus THE STATE OF ASSAM	MR N J DUTTA MR N AHMED	PP, ASSAM
2	Bail Appln./3161/2021	BIRENDRA NATH DEKA Versus THE STATE OF ASSAM	MR T KALITA MR. I CHOUDHURY MR. A SAIKIA MR. N K DAS MR. A S ALI	PP, ASSAM
3	Bail Appln./3163/2021	MONOWAR HUSSAIN AND 4 ORS. Versus THE STATE OF ASSAM	MR. A T SARKAR	PP, ASSAM
4	Bail Appln./3164/2021	MITU ALI @ MATIUR RAHMAN Versus THE STATE OF ASSAM	MR P DEKA MR. B BORAH	PP, ASSAM
5	Bail Appln./3165/2021	PHUKAN RABHA Versus THE STATE OF ASSAM	MR. N DUBEY MS. M DAIMARY	PP, ASSAM
6	Bail Appln./3166/2021	PRADIP NAMASUDRA AND ANR Versus THE STATE OF ASSAM	MR. I H LASKAR MR. P K DEKA MR J H LASKAR	PP, ASSAM
7	Bail Appln./3167/2021	SIRAJUL HAQUE @ SHIRAJUL HAQUE Versus THE STATE OF ASSAM	MS. D GHOSH MS N DEKA MR SAURADEEP DEY MS H BETALA MR I CHAKMA	PP, ASSAM
8	Bail Appln./3171/2021 B/O	HABIYA KHATUN AND ANR Versus THE STATE OF ASSAM	MR N J DUTTA MR N AHMED MR G P CHETIA	PP, ASSAM

9	Bail Appln./3172/2021	KALIM UDDIN Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. M A CHOUDHURY	PP, ASSAM
<u>MOTION</u>				
10	AB/3678/2021 B/O	BITUPON KALITA Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MS S S ZIA	PP, ASSAM
11	AB/3707/2021	SHUKUR ALI AHMED Versus THE STATE OF ASSAM	MR. M U MONDAL MS. N NASRIN MD. I H KHAN MR A ALIM SK	PP, ASSAM
12	AB/3711/2021	BASIRON NESSA AND 7 ORS. Versus THE STATE OF ASSAM	MD H R AHMED MR J ISLAM	PP, ASSAM
13	AB/3715/2021	PRANAB KUMAR GHOSH Versus THE STATE OF ASSAM	MR. B D KONWAR SR. ADV. MR. R KALITA MR. R SALOI MR H AGARWAL MR J SINGH	PP, ASSAM
14	AB/3716/2021	RAJAT SARKAR Versus THE STATE OF ASSAM	MR. B D KONWAR SR. ADV. MR. R KALITA MR. R SALOI MR H AGARWAL MR J SINGH	PP, ASSAM
15	AB/3717/2021	SANJAY DEB Versus THE STATE OF ASSAM	MR. B D KONWAR SR. ADV. MR. R KALITA MR. R SALOI MR H AGARWAL MR J SINGH	PP, ASSAM
16	AB/3718/2021	PRASENJIT DEB Versus THE STATE OF ASSAM	MR. B D KONWAR SR. ADV. MR. R KALITA MR. R SALOI MR H AGARWAL MR J SINGH	PP, ASSAM
<u>BAIL HEARING (BA)</u>				
17	Bail Appln./1127/2021 FIXED	NITUL BOSUMATARY Versus THE STATE OF ASSAM	MR. A DUTTA MR R DAS MR. P M KALITA	PP, ASSAM
18	Bail Appln./2144/2021 FIXED	MD. IMRAN ALI Versus THE STATE OF ASSAM	MR A K AZAD MS S DEVI	PP, ASSAM
19	Bail Appln./2188/2021 SCANNED COPY OF CASE DIARY, FIXED	JAY SHANKAR RAY Versus THE UNION OF INDIA	MR S BORTHAKUR MR H P NEPAL	SC, NCB
20	Bail Appln./2356/2021 FIXED	KHALIL UDDIN Versus UNION OF INDIA (NCB)	MR. A M BORA MR. D GAGAI MR. V A CHOWDHURY	SC, NCB
WITH				
21	Bail Appln./2955/2021	MD. ABDUL HAI @ ABDUL HAI TALUKDAR Versus NARCOTICS CONTROL BUREAU	MR. T DEURI	SC, NCB
22	Bail Appln./2387/2021 SCANNED COPY OF CASE DIARY, FIXED	TRILU @ TRILUSON SAIKIA Versus THE STATE OF ASSAM	H Z SINGHA MR. S J SARMAH	PP, ASSAM
23	Bail Appln./2496/2021 FIXED	SAIBAR RAHMAN Versus THE STATE OF ASSAM	MR. K N CHOUDHURY MR. N N B CHOUDHURY MR S BHARALI MR. N SARKAR MR. T DEURI MR. R M DEKA N GAUTAM MR. N K NEOG	PP, ASSAM
24	Bail Appln./2511/2021 FIXED	BHUVAN GHOSH Versus THE STATE OF ASSAM	MR. A K DUTTA	PP, ASSAM

25	Bail Appln./2514/2021 FIXED	SAJAL MITRA Versus THE STATE OF ASSAM	MR. A K DUTTA	PP, ASSAM
26	Bail Appln./2623/2021 FIXED	MINTU ALI Versus THE STATE OF ASSAM	MR. D S DEKA	PP, ASSAM
27	Bail Appln./2658/2021 FIXED	ASHRAFUSL ALOM Versus THE STATE OF ASSAM	MRS S RAHANA MR. A M AHMED MS R DEKA	PP, ASSAM
28	Bail Appln./2674/2021 FIXED	MOTLEB ALI Versus THE STATE OF ASSAM	MR. L R MAZUMDER MR. A Z AHMED	PP, ASSAM
29	Bail Appln./2680/2021 SCANNED COPY OF CASE DIARY, FIXED	MOHIBUL ALI AHMED Versus THE STATE OF ASSAM	MR. A M AHMED MR. A AHMED MS R DEKA	PP, ASSAM
30	Bail Appln./2741/2021 FIXED	GULJAR HUSSAIN @ MD. GULZAR HUSSAIN Versus THE STATE OF ASSAM	MR. P MAHANTA MR N K PHUKAN	PP, ASSAM
WITH				
31	Bail Appln./2813/2021	BARENYA RANJAN BORTHAKUR Versus THE STATE OF ASSAM	MR. T K MISRA MR. S K ROY	PP, ASSAM
32	Bail Appln./2810/2021 SCANNED COPY OF CASE DIARY, FIXED	MD ABDUL SATTAR Versus THE STATE OF ASSAM	MR. S K SINGH MR A SHARMA	PP, ASSAM
33	Bail Appln./2831/2021 SCANNED COPY OF CASE DIARY, FIXED	ABDUL MAJID Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. R A CHOUDHURY MR. J M SULAIMAN	PP, ASSAM
34	Bail Appln./2878/2021 FIXED	MD. INAMUL SOFI JAHAN CHOUDHURY Versus THE STATE OF ASSAM	MR B CHANDA	PP, ASSAM
35	Bail Appln./2889/2021 FIXED	MD. TAHER UDDIN MAZUMDER Versus THE STATE OF ASSAM	MR B CHANDA	PP, ASSAM
36	Bail Appln./2934/2021 FIXED	SUHEL BUIYA @ SUHEL AND ANR. Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
37	Bail Appln./2939/2021 FIXED, WITH SCANNED COPY OF CASE DIARY AND STATUS REPORT	NIMAI SINGH Versus THE STATE OF ASSAM	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY MR S PAUL	PP, ASSAM
38	Bail Appln./2940/2021 FIXED	DIPANKAR DEHINGIA Versus THE STATE OF ASSAM	MR. B D KONWAR SR. ADV. MR. J SINGH MR H AGARWAL	PP, ASSAM
WITH				
39	Bail Appln./2695/2021	MOHD. ATAUR RAHMAN @ ATAUR RAHMAN Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. I A HAZARIKA M ALAMGEER MR. I U CHOWDHURY	PP, ASSAM
WITH				
40	Bail Appln./2769/2021	TRIDIB SARMA Versus STATE OF ASSAM	MS. N S THAKURIA MR. G K THAKURIA	PP, ASSAM
WITH				
41	Bail Appln./2774/2021	BISWAJIT BARMAN Versus THE STATE OF ASSAM	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN	PP, ASSAM
WITH				
42	Bail Appln./2777/2021	DULUMONI DEKA Versus THE STATE OF ASSAM	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN	PP, ASSAM
WITH				
43	Bail Appln./2787/2021	FARHA ALOM Versus THE STATE OF ASSAM	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN	PP, ASSAM

44	WITH Bail Appln./2788/2021	JAYANTA DEKA Versus THE STATE OF ASSAM	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN	PP, ASSAM
45	WITH Bail Appln./2789/2021	KANGKAN SARMA Versus THE STATE OF ASSAM	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN	PP, ASSAM
46	WITH Bail Appln./2882/2021	SASANKA SAIKIA Versus THE STATE OF ASSAM	MR. P DEKA MR R HOQUE MR A DAS	PP, ASSAM
47	WITH Bail Appln./3021/2021	BABILON KAKATI Versus THE STATE OF ASSAM	MR. S K JAIN MR R K PAHARIA	PP, ASSAM
48	Bail Appln./2951/2021 FIXED	BIJOY KUMAR DAS Versus THE STATE OF ASSAM	MR D TALUKDAR MR. K MOHAMMED	PP, ASSAM
49	Bail Appln./2992/2021 FIXED	DR. JYOTIRMAY DEV SARMA Versus THE STATE OF ASSAM	MR D KALITA MR B C MUCHAHARY	PP, ASSAM
BAIL HEARING				
50	AB/3823/2020 FIXED	JAHIDUL HAQUE @ JAHIRUL ISLAM Versus THE STATE OF ASSAM AND ANR.	MRS. K DEVI MS R P BARUAH	PP, ASSAM
51	AB/824/2021 FIXED	AYUB ALI Versus THE STATE OF ASSAM	MRS S RAHANA MR. A M AHMED MR. A AHMED MS R DEKA	PP, ASSAM
52	WITH AB/702/2021	JAKIR ALI Versus THE STATE OF ASSAM	MRS S RAHANA MR. A M AHMED MR. A AHMED MS R DEKA	PP, ASSAM
53	AB/1775/2021 FIXED	SMTI. NABAM AKA Versus CENTRAL BUREAU OF INVESTIGATION	MR U S BORGHAIN MR. M G SINGH MR. D J NATH	SC, C B I
54	AB/2537/2021 FIXED	MONIRUL ISLAM Versus THE STATE OF ASSAM	MR M J QUADIR MR. K MIRA MR S S ISLAM	PP, ASSAM SC, DRI
55	AB/2542/2021 FIXED	TIKEN DAS AND ANR Versus THE STATE OF ASSAM	MS. T SOM	PP, ASSAM
56	AB/2615/2021 FIXED	DANDI BASUMATARY Versus THE STATE OF ASSAM	MR. S AHMED MS J HAZARIKA	PP, ASSAM
57	AB/2717/2021 FIXED	JAHAN UDDIN Versus THE STATE OF ASSAM	MRS. B GOGOI	PP, ASSAM
58	AB/2752/2021 FIXED	SIDDIQUE ALI Versus THE STATE OF ASSAM	MD. S ALOM MR. M S ALAM	PP, ASSAM
59	AB/2841/2021 FIXED	AKTARUL ISLAM @ AKTARUL HUSSAIN Versus THE STATE OF ASSAM	MR. L R MAZUMDER MR M HOQUE MD A WADUD MS S DEVI	PP, ASSAM
60	AB/2930/2021 FIXED	TUTUMONI KONWAR Versus THE STATE OF ASSAM	MR G KHANDELIA MR. K DEKA	PP, ASSAM
61	AB/2934/2021 FIXED	SHAHINUR ISLAM Versus THE STATE OF ASSAM	MR. M A SHEIKH MR. M HUSSAIN MR A ISLAM	PP, ASSAM
62	AB/3257/2021 FIXED	AINUL HOQUE AND ANR Versus THE STATE OF ASSAM	MRS. M A OZAH	PP, ASSAM

63	AB/3294/2021 FIXED	BABUL AHMED @ BABUL ALI Versus THE STATE OF ASSAM	MD S HOQUE MR S RAHMAN MR. J ALI MD R ISLAM	PP, ASSAM
64	AB/3332/2021 FIXED	NAZRUL ISLAM @ NAZRUL AKOND Versus THE STATE OF ASSAM	MS. T SOM MR. P TELI	PP, ASSAM
65	AB/3376/2021 FIXED	JAKIR HUSSAIN Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A M AHMED MR. A AHMED U U KHAN	PP, ASSAM
66	AB/3381/2021 FIXED	GOBIN BASUMATARY @ NAROD BASUMATARY Versus THE STATE OF ASSAM AND ANR	MR. R BARUAH	PP, ASSAM
67	AB/3382/2021 FIXED	SURUT ZAMAL HUSSAIN @ SURUZ ZAMAL Versus THE STATE OF ASSAM AND ANR	MR. N HOSSAIN	PP, ASSAM
68	AB/3459/2021 FIXED	JEET SAIKIA Versus THE STATE OF ASSAM	MR. S DAS MRS. R T DAS MR K DAS	PP, ASSAM

ORDERS

69	CrI.Pet./469/2018 B/O	JITF WATER INFRASTRUCTURE LTD. AND 3 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. P N GOSWAMI MR. I KALITA MR. K P PATHAK	PP, ASSAM
70	CrI.A./380/2019 WITH LCR 3 FILES, FIXED WITH I.A.(CrI.)/73/2020 in CrI.A./380/2019	SRI ASHOK BHADURI ASHRAMIK Versus THE STATE OF ASSAM AND ANR	MRS. B GOGOI	PP, ASSAM
71	W.P.(CrI.)/11/2020 FIXED	SRI ASHOK BHADURI ASHRAMIK Versus THE STATE OF ASSAM AND ANR STUDIO NILIMA COLLABORATIVE NETWORK FOR RESEARCH AND CAPACITY BUILDING AND 2 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR N DUTTA MRS. R S CHOWDHURY MS S SARMA HAZARIKA MS. A PAUL	GA, ASSAM MR. D NATH
72	CrI.Rev.P./223/2021 FIXED	MD. SAFIKUL ISLAM Versus THE STATE OF ASSAM	MR. D GOSWAMI R RAHMAN MS. R BHATTACHARYYA	PP, ASSAM
73	I.A.(CrI.)/480/2021 BA 2565/2021(D/O) in Bail Appln./2565/2021	MUNINDRA DAS @ MUNIN DAS Versus THE STATE OF ASSAM	MR J BORAH MR. K KAKOTI	PP, ASSAM

HEARING

74	MFA/38/2013 WITH LCR	UNION OF INDIA Versus M/S JAIN ENTERPRISE	MR.D K DEY	MR. K P MAHESWARI MS. M SHARMA
75	I.A.(CrI.)/178/2021 WITH LCR 4 FILES in CrI.A./85/2021 WITH CrI.A./85/2021	BHABEN DAS Versus THE STATE OF ASSAM AND ANR. BHABEN DAS Versus THE STATE OF ASSAM AND ANR.	MR A PAUL MR. J PAUL MS. L WAJEEDA MR. J PAUL MR. A PAUL MS. L WAJEEDA	PP, ASSAM MS G DEKA (R2) PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 12/11/2021

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1)	MR S SARMA	25-10-2021	To	12-11-2021
2)	MR. A DAS	25-10-2021	To	12-11-2021
3)	DR. B N GOGOI	27-10-2021	To	26-11-2021
4)	MR. L P SHARMA	25-10-2021	To	23-12-2021
5)	MR. R K JAIN	27-10-2021	To	10-12-2021
6)	MR. A K RAY	01-11-2021	To	15-11-2021
7)	MR. I GOGOI	01-11-2021	To	15-11-2021
8)	MISS T DAS	01-11-2021	To	15-11-2021
9)	MR. M H RAJBARBHUIYAN	08-11-2021	To	12-11-2021
10)	MS. S G BARUAH	08-11-2021	To	15-11-2021
11)	MR. A J SAIKIA	11-11-2021	To	18-11-2021
12)	MR. R C SANCHATI	10-11-2021	To	29-11-2021
13)	MR. A K GUPTA	09-11-2021	To	12-11-2021
14)	MR. S SINHA	09-11-2021	To	18-11-2021
15)	MR. S SAHU	09-11-2021	To	12-11-2021
16)	MR S SANCHETI	11-11-2021	To	26-11-2021
17)	MR. D K SHARMA	11-11-2021	To	21-11-2021
18)	MR. M SARANIA	11-11-2021	To	12-11-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Friday,12th November 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 13

[CIVIL BENCH-III AND I

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST
DATED 01-11-2021 TO 23-12-2021(RELATING TO
CIVIL BENCH-III, FROM ITEM NO. 68 TO 133)
ALONG WITH THE FOLLOWING MATTERS**

**THIS BENCH WILL ALSO TAKE UP SPECIAL CAUSE
LIST DATED 08-11-2021 TO 12-11-2021, ALONG
WITH THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/8474/2019	BIMAL CHANDRA BHOWMIK Versus THE OIL AND NATURAL CORPORATION LTD. AND ANR.	MS. B CHOWDHURY	MR. B K DAS
2	WP(C)/3422/2021 B/O	MOTOR WORKERS UNION Versus OIL INDIA LIMITED AND 2 ORS	MR A DASGUPTA MS B DAS	MR S N SARMA SENIOR ADVOCATE MR. K KALITA MS. S GHOSH MS. C BASUMATARY SC, OIL
3	WP(C)/5521/2021	NIRMALA RONGHANGPI Versus THE STATE OF ASSAM AND 7 ORS	MR H TALUKDAR	SC, PNRD GA, ASSAM SC, AG MR. S K MEDHI SC, KARBI ANGLONG SC, FINANCE
4	WP(C)/5564/2021	PRAKASH BAISHYA AND 174 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. A R SIKDAR MR. A MANNAF MD A S ALI	SC, SEC. EDU. GA, ASSAM
5	WP(C)/5869/2021 WP(C) 165/2021(D/O)	NIPAN KUMAR SAIKIA Versus THE STATE OF ASSAM AND 2 ORS	MR. J KALITA MR B HAZARIKA	SC, FOREST
6	WP(C)/5923/2021	PRADIP CHELENG Versus THE STATE OF ASSAM AND 5 ORS	MR. D P CHALIHA MS M ROY	GA, ASSAM SC, IRRIGATION
7	WP(C)/5928/2021	AKHIM BURAGOHAİN Versus THE STATE OF ASSAM AND 4 ORS	MR. J PATOWARY MR. D K BAIDYA	SC, EXCISE DEPTT.
8	WP(C)/5931/2021	BIKASH ROY Versus THE STATE OF ASSAM AND 3 ORS	MR H DAS MR. B C DEKA	SC, AG SC, PWD

9	WP(C)/5933/2021	ASIYA BEGUM Versus THE STATE OF ASSAM AND 2 ORS	MR. A MANNAF MD A S ALI	GA, ASSAM
10	WP(C)/5939/2021	RABIA KHATUN Versus THE STATE OF ASSAM AND 3 ORS	MR A ALI MS. M KHATUN MS D DEORI	GA, ASSAM
11	WP(C)/5941/2021	MAHENDRA DAS Versus THE STATE OF ASSAM AND 3 ORS.	MR. J SARMAH	GA, ASSAM SC, AG SC, FINANCE
12	WP(C)/5942/2021	RABIA KHATUN Versus THE STATE OF ASSAM AND 3 ORS	MR A ALI MS. M KHATUN MS D DEORI	GA, ASSAM
13	WP(C)/5947/2021	NO. 119880627 CONSTABLE (GD) DEBEN SINHA Versus THE UNION OF INDIA AND 3 ORS	MR. R MAZUMDAR MR M J QUADIR MR. K MIRA	ASSTT.S.G.I.
14	WP(C)/5951/2021	SAIFUL HAQUE BARBHUIYA AND 3 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. A B T HAQUE MR. A B T HAQUE	SC, CO OP
<u>ADMISSION</u>				
15	WP(C)/976/2018 FIXED	MD. MUSTAK AHMED Versus THE STATE OF ASSAM AND 3 ORS.	MR. R M CHOUDHURY	GA, ASSAM
16	WP(C)/6433/2018 FIXED	ABDUL LATIF AND 11 ORS. Versus THE STATE OF ASSAM AND 3 ORS	MR. B RAHMAN MR S CHOUDHURY MR A SARMA	GA, ASSAM SC, REVENUE
17	WP(C)/8546/2018 B/O	DON DAS Versus THE COAL INDIA LTD AND 2 ORS	MR. I A TALUKDAR MS. M MALLIK MR. B HUSSAIN	MR. A M DUTTA SC, COAL INDIA
18	WP(C)/8983/2019 FIXED	NAMRANGBUING JEME Versus THE STATE OF ASSAM AND 3 ORS.	MR. D P BORAH	SC, P W D SC, NCHAC
19	WP(C)/1142/2020 FIXED	DHARANI SAIKIA Versus THE STATE OF ASSAM AND 6 ORS.	MR. S C BISWAS MS A BORAH MS. J GHOSH	GA, ASSAM SC, PWD
20	WP(C)/2410/2020 FIXED	BHARGAV JYOTI PHUKAN Versus THE STATE OF ASSAM AND 6 ORS.	MR. B D GOSWAMI MR. J M GOGOI MS H DEKA	MS. M D BORAH, LEARNED STATE COUNSEL (R-7) SC, PWD
21	WP(C)/4864/2020 WP(C) 501/2021(D/O)	PRASANTA KUMAR BORA Versus THE STATE OF ASSAM AND 3 ORS	MRS. K BARPUZARI MR. A CHAMUAH MR. B KONWAR MS. T GHOSH	DR. B AHMED (R4) MD. A. RASHID (R4) GA, ASSAM MR. M HUSSAIN (R4) MR A K DAS (R4) SC, REVENUE
22	WP(C)/5122/2020 FIXED	NITYANANDA RABHA Versus THE STATE OF ASSAM AND 3 ORS	MR. T DEURI J RABHA	MR. N. GOSWAMI (RESP. NO. 5) SC, IRRIGATION
23	WP(C)/9/2021 FIXED	TRINAYAN TALUKDAR Versus THE STATE OF ASSAM AND 4 ORS	MR. S C BISWAS MS A DAS MR. F A HASSAN MS. J GHOSH	GA, ASSAM MR. S S ROY MR D NATH SC, PWD
24	WP(C)/2156/2021 FIXED	JIPSINARA BEWA Versus THE STATE OF ASSAM AND 7 ORS	MR. M KHAN MR. J RAHMAN MR R ISLAM	GA, ASSAM SC, AG MS. A HUSSAIN MR R ISLAM MR. R K TALUKDAR (R-3) MS M DEKA SC, IRRIGATION SC, FINANCE
25	WP(C)/2688/2021 B/O	MINARA BEGUM MAZUMDER Versus THE STATE OF ASSAM AND 5 ORS	MR. A M BARBHUIYA MR. J N ISLAM MS A BEGUM	MR. S S ROY (GA, ASSAM, R-1,2,3,5) MR P NAYAK (SC, FINANCE DEPT., R- 4,6)
26	WP(C)/3113/2021 B/O	DIPON NARZARY AND 8 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR F Z MAZUMDER	GA, ASSAM

27	WP(C)/3360/2021	BACHAN SINGH Versus THE STATE OF ASSAM AND 2 ORS.	MR I RAFIQUE MR. M K SHARMA	GA, ASSAM
28	WP(C)/3728/2021 FIXED	BIJOY KRISHNA HAZAM Versus THE STATE OF ASSAM AND 4 ORS	MR. JUNM LASKAR MS. A AHMED	SC, EXCISE DEPTT.
29	WP(C)/3742/2021 FIXED	ABDUL MAZID AHMED @ ABDUL MAZID Versus THE STATE OF ASSAM AND 3 ORS	MR D DAS MR. K MOHAMMED MR. N ISLAM MR. H K NATH	GA, ASSAM SC, TRANSPORT
30	WP(C)/4008/2021 FIXED	DR. SURESH DUTTA Versus THE STATE OF ASSAM AND 4 ORS	MR. K N CHOUDHURY MR. M KASHYAP MR D KALITA MR. D J DAS MS A BHUYAN	SC, HEALTH SC, FINANCE
WITH				
31	WP(C)/7707/2018	ASSAM AYURVEDIC DOCTORS SERVICE ASSOCIATION AND 2 ORS. Versus THE STATE OF ASSAM AND 5 ORS	MR. S H RAHMAN MR. D A KAIYUM MR. B C DAS MR E HUSSAIN	GA, ASSAM SC, HEALTH SC, FINANCE DEPTT.
WITH				
32	WP(C)/509/2019	JATIN CH. DAS AND ANR. Versus THE STATE OF ASSAM AND 5 ORS.	MR. B C DAS MR. S H RAHMAN MR. D A KAIYUM MR E HUSSAIN	GA, ASSAM SC, FINANCE SC, HEALTH
WITH				
33	WP(C)/3109/2019	MAHESH CHANDRA DAS Versus THE STATE OF ASSAM AND 5 ORS.	MR. M K BORO MS J DAS	SC, HEALTH SC, FINANCE DEPTT. SC, PENSION
<u>BAIL HEARING</u>				
34	AB/2680/2021 FIXED	REJAUL ISLAM Versus THE STATE OF ASSAM	MR. P TELI	PP, ASSAM
<u>ORDERS</u>				
35	Review.Pet./58/2021 WP(C)/7031/2015 (Disposed)	THE STATE OF ASSAM AND 5 ORS. Versus PADUM BORAH AND 3 ORS.	MR. N UPADHAYAY MR. P N GOSWAMI	
36	Review.Pet./96/2021 CRP(IO)/41/2021 (Disposed)	M/S BOGIDHOLA TEA AND TRADING COMAPNY (P) LTD. AND 2 ORS. Versus SANJAY KUMAR SINGH AND ANR.	MR. D SAIKIA MR B KAUSHIK MR. S HAZARIKA	
37	I.A.(Civil)/1618/2021 FIXED in WP(C)/3845/2021 WITH WP(C)/3845/2021	SAFIQR RAHMAN AND 19 ORS. Versus THE GAUHATI HIGH COURT AND 4 ORS.	MR. K N CHOUDHURY MR. J PATOWARY MR D J DAS	SC, GHC
		SAFIQR RAHMAN AND 19 ORS. Versus THE GAUHATI HIGH COURT AND 4 ORS.	MR. K N CHOUDHURY MR. J PATOWARY MR. D J DAS	MRS. K BARPUZARI (R - 5) MR. A CHAMUAH (R - 5) MR. B KONWAR (R - 5) MS D DUTTA (R - 5) SC, GHC
<u>STAY MATTERS</u>				
38	WP(C)/6501/2018 FIXED	BINIT KALITA Versus THE STATE OF ASSAM AND 3 ORS.	MR. S K TALUKDAR MR. A B T HAQUE MR. P KAKATI	GA, ASSAM MR. B GOGOI (R- 3 & 4) MR P NAYAK (R- 3 & 4)
39	WP(C)/1425/2020 FIXED	JC- 353646L SUBEDAR/ CIPHER GANGESH PRASAD TRIPATHI AND 54 ORS. Versus THE UNION OF INDIA AND 5 ORS.	MR. B PATHAK MR. R THADANI MR. V KUMAR	MR. A K DUTTA ASSTT.S.G.I.
WITH				
40	WP(C)/312/2020	NO. S/353371 WARRANT OFFICER/CIPHER SUBHASH CHANDRA Versus THE UNION OF INDIA AND 2 ORS.	MR. B PATHAK MR. R THADANI MR. V KUMAR	MS. B SARMA ASSTT.S.G.I.

41	WITH WP(C)/468/2020	NO.S/353371 WARRANT OFFICER/CIPHER SUBHASH CHANDRA @ S.C. RAI Versus THE UNION OF INDIA AND 2 ORS.	MR. B PATHAK MR. R THADANI MR. V KUMAR	MR. K GOGOI,CGC ASSTT.S.G.I.
42	WITH WP(C)/1841/2020	EX JC- 357015 NAIB SUBEDAR/ CIPHER SRI DHARAM PAL LAL AND 3 ORS. Versus THE UNION OF INDIA AND 3 ORS.	MR. B PATHAK MR. R THADANI MR. V KUMAR MR. B HAZARIKA	MR H GUPTA ASSTT.S.G.I.
43	WITH WP(C)/2319/2020	TULEN CHANDRA NATH AND 2 ORS. Versus THE UNION OF INDIA AND 2 ORS.	MR. B PATHAK MR. R THADANI MR. V KUMAR	MR. U K GOSWAMI ASSTT.S.G.I.
44	WITH WP(C)/2616/2020	HARGOBINDA CHOUDHURY Versus THE UNION OF INDIA AND 3 ORS.	MR. B PATHAK MR. R THADANI MR. V KUMAR	MR H GUPTA (C.G.C.) ASSTT.S.G.I.
45	WITH WP(C)/3742/2020	OM PRAKASH AND 2 ORS. Versus THE UNION OF INDIA AND 4 ORS	MR. B PATHAK MR. R THADANI MR. V KUMAR	MR. K GOGOI, LEARNED CGC ASSTT.S.G.I.
46	WITH WP(C)/5618/2020	SRI BAIJNATH AND ANR Versus THE UNION OF INDIA AND 4 ORS	MR. B PATHAK MR. R THADANI MR B HAZARIKA MR. V KUMAR	MR. B DEKA MR. B DEKA MR. B DEKA MR B DEKA, LEARNED CGC ASSTT.S.G.I.
47	WITH WP(C)/5633/2020	JC-3534531 SUBEDAR/CIPHER KUMUD SAIKIA Versus THE UNION OF INDIA AND 3 ORS.	MR. B PATHAK MR. R THADANI MR B HAZARIKA MR. V KUMAR	MR H GUPTA, LEARNED CGC ASSTT.S.G.I.
48	WITH WP(C)/1008/2021	KALIKA PRASAD @ KALIKA PRASAD DWIVEDI AND ANR Versus THE UNION OF INDIA AND 3 ORS	MR. B PATHAK MR. R THADANI MR B HAZARIKA MR. V KUMAR	ASSTT.S.G.I.

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LEAVE NOTE OF ADVOCATES FOR 12/11/2021

1)	MR S SARMA	25-10-2021	To	12-11-2021
2)	MR. A DAS	25-10-2021	To	12-11-2021
3)	DR. B N GOGOI	27-10-2021	To	26-11-2021
4)	MR. L P SHARMA	25-10-2021	To	23-12-2021
5)	MR. R K JAIN	27-10-2021	To	10-12-2021
6)	MR. A K RAY	01-11-2021	To	15-11-2021
7)	MR. I GOGOI	01-11-2021	To	15-11-2021
8)	MISS T DAS	01-11-2021	To	15-11-2021
9)	MR. M H RAJBARBHUIYAN	08-11-2021	To	12-11-2021
10)	MS. S G BARUAH	08-11-2021	To	15-11-2021
11)	MR. A J SAIKIA	11-11-2021	To	18-11-2021
12)	MR. R C SANCHATI	10-11-2021	To	29-11-2021
13)	MR. A K GUPTA	09-11-2021	To	12-11-2021
14)	MR. S SINHA	09-11-2021	To	18-11-2021
15)	MR. S SAHU	09-11-2021	To	12-11-2021
16)	MR S SANCHETI	11-11-2021	To	26-11-2021
17)	MR. D K SHARMA	11-11-2021	To	21-11-2021
18)	MR. M SARANIA	11-11-2021	To	12-11-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Friday,12th November 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE NANI TAGIA

COURT NO: 14

[CIVIL BENCH-III AND I

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST
DATED 01-11-2021 TO 23-12-2021(RELATING TO
CRIMINAL REVISION PETITION) ALONG WITH THE
FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	Crl.Rev.P./163/2018	KARUNA BORO Versus DIPTI DAS @ DIPTI RANI DAS	MS. M DEV MRS. A BASUMATARY MS. P DEB MS. N DEB	MR D K BORDOLOI MR. S P CHITTAWAT
2	Crl.Rev.P./216/2018	KANGKAN TALUKDAR Versus THE STATE OF ASSAM AND ANR.	MR. R SARMA MR. A TALUKDAR MR. K K KALITA MR. K MEDHI MR. B R DAS MR. C TALUKDAR	PP, ASSAM
3	Crl.Rev.P./12/2020 WITH LCR 4 FILES	TAPADHIR KANTI DAS Versus THE STATE OF ASSAM AND ANR.	MR. M H RAJBARBHUIYAN MS. S RASUL	MR. I H LASKAR MR. P K DEKA MD. S ALOM MR. M S ALAM PP, ASSAM
4	MACApp./79/2020	THE NATIONAL INSURANCE COMPANY LTD Versus SRI BIKASH GHOSH and ANR	MR. A DUTTA	MR F KHAN
	WITH I.A.(Civil)/489/2020 in MACApp./79/2020	THE NATIONAL INSURANCE COMPANY LTD Versus SRI BIKASH GHOSH and ANR	MR. A DUTTA	
5	MACApp./205/2021	UNITED INDIA INSURANCE COMPANY LTD. Versus RUPANJALI BORDOLOI AND 3 ORS.	MR. R C PAUL	
	WITH I.A.(Civil)/1444/2021 in MACApp./205/2021	UNITED INDIA INSURANCE COMPANY LTD. Versus RUPANJALI BORDOLOI AND 3 ORS.	MR. R C PAUL	

6	MACApp./273/2021	NIDANUL ISLAM Versus THE NATIONAL INS. CO. LTD. AND 3 ORS.	MR. S A AHMED MISS M GOGOI MS F AHMED MR F A AHMED	
7	MACApp./279/2021	THE ORIENTAL INSURANCE COMPANY LTD. Versus MONI MALA HAZARIKA @ MONI HAZARIKA AND 3 ORS.	MR. D BORAH MR M K HAZARIKA MR. R DOWARAH	
ORDERS				
8	MC/1493/2015 IN MAC.APP. 139/2004(D/O) in MC/1971/2012	UNION OF INDIA AND ORS Versus PRABHA SAIKIA	C.G.C. MR. B SARMA	T DAS B NATH S DEKA MR.M C DEKA
9	I.A./10/2016 in MACApp./263984/2015	UNITED INDIA INSURANCE CO. LTD. Versus BHANITA DEVI and 2 ORS,	MR.S S SHARMA MS.L SHARMA MR.B J MUKHERJEE MR A SHARMA	MR.T DEURI(R-3) MRS.R S DEURI(R-3) MR G DEKA R-3 MR.A N I HUSSAIN(R-3) MR. S BISWAS(R-1) MR.J RABHA(R-3) MR.N I CHOWDHURY(R-1)
	WITH MACApp./263984/2015 (Filing Number)	UNITED INDIA INSURANCE COMPANY LIMITED Versus SMTI BHANITA DEVI and 2 ORS		
10	I.A./971/2016 in MACApp./268537/2016	UNITED INDIA INSURANCE CO. LTD. Versus SMTI. SUKO KUMARI TANTI and 3 ORS,	MS.N MODI MS.M CHOUDHURY MR.S DUTTA MR.C SHARMA MR.SIDHANT DUTTA	MR. M DUTTA
	WITH MACApp./268537/2016 (Filing Number)	UNITED INDIA INSURANCE CO. LTD Versus SMTI SUKO KUMARI TANTI and 3 ORS		
11	Crl.Rev.P./70/2017 WITH LCR 5 FILES	MOINA BORA Versus THE STATE OF ASSAM and ANR.	MR.R SARMA	PP, ASSAM
12	Crl.Rev.P./263/2017	RAJESH BARMAN Versus SMT. AMRITA DEBNATH and ANR.	MR.T H HAZARIKA MR. S DEKA MR.M CHETIA MR.A RASHID	MRS.R MOMTAZ(R. 1.) PP, ASSAM MR.A I UDDIN(R. 1.)
13	I.A.(Civil)/3315/2017 in MACApp./302493/2017	NEW INDIA ASSURANCE CO. LTD. Versus RAJIB DAS and 4 ORS,	MS.N MODI MR.N KALITA MR.S DUTTA MR.C SHARMA MR.SIDHANT DUTTA	MR. A R AGARWALA (R1) MR. R K BHATRA (R4) MS. R DUTTA (R4) MR. A KALITA (R4) MR. A LAHKAR (R4) MR. D BHUYAN (R4) MS. R LAILA (R1) MD. K ALI (R1)
	WITH MACApp./302493/2017 (Filing Number)	NEW INDIA ASSURANCE COMPANY LTD Versus SRI RAJIB DAS and 4 ORS	MS.N MODI MR.S DUTTA	
14	Crl.Rev.P./450/2018 WITH LCR 1 FILE	BIRESHWAR RAVA AND 3 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. C CHOWDHURY MR. D K BAGCHI	PP, ASSAM
	WITH I.A.(Crl.)/890/2018 in Crl.Rev.P./450/2018	BIRESHWAR RAVA AND 3 ORS. Versus STATE OF ASSAM AND ANR.	MR. C CHOWDHURY MR. D K BAGCHI	PP, ASSAM
15	I.A.(Civil)/475/2018 IN MAC.APP. 267/2010(D/O) in MACApp./267/2010	OM PRAKASH MORE Versus NATIONAL INSURANCE CO. LTD. AND 3 ORS	MR. R HUSSAIN MS G SUTRADHAR MS. P SEN	

	WITH I.A.(Civil)/112/2016	SRI OM PRAKASH MORE Versus NATIONAL INSURANCE CO. LTD.	MR.R HUSSAIN MS.G SUTRADHAR MR.A GOGOI MR.M CHOUDHURY MR.J ROY	MR. B K PURKAYASTHA MR. B K PURKAYASTHA MR. M MAHANTA (R2 AND 3) MR. P K MUNIR (R2 AND 3) MR. C PHUKAN MS K DEKA MR. V A CHOWDHURY (R2 AND 3) MS M BARUAH MR M NEOG
16	I.A.(Civil)/2555/2018 in MACApp./648/2018 WITH MACApp./648/2018	ANANTA DEKA Versus THE LEGAL EXECUTIVE (CLAIMS)	MR B D DAS MR H K SARMA MRS R DEKA	MR T KALITA MR. A KAKATI
17	I.A.(Civil)/4361/2018 in MACApp./11661/2018 WITH MACApp./11661/2018 (Filing Number)	ANANTA DEKA Versus SBI GENERAL INSURANCE COMPANY LTD AND 2 ORS	MR B D DAS MR H K SARMA MRS R DEKA	MR. A J SAIKIA MR. U K DUTTA MR. B KAKATI MS B KASSHYAP
18	I.A.(Civil)/34/2019 in MACApp./15496/2018 WITH MACApp./15496/2018 (Filing Number)	NEW INDIA ASSURANCE COMPANY LTD Versus SRI MANAS DAS AND 5 ORS	MEHEN NAGAR AND ANR Versus THE BAJAJ ALLIANZ GENERAL INSURANCE CO. LTD AND 4 ORS	MR A RAHMAN MS. N MODI (R2) MR SISHIR DUTTA (R2) MR. A R AGARWALA (R4) MR. K K BHATTA (R1) MR J JOHN (R1) MR. C SHARMA (R2) MR. S DUTTA (R2) MS JONA TALUKDAR (R2)
19	I.A.(Civil)/40/2019 in MACApp./138/2019 WITH MACApp./138/2019 (Filing Number)	MEHEN NAGAR AND ANR Versus THE BAJAJ ALLIANZ GENERAL INSURANCE CO. LTD AND 4 ORS	MUSST. RAHIMA KHATUN AND 2 ORS Versus SMTI. SHEFELI DEBNATH AND 2 ORS	MR A RAHMAN MS. N MODI MR SISHIR DUTTA MR. C SHARMA MR. S DUTTA
20	Crl.Rev.P./61/2019	MUSST. RAHIMA KHATUN AND 2 ORS Versus SMTI. SHEFELI DEBNATH AND 2 ORS	PRITAM ROY Versus THE STATE OF ASSAM AND ANR.	MS. S SARMA PP, ASSAM
21	I.A.(Civil)/94/2019 in MACApp./15827/2018 WITH MACApp./15827/2018 (Filing Number)	THE ORIENTAL INSURANCE CO. LTD Versus SMTI ANIMA BISWAS AND 2 ORS	MR. S K GOSWAMI MR. A KALITA MR. R SHARMA	
22	MACApp./100/2019 WITH LCR	DEBESWARI BORDOLOI AND 6 ORS Versus THE GENERAL MANAGER CHOLAMANDALAM M.S. GEN. INS. CO. LTD AND ANR	MR. A R AGARWALA	MR. K K BHATTA MR J JOHN
23	I.A.(Civil)/199/2019 in MACApp./13/2019	SRI UMACHARAN CHETRY Versus THE REGIONAL MANAGER THE NATIONAL INSURANCE CO. LTD AND ANR	MR. J KALITA MR D PEGU	MRS. S ROY (R1) MR. A MOBARAQUE (R2) MS. I DAS (R1)

	WITH MACApp./13/2019 (Filing Number)	SRI UMACHARAN CHETRY Versus THE REGIONAL MANAGER THE NATIONAL INSURANCE CO. LTD AND ANR		
24	Crl.Rev.P./277/2019 WITH LCR 1 FILE	MONOJ BORDOLOI Versus THE STATE OF ASSAM AND ANR.	MS B DEVI MR. R SARMA MS. S D SAIKIA	PP, ASSAM
25	Crl.Rev.P./286/2019 WITH LCR 4 FILES	PANKAJ GOWALA Versus THE STATE OF ASSAM AND ANR.	MR. B CHETRI MR. U DAS MR. K K PARASAR	PP, ASSAM
26	I.A.(Civil)/407/2019 in MACApp./794/2019	THE ORIENTAL INSURANCE CO. LTD Versus MD SOLEMAN ALI AND 2 ORS	MR. S K GOSWAMI MR. R SHARMA	MR. R CHETRI
	WITH MACApp./794/2019 (Filing Number)	THE ORIENTAL INSURANCE CO. LTD Versus MD SOLEMAN ALI AND 2 ORS		
27	Crl.Rev.P./446/2019 WITH LCR 1 FILE	SUNAYAN BORO Versus SMTI SABITA BORO	MR. S K JAIN MRS. R BORDOLOI	
28	I.A.(Civil)/718/2019 MAC.APP. 2/2006(D/O) in MACApp./2/2006	SMTI BISA BALA MALI Versus OREINTAL INSURANCE COMPANY LIMITED	MR Z ALAM MR. B BISHAYA MS. S NAZNEEN	MR. R C PAUL MS L DAS
	WITH I.A.(Civil)/888/2019 MAC.APP. 3/2006(D/O)	MADHU MALI Versus ORIENTAL INSURANCE COMPANY LIMITED	MR Z ALAM MR. B BISHAYA MS. S NAZNEEN	MS S MOCHAHARI MS. M CHOUDHURY MS M GAZLOO
29	I.A.(Crl.)/968/2019 in Crl.Rev.P./11567/2019	RAFIQUR RAHMAN Versus THE STATE OF ASSAM AND ANR.	MR. D BHUYAN	PP, ASSAM
	WITH Crl.Rev.P./11567/2019 (Filing Number)	RAFIQUR RAHMAN Versus THE STATE OF ASSAM AND ANR. (H)		
	WITH I.A.(Crl.)/11568/2019 (Filing Number)	RAFIQUR RAHMAN Versus THE STATE OF ASSAM AND ANR. (H)		
30	I.A.(Civil)/1287/2019 in MACApp./16711/2018	SMTI. PURNIMA DAS AND 3 ORS Versus THE BRANCH MANAGER, THE NEW INDIA ASSURANCE CO. LTD.,	MR. S K SINGHA MR. B KUMAR	MR. S UKTAR
	WITH MACApp./16711/2018 (Filing Number)	SMTI PURNIMA DAS AND 3 ORS Versus THE NEW INDIA ASSURANCE COMPANY LIMITED AND 2 ORS		
31	I.A.(Civil)/1560/2019 in MACApp./4650/2019	SHRIRAM GENERAL INSURANCE CO. LTD., Versus MRS. HASINA KHATUN AND 6 ORS.	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	MR. A MANNAF (R-1 TO 5) MD A S ALI (R-1 TO 5) MR. B C THAKURIA (R-1 TO 5)
	WITH MACApp./4650/2019 (Filing Number)	SHRIRAM GENERAL INSURANCE CO. LTD Versus MRS. HASINA KHATUN AND 6 ORS		
32	I.A.(Civil)/2372/2019 in MFA/9286/2019	M/S. NEW INDIA ASSURANCE COMPANY LIMITED Versus MD. HARUN RASHID AND ANR	MR. K K BHATTA MR J JOHN MS JONA TALUKDAR	MR A RAHMAN (R-2) MRS. A AHMED (R-2)
	WITH MFA/9286/2019 (Filing Number)	M/S NEW INDIA ASSURANCE COMPANY LIMITED Versus MD. HARUN RASHID AND ANR		

33	I.A.(Civil)/2415/2019 in MACApp./9552/2019	SRI SANWARMAL SWAMI Versus THE ORIENTAL INSURANCE CO. LTD. AND 4 ORS.	MR. S R GOGOI MR H BARUAH	MS. R D MOZUMDAR MR D K KALITA MR. K K PARASAR MS. C MOZUMDAR MR. S P SHARMA
	WITH MACApp./9552/2019 (Filing Number)	SRI SANWARMAL SWAMI Versus THE ORIENTAL INSURANCE CO. LTD AND 4 ORS		
34	I.A.(Civil)/3943/2019 in MACApp./15756/2019	SAIDUL HAQUE Versus THE REGIONAL MANAGER, ORIENTAL INSURANCE COMPANY LTD. AND ANR	MR. M KHAN MR. K R PATGIRI	MR. R C PAUL MS M BHARATI
	WITH MACApp./15756/2019 (Filing Number)	SAIDUL HAQUE Versus THE REGIONAL MANAGER, ORIENTAL INSURANCE COMPANY LTD. AND ANR		
35	CO/17/2020 WITH LCR in MACApp./570/2019	MITALI NATH AND 2 ORS. Versus THE ORIENTAL INSURANCE CO. LTD. AND 2 ORS.	MR. M TALUKDAR	MR. S K GOSWAMI
	WITH MACApp./570/2019	THE ORIENTAL INSURANCE COMPANY LTD. Versus SMTI MITALI NATH AND 4 ORS	MR. S K GOSWAMI MR R SHARMA MR. B K GOSWAMI	MR. M TALUKDAR MR A B DEY MS. S BIN MS. M BORUAH MR. S SUTRADHAR
	WITH CO/20/2021 in MACApp./570/2019	MD. SAHIDUL HAQUE LASKAR Versus MITALI NATH AND 4 ORS.	MR A B DEY MR. S SUTRADHAR	MR. S K GOSWAMI
36	Crl.Rev.P./61/2020	DIPESH CHANDRA DAS Versus SMTI. BABY DAS AND ANR.	MR. A AHMED MR. R ALI MR. I U CHOWDHURY	PP, ASSAM
37	MACApp./69/2020 WITH LCR	JULKIFIL ALOM @ SK MD JULKIFIL ALOM Versus UNITED INDIA INSURANCE COMPANY LTD. AND ANR	MR. D DAS MR. B J TALUKDAR	MR. R GOSWAMI (R-1) MS. P BORTHAKUR (R-1)
38	MACApp./80/2020 WITH LCR	NEW INDIA ASSURANCE CO. LTD Versus MUSSTT AMIRUN NESSA MAZUMDAR and 10 ORS	MR.K K BHATTA MR.J JOHN MS.A TALUKDAR	
	WITH I.A.(Civil)/494/2020 in MACApp./80/2020	M/S NEW INDIA ASSURANCE CO. LTD Versus MUSSTT. AMIRUN NESSA MAZUMDAR and 10 ORS	MS L SHARMA MR.K K BHATTA MR.J JOHN MS.A TALUKDAR	
39	Crl.Rev.P./121/2020 WITH LCR 2 FILES	HILAL UDDIN LASKAR Versus MUSSTT. ROFIQUN NESSA	MR M J QUADIR	
40	MACApp./245/2020	NATIONAL INSURANCE COMPANY LIMITED Versus JELEKHA KHATUN AND 8 ORS.	MR. R GOSWAMI MS. P BORTHAKUR	MR. M KHAN MR. J RAHMAN MR. B K DAS MR R ISLAM
	WITH CO/3/2021 in MACApp./245/2020	JELEKHA KHATUN AND 2 ORS. Versus NATIONAL INSURANCE COMPANY LTD. AND 6 ORS.	MR. M KHAN MR. J RAHMAN MR R ISLAM	SC, APDCL
41	I.A.(Civil)/36/2021 in MACApp./9822/2020	THE NATIONAL INSURANCE COMPANY LTD. Versus MUSST. SANUFA KHATUN AND 2 ORS. A	MS. R D MOZUMDAR MR. S P SHARMA MS. C MOZUMDAR	

WITH
MACApp./9822/2020
(Filing Number)

THE NATIONAL INSURANCE COMPANY MS. R D MOZUMDAR
LTD.

Versus

MUSST. SANUFA KHATUN AND 2 ORS. A

WITH
I.A.(Civil)/9824/2020
(Filing Number)

THE NATIONAL INSURANCE COMPANY MS. R D MOZUMDAR
LTD.

Versus

MUSST. SANUFA KHATUN AND 2 ORS. A

42 Crl.Rev.P./124/2021

RAHIMUDDIN

MR. M U MAHMUD

MR. S CHAMARIA (R-5)

Versus

THE STATE OF ASSAM AND 4 ORS

MR S H MAHMUD

MR. M KALITA (R-4)
MR. A PHUKAN (R-4)
MR. J HATIMURIA (R-4)
MR A N SARMAH (R-5)
PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 12/11/2021

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1)	MR S SARMA	25-10-2021	To	12-11-2021
2)	MR. A DAS	25-10-2021	To	12-11-2021
3)	DR. B N GOGOI	27-10-2021	To	26-11-2021
4)	MR. L P SHARMA	25-10-2021	To	23-12-2021
5)	MR. R K JAIN	27-10-2021	To	10-12-2021
6)	MR. A K RAY	01-11-2021	To	15-11-2021
7)	MR. I GOGOI	01-11-2021	To	15-11-2021
8)	MISS T DAS	01-11-2021	To	15-11-2021
9)	MR. M H RAJBARBHUIYAN	08-11-2021	To	12-11-2021
10)	MS. S G BARUAH	08-11-2021	To	15-11-2021
11)	MR. A J SAIKIA	11-11-2021	To	18-11-2021
12)	MR. R C SANCHATI	10-11-2021	To	29-11-2021
13)	MR. A K GUPTA	09-11-2021	To	12-11-2021
14)	MR. S SINHA	09-11-2021	To	18-11-2021
15)	MR. S SAHU	09-11-2021	To	12-11-2021
16)	MR S SANCHETI	11-11-2021	To	26-11-2021
17)	MR. D K SHARMA	11-11-2021	To	21-11-2021
18)	MR. M SARANIA	11-11-2021	To	12-11-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Friday,12th November 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 15

[CIVIL BENCH-IV AND I

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST
DATED 01-11-2021 TO 23-12-2021(RELATING TO
CIVIL BENCH-IV, FROM ITEM NO. 62 TO 122), ALONG
WITH THE FOLLOWING MATTERS**

**THIS BENCH WILL ALSO TAKE UP SPECIAL CAUSE
LIST DATED 08-11-2021 TO 12-11-2021, ALONG
WITH THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	AB/3549/2021	ZIYARUL HOQUE Versus THE STATE OF ASSAM	MR. M ALI	PP, ASSAM
ADMISSION				
2	WP(C)/2833/2016 FIXED	SMTI. RAJU BALA DAS and 4 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR.S KATAKI MR.A N CHOWDHURY MR.R M DAS	SC, TRANSPORT SC, IWT
WITH				
3	WP(C)/7402/2016	HANIF ALI and 8 ORS. Versus STATE OF ASSAM and ORS.	MR.S KATAKI MR.A N CHOWDHURY MR.R M DAS MS.R DUTTA	MR.Y DOLOI(R- 1-3) SC, TRANSPORT ADDL. AG, ASSAM SC, IWT
WITH				
4	WP(C)/1046/2017	ARUP CHETIA Versus THE STATE OF ASSAM and 2 ORS.	MR. S KATAKI MR. A N CHOWDHURY MR. R M DAS MS. R DUTTA	GA, ASSAM MR. Y DOLOI (R-1 to R-3) SC, TRANSPORT ADDL. AG, ASSAM
5	WP(C)/3354/2016 FIXED	ANITA RABHA Versus THE A.P.D.C.L. and 7 ORS.	MR. A T SARKAR MR. K RAHMAN	MR. N GOSWAMI (STATE COUNSEL) MR. R SHARMA (R-8) MR. D BHATTACHARYA (SC, APDCL) MS. J GOGOI (R-8) MR. K GOSWAMI (R-8) MR. S R BORUAH (GA, ASSAM)

6	WP(C)/3790/2016 FIXED	MD. ABDUL HASMAT Versus THE STATE OF ASSAM AND 5 ORS	MR.H R A CHOUDHURY MR.F U BORBHUIYA MS.S DAS	MR.T J MAHANTAR-6 SC, FOREST MS.P BHATTACHARYA(R-6) MR.A BHATTACHARYYA(R-6) MR.A BARUA(R-6)
	WITH			
7	WP(C)/4923/2016	MD. ABDUL HASMAT Versus THE STATE OF ASSAM AND 8 ORS	MR.H R A CHOUDHURY MR.F U BORBHUIYA MR.H ALI MS.S DAS	MR.T J MAHANTA(R-8) GA, ASSAM(R3) SC, FOREST(R1,2,4,5 & 6) MS.P BHATTACHARYAR-8 MR.R DEV(R- 8&9) MR.K BARUAH(R-9) MR.A BHATTACHARYYA(R-8) MR.A BARUA(R-8) SC, PWD (ROADS)(R7) MR.A IQBAL(R- 8&9) MR.P BORDOLOI(R-9) MR.S SHAH(R-9)
8	WP(C)/7705/2018 B/O	MUSTAFA KAMAL HUSSAIN Versus THE STATE OF ASSAM AND 7 ORS.	MR K K MAHANTA MR. K M MAHANTA MS P THAPA MS. R BORA	MR. S BORTHAKUR (R2, R3, R4, R5) MR P S DEKA MR J C BORAH (R8) MR. S S ROY (R2, R3, R4, R5) SC, REVENUE
9	WP(C)/8166/2018 FIXED	GUNJ ASSOCIATES Versus THE STATE OF ASSAM AND 5 ORS	MR. B RAHMAN MR S CHOUDHURY MR A SARMA	MR. P PATHAK (R6) GA, ASSAM MR. A NARZARI (R6)
	WITH I.A.(Civil)/1025/2019 in WP(C)/8166/2018	M/S. UCN CO. PVT. LTD. Versus GUNJ ASSOCIATES AND 5 ORS.	MR. P PATHAK	GA, ASSAM MD. B RAHMAN
10	WP(C)/2530/2020 FIXED	KHANINDRA NARAYAN GHOSH Versus THE STATE OF ASSAM AND 3 ORS.	MR H DAS	GA, ASSAM MR. N. UPADHYAYA, SC, IRRIGATION MR. B. CHOUDHURY, SC, P.W.D SC, SSA
11	WP(C)/393/2021 FIXED	M/S J. A. BROTHERS Versus ENGINEERING PROJECTS (INDIA) LTD. AND 5 ORS.	MR A DASGUPTA MS B DAS MR R SARKAR	MR. D BARUAH (R-1 to 6) MS. N UPADHYAY (R-1 to 6) MR. A I Ali (R-1 to 6) ASSTT.S.G.I.
	WITH I.A.(Civil)/545/2021 in WP(C)/393/2021	M/S J. A. BROTHERS Versus ENGINEERING PROJECTS (INDIA) LTD. AND 6 ORS.	MR A DASGUPTA MS B DAS	SC, C.G.C.
	WITH			
12	WP(C)/412/2021	M/S J. A. BROTHERS Versus ENGINEERING PROJECTS (INDIA) LTD. AND 6 ORS.	MR A DASGUPTA MS B DAS MR R SARKAR	MR. D BARUAH (R-1 to 6) MS. N UPADHYAY (R-1 to 6) MR. A I Ali (R-1 to 6) ASSTT.S.G.I.
	WITH I.A.(Civil)/538/2021 in WP(C)/412/2021	M/S J. A. BROTHERS Versus ENGINEERING PROJECTS (INDIA) LTD. AND 6 ORS.	MR A DASGUPTA MS B DAS MR. B DAS	MR D BARUAH MR. S K MEDHI
	WITH			
13	WP(C)/481/2021	M/S J. A. BROTHERS (A PROPRIETORSHIP FIRM), Versus ENGINEERING PROJECTS (INDIA) LTD. AND 6 ORS.	MR A DASGUPTA MS B DAS MR R SARKAR	MR. D BARUAH (R-1 to 6) MS. N UPADHYAY (R-1 to 6) MR. A I Ali (R-1 to 6) ASSTT.S.G.I.

	WITH I.A.(Civil)/537/2021 in WP(C)/481/2021	M/S J. A. BROTHERS (A PROPRIETORSHIP FIRM) Versus ENGINEERING PROJECTS (INDIA) LTD. AND 6 ORS.	MR A DASGUPTA MS B DAS MR. B DAS	MR D BARUAH MR. S K MEDHI
14	WP(C)/2495/2021 FIXED	MD. JIYAU PASA Versus THE STATE OF ASSAM AND 6 ORS	MR. MD S HOQUE MR. M DEKA MR S JAFRI	SC, PWD ROAD MR. A C SARMA MR G BHARADWAJ MR B DEORI
15	WITH WP(C)/2525/2021	MD. JIYAU PASA Versus THE STATE OF ASSAM AND 5 ORS	MR. MD S HOQUE MR. M DEKA MR S JAFRI	SC, PWD ROAD MR. M DUTTA MR. M A CHOUDHURY
	WITH I.A.(Civil)/1680/2021 in WP(C)/2525/2021	MD. JIYAU PASA Versus THE STATE OF ASSAM AND 6 ORS		SC, PWD ROAD ASSTT.S.G.I.
16	WITH WP(C)/2535/2021	MD. JIYAU PASA Versus THE STATE OF ASSAM AND 5 ORS	MR. MD S HOQUE MR. M DEKA MR S JAFRI	SC, PWD ROAD
	WITH I.A.(Civil)/1684/2021 in WP(C)/2535/2021	MD. JIYAU PASA Versus THE STATE OF ASSAM AND 6 ORS		SC, PWD ROAD ASSTT.S.G.I.
17	WITH WP(C)/2626/2021	MD. JIYAU PASA Versus THE STATE OF ASSAM AND 5 ORS	MR. MD S HOQUE MR. M DEKA MR S JAFRI	SC, PWD ROAD MR H R A CHOUDHURY MR. M DUTTA MR. M A CHOUDHURY
	WITH I.A.(Civil)/1681/2021 in WP(C)/2626/2021	MD. JIYAU PASA Versus THE STATE OF ASSAM AND 6 ORS E		SC, PWD ROAD ASSTT.S.G.I.
18	WITH WP(C)/2656/2021	MD. JIYAU PASA Versus THE STATE OF ASSAM AND 5 ORS	MR. MD S HOQUE MR. M DEKA MR S JAFRI	SC, PWD ROAD MR H R A CHOUDHURY MR. M DUTTA MR. M A CHOUDHURY
	WITH I.A.(Civil)/1683/2021 in WP(C)/2656/2021	MD. JIYAU PASA Versus THE STATE OF ASSAM AND 6 ORS		SC, PWD ROAD ASSTT.S.G.I.
19	WITH WP(C)/2674/2021	MD. JIYAU PASA Versus THE STATE OF ASSAM AND 5 ORS	MR. MD S HOQUE MR. M DEKA MR S JAFRI	SC, PWD ROAD MR H R A CHOUDHURY MR. M DUTTA MR. M A CHOUDHURY
	WITH I.A.(Civil)/1685/2021 in WP(C)/2674/2021	MD. JIYAU PASA Versus THE STATE OF ASSAM AND 6 ORS		SC, PWD ROAD ASSTT.S.G.I.
20	WP(C)/2833/2021 FIXED	RUSTAM TAMANG Versus THE STATE OF ASSAM AND 3 ORS	MR. B BARUAH MR S HUSSAIN	SC, FOREST
21	WP(C)/2977/2021 FIXED	TOWAJUDDIN AHMED Versus THE STATE OF ASSAM AND 4 ORS.	MR. M KHAN MR. J RAHMAN MR R ISLAM	GA, ASSAM MR. DITUL DAS MR. R RAHMAN SC, REVENUE
22	WP(C)/3367/2021 CAVT. NO.04492/021, B/O	JELEKA KHATUN Versus THE STATE OF ASSAM AND 12 ORS.	MR. R ALI MR. H A AHMED	MR. B C DAS (R-7 to 13 SC, PNRD GA, ASSAM MR J H SAIKIA (R-7 to 13 FOR CAVEATOR
23	WP(C)/3649/2021	MADHUYA MOHAN Versus THE STATE OF ASSAM AND 3 ORS	MR. N BORAH MR H MAZUMDER MR P K BORA	SC, PWD

24	WP(C)/3813/2021 CAVT. NO.04952/021, FIXED	JATIN SAIKIA Versus THE STATE OF ASSAM 7 ORS	MR. A BHATTACHARYYA MR P S RAJA	SC, PNRD GA, ASSAM MS D BORGOHAIN MR. P GOHAIN FOR CAVEATOR
25	WP(C)/4045/2021 FIXED	SHAJEDA KHATUN Versus THE STATE OF ASSAM AND 13 ORS.	MR. J KALITA MR D KALITA MR B HAZARIKA	SC, PNRD GA, ASSAM
26	WP(C)/4730/2021 FIXED	OMEGA BIOTECH LTD. Versus THE STATE OF ASSAM AND 2 ORS.	MR G N SAHEWALLA MR D SENAPATI MR. A CHETIA MS. S. TODI MR H K SARMA	SC, HEALTH SC, NRHM
27	WP(C)/4920/2021 FIXED	M/S NIT TRADERS Versus THE FOOD CORPORATION OF INDIA AND 2 ORS	MR A C BORBORA MRS. R BORBORA MR. U K NAIR MS. N DEY MR. N B GOHAIN	SC, F C I
28	WP(C)/5602/2021 FIXED	M/S AXIS CLOUD Versus THE STATE OF ASSAM AND ANR	MR. A SARMA MR. K KALITA MR H KALITA	SC, AGRI. DEPARTMENT
29	WP(C)/5605/2021 FIXED	KRISHNA ENTERPRISE AND ANR. Versus THE STATE OF ASSAM AND ANR.	MR K TALUKDAR	SC, AGRI. DEPARTMENT
ORDERS				
30	Cont.Cas(C)/17/2019 B/O	REENA CHAKRABARTY @ RINA CHAKRABARTY Versus RAJESH KEMPRAI	MR. P K DEKA MD. S ALOM MR. B J MUKHERJEE MR. S BISWAS	MR. D SAIKIA MR. B GOGOI MR P NAYAK MR A CHALIHA MS RUKMINI BARUA MS PADMINI BARUA
31	WP(C)/4853/2020 B/O	MADHURYA PHUKAN Versus THE STATE OF ASSAM AND 5 ORS	MS. L DEVI MR. S BIKASH	GA, ASSAM SC, REVENUE
32	Cont.Cas(C)/205/2021 FIXED	GANDA KHUNGHUR BASUMATARY Versus BRAJEN MALAKAR	MR. M BISWAS MR M BASUMATARI MS M DAS	MR. N UPADHAYAY
33	I.A.(CrI.)/482/2021 AB/1939/2021 (Disposed) in AB/1939/2021	SMTI. PARBATI DUPIT @ ANYA DUPIT MARA Versus THE STATE OF ASSAM	MR. B BARUAH MR S HUSSAIN	PP, ASSAM
34	I.A.(Civil)/1396/2021 FIXED in WP(C)/5327/2017 WITH WP(C)/5327/2017	ABDUL AHAD Versus THE STATE OF ASSAM and 16 ORS.	MR H K J AHMED	GA, ASSAM
35	I.A.(Civil)/1554/2021 FIXED in WP(C)/254/2021 WITH WP(C)/254/2021 CAVT. NO. 00532/021,	ABDUL AHAD Versus THE STATE OF ASSAM and 16 ORS. M/S UPCEM ENGINEERING AND CONSULTANCY PVT. LTD. Versus THE MANAGING DIRECTOR, M/S UPCEM ENGINEERING AND CONSULTANCY PVT. LTD. Versus BRAHMAPUTRA CRACKER AND POLYMER LTD. AND 5 ORS.	MS.D SINHA MR H K J AHMED MR.N K MURRY MR S KHOUND MR. M K CHOUDHURY MR S KHOUND MR. M SARMA MS. N BORAH	GA, ASSAM MR. M GOGOI MR D K BHATTACHARYYA MR. N DEKA FOR CAVEATOR
36	WP(C)/3240/2021 B/O WITH I.A.(Civil)/1236/2021 in WP(C)/3240/2021	JUNMONI KACHARI Versus THE STATE OF ASSAM AND 17 ORS BHADRA KANTA BORAH AND 7 ORS. Versus THE STATE OF ASSAM AND 7 ORS.	MR. T J MAHANTA MR. P P DUTTA MR. A BORUA MS P SARMA MR M RANA MR. J SAIKIA	SC, PNRD GA, ASSAM MR. T J MAHANTA GA, ASSAM

37	WP(C)/3411/2021 B/O	RAGHUNATH DAS AND 4 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. B K DAS MR H P GUWALA	SR. GA, ASSAM SC, K A A C
38	WP(C)/4430/2021 B/O	PADMARAJ RJ Versus THE UNION OF INDIA AND 5 ORS	MR T H HAZARIKA MR. R DUBEY MR M CHETIA MS. A B KAYASTHA MR. A N I HUSSAIN MR A RASHID MR. K ISLAM MR N AHMED	SC, RAILWAY
WITH				
39	WP(C)/4500/2021	KHOKHAN DEY Versus THE UNION OF INDIA AND 5 ORS	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN	SC, NF RLY
WITH				
40	WP(C)/4506/2021	SANJU DUTTA Versus THE UNION OF INDIA AND 5 ORS.	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN	SC, NF RLY
HEARING				
41	WP(C)/7173/2015 B/O	LEDO SONALIGAON PATHAR PARICHALANA SAMITY Versus THE UNION OF INDIA and 5 ORS	MR C BARUAH MR. B BARUAH MR.P SHARMA	GA, ASSAM ASSTT.S.G.I. SC, COAL INDIA
WITH				
42	WP(C)/2408/2016	NORTH EASTERN COALFIELDS Versus THE STATE OF ASSAM AND 6 ORS	MR.M Z AHMED MR.A M DUTTA MR.S K SHARMA	GA, ASSAM MR. B BARUAH

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LEAVE NOTE OF ADVOCATES FOR 12/11/2021

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1)	MR S SARMA	25-10-2021	To	12-11-2021
2)	MR. A DAS	25-10-2021	To	12-11-2021
3)	DR. B N GOGOI	27-10-2021	To	26-11-2021
4)	MR. L P SHARMA	25-10-2021	To	23-12-2021
5)	MR. R K JAIN	27-10-2021	To	10-12-2021
6)	MR. A K RAY	01-11-2021	To	15-11-2021
7)	MR. I GOGOI	01-11-2021	To	15-11-2021
8)	MISS T DAS	01-11-2021	To	15-11-2021
9)	MR. M H RAJBARBHUIYAN	08-11-2021	To	12-11-2021
10)	MS. S G BARUAH	08-11-2021	To	15-11-2021
11)	MR. A J SAIKIA	11-11-2021	To	18-11-2021
12)	MR. R C SANCHATI	10-11-2021	To	29-11-2021
13)	MR. A K GUPTA	09-11-2021	To	12-11-2021
14)	MR. S SINHA	09-11-2021	To	18-11-2021
15)	MR. S SAHU	09-11-2021	To	12-11-2021
16)	MR S SANCHETI	11-11-2021	To	26-11-2021
17)	MR. D K SHARMA	11-11-2021	To	21-11-2021
18)	MR. M SARANIA	11-11-2021	To	12-11-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Friday,12th November 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 17

[CIVIL BENCH-I]

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST
DATED 01-11-2021 TO 23-12-2021(RELATING TO
CIVIL BENCH, FROM ITEM NOS. 1 TO 50)
ALONG WITH THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	CRP(IO)/118/2021 CAVT. NO.07142/021, NEW FILING	M/S. JUPITAR CONSTRUCTION AND ANR. Versus SASHI MOHAN DAS AND ANR.	J TALUKDAR MR. R ALI	MR G RAHUL (FOR CAVEATOR) MR. D M NATH (FOR CAVEATOR)
2	CRP(IO)/119/2021 NEW FILING	MD. MAHMUDUL HASAN @ MAHMUDUL HASAN AND 7 ORS Versus MUSSTT AMIRAN NESSA AND 26 ORS	MD. M H CHOUDHURY MRS. L N CHOUDHURY MR. V ACHUMI MR MONZUR K CHOUDHURY MR. T NORBU MR. P CHAKRABORTY	
ADMISSION				
3	CRP(IO)/76/2018	SANDEEP AGARWALLA Versus SANJAY AGARWALLA	MR. P BOIRAGI MR. S J SARMAH MRS. B TALUKDAR MR G G GOGOI	MR. A R SHOME MR. S CHAUHAN MR. A J GHOSH
4	CRP/10/2019	NIKHIL CHANDRA MANDAL Versus ARATI MANDAL BISWAS	MR. P SUNDI	
5	Tr.P.(C)./19/2019	JAHANARA BEGUM AND 4 ORS. Versus NAZIR AHMED	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN	MR. S BORTHAKUR MR. N HASAN MS. S KAKATI MR. A HASAN
6	Tr.P.(C)./90/2019	PRATIVA DAS Versus NAREN DAS	MR. K K BHUYAN MR. B DEKA MS P BARUAH	MR. U K BARMAN MR H ALI MR D PEGU MR. R KONWAR MS A RONGHANGPI
7	CRP(IO)/257/2019	HIRANYA KUMAR BORPATRA GOHAIN Versus PRABIN BORPATRA GOHAIN	MR G N SAHEWALLA MR. P DEKA MR. A CHETIA MS. S KATAKEY MD. ASLAM	MR. P P BARUAH MR. R SARMA MS. P BARMAN

8	Tr.P.(C)/33/2020	PAMPI BAISHYA Versus DHRUBA JYOTI NATH AND ANR	MR. N H BARBHUIYA MS N J BEGUM	DR. N DEKA
9	RFA/60/2020 B/O	BHASKAR KR. BAISHYA Versus SMTI. USHA RANI BAISHYA AND 3 ORS.	MR. T U LASKAR MR. N DHAR	
	WITH I.A.(Civil)/2165/2020 in RFA/60/2020	BHASKAR KR. BAISHYA Versus USHA RANI BAISHYA AND 3 ORS.	MR. T U LASKAR MR. N DHAR	
10	MFA/143/2021	GONESH MOCHAHARY Versus THE UNION OF INDIA A	G UDDIN MR. A UDDIN	
<u>FOR HEARING U/O XLI RULE II C.P.C.</u>				
11	RSA/156/2019 CAVT. NO.0426/2019	SMTI. REKHAMONI DEVI KAKATI AND 6 ORS. Versus SHRI JUGAL CHANDRA SAIKIA AND 5 ORS.	MR. A K PURKAYASTHA MR. R C PAUL MR. S SHARMA	MR B KAUSHIK FOR CAVEATOR
	WITH I.A.(Civil)/2494/2019 in RSA/156/2019	SMTI. REKHAMONI DEVI KAKATI AND 6 ORS. Versus SHRI JUGAL CHANDRA SAIKIA AND 5 ORS.	MR. A K PURKAYASTHA MR. R C PAUL MR. S SHARMA	MR. H K DEKA MR. B D DEKA MR B KAUSHIK MR B KAUSHIK MR. M DAS N CHAUDHURY FOR CAVEATOR
12	RSA/32/2020	SRI BIJOY TELI @ SAHU AND 4 ORS Versus SMTI CHINU CHAKRAVARTY AND 13 ORS	MR. T J MAHANTA MS. P BHATTACHARYA MR. A BARUAH	
	WITH I.A.(Civil)/420/2020 in RSA/32/2020	SRI BIJOY TELI @ SAHU AND 4 ORS Versus SMTI CHINU CHAKRAVARTY AND 13 ORS	MR. T J MAHANTA MS. P BHATTACHARYA MR. A BARUAH	
13	RSA/104/2020	MD. GOLAM SHAH ZAMAN Versus THE STATE OF ASSAM AND 10 ORS.	MR. J KALITA MR M RAHMAN	MR G BORDOLOI SC, REVENUE SR, GA, ASSAM
	WITH I.A.(Civil)/1749/2020 in RSA/104/2020	MD. GOLAM SHAH ZAMAN Versus THE STATE OF ASSAM AND 10 ORS	MR. J KALITA MR M RAHMAN	SC, REVENUE
14	RSA/92/2021	BHABANI RAJKHUWA AND 5 ORS. Versus DIBAKAR RAJKHOWA AND 5 ORS.	MR. R SARMA MR. D M NATH MR D HAZARIKA MR A HUSSAIN	
<u>ORDERS</u>				
15	RSA/27/2009 WITH LCR	ON THE DEATH OF JAGAT KR. DUTTA HIS LEGAL HEIRS SANJIT KR. DUTTA and ANR Versus ON THE DEATH OF JITENDRA KR. DUTTA HIS LEGAL HEIRS (a) SMT SANDHYA RANI DUTTA	C BARUAH U J SAIKIA B CHETIA MR. B BARUAH MS P BATHARI	G CHOUDHURY G CHOUDHURY P BORAH MS. S KAUSHIK MR.R KASHYAP
16	MC/511/2015 IN MFA SL.NO. 241805	RELIANCE GENERAL INSURANCE CO. LTD. Versus MUST. MONOWARA BEGUM and ANR,	MS.L SHARMA MR.K K BHATTA MR.K K BHATTACHARYYA MR.J JOHN	MR.M DUTTA(R-1) MS.M BARMANR-1 MR.M ISLAM(R-1)
17	I.A.(Civil)/1282/2016 IN RFA SL.NO. 217694 in MC/364/2014	KAJAL SUTRADHAR and ANR, Versus SMTI MINATI BHATTACHARJEE and 6 ORS,	MR. S K SAHARIA MR D C NATH MR. M DAS	MR. D MOZUMDER (R1) MR. S BISWAS (R1) MS. J KAKOTI (R1)
	WITH MC/225/2016	KAJAL SUTRADHAR and ANR, Versus SMTI MINATI BHATTACHARJEE and 6 ORS,	MR.S K SAHARIA MR D C NATH MR.M DAS	

18	MFA/27/2018	M/S UNITED INDIA INSURANCE CO. LTD. Versus BISWANATH BOKTA and 3 ORS	MD. A AHMED MR A N DAS	MR. A KHANIKAR
19	Tr.P.(C)./65/2018	ROSHMI BORUAH Versus RAJESH DEY	MR. R KALITA MR. R SALOI MS. S NEWAR MS. M K BROWN	
20	MFA/9/2019	MD HARJAT ALI @ MD HAJRAT ALI Versus THE UNION OF INDIA	MR J MOLLAH MRS. A BHANU MS. S P DAS	MR. B SARMAH MR. B SARMA MR. B SARMA SC, NF RLY
21	MFA/17/2019	M/S NAGALAND HARDWARE STORES Versus THE UNION OF INDIA	MR. H P BARMAN	SC, RAILWAY
22	CO/32/2019 WITH LCR in MFA/72/2015	MD. SUBUDDIN @ SHABUDDIN Versus THE UNION OF INDIA	MR. S CHAUHAN MR. A R SHOME MR. S CHAUHAN MR. P MAZUMDER MR. N ALAM	SC, NF RLY
	WITH MFA/72/2015	UNION OF INDIA Versus MD SUBUDDIN	MS.M CHATTERJEE MRS.U CHAKRABORTY SC, NF RLY	MR.S CHAUHAN MR.A R SHOME MR.S CHAUHAN
23	MFA/102/2019 WITH LCR	UNION OF INDIA Versus M/S. TRIPURA COLD STORAGE	MR. B SARMAH MR G GOSWAMI MR G GOSWAMI	MR G KHANDELIA MR. K DEKA
	WITH I.A.(Civil)/1336/2019 in MFA/102/2019	UNION OF INDIA Versus M/S. TRIPURA COLD STORAGE	MR. B SARMAH	
24	MFA/105/2019 WITH LCR	SMTI. BIBARI BORO AND ANR Versus UNION OF INDIA	MR J MOLLAH MRS. A BHANU MS. S P DAS	SC, NF RLY
25	MFA/115/2019	UNION OF INDIA Versus M/S. RATHI SALT AND GRAINS PVT. LTD.,	MR. B SARMAH	MR. K P MAHESWARI MS. N HUSSAIN MS. L DAS
26	MFA/165/2019 WITH LCR	M/S NUMALIGARH REFINARY LIMITED Versus UNION OF INDIA	MR. K P MAHESWARI MS. M SHARMA MS. L DAS	MRS. UMA CHAKRABORTY MS. M CHATTERJEE MS. K KALITA SC, NF RLY
27	I.A.(Civil)/1477/2019 IN MFA 260/2010(D/O), WITH LCR in MFA/260/2010	NATIONAL INSURANCE CO. LTD. Versus MD. WAHID ALI and ANR.	MRS. S ROY	
28	I.A.(Civil)/2049/2019 in MFA/7515/2019	ORIENTAL INSURANCE COMPANY LIMITED Versus MD. IKMADUL HUSSAIN AND ANR	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MR. A J SARMA (R-1) MR. S K GHOSH (R-1) MR G ALAM (R-1) MR. H ROHMAN (R-1)
	WITH MFA/7515/2019 (Filing Number)	ORIENTAL INSURANCE COMPANY LIMITED Versus MD. IKMADUL HUSSAIN AND ANR		
29	I.A.(Civil)/2080/2019 in MFA/7510/2019	ORIENTAL INSURANCE COMPANY LTD. Versus ALI ASHAD @ ABDUL ARSHAD ALI @ ASHADUL HOQUE AND ANR	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MR. A J SARMA (R-1) MR. S K GHOSH (R-1) MR G ALAM (R-1) MR. H ROHMAN (R-1)
	WITH MFA/7510/2019 (Filing Number)	ORIENTAL INSURANCE COMPANY LTD. Versus ALI ASHAD @ ABDUL ARSHAD ALI AND ANR		

30	I.A.(Civil)/2320/2019 in MFA/5991/2019	VINAY KUMAR PATHAK Versus THE GENERAL MANAGER, SHRIRAM GENERAL INSURANCE CO. LTD AND 4 ORS	MS. S B CHOUDHURY MR. K K BHATTACHARYYA	MR. A R AGARWALA MR. A R AGARWALA MR. R GOSWAMI MS. P BORTHAKUR MR D DEKA MR A AGARWALA (R- 2,3,4,5) MS. R LAILA (R- 2,3,4,5) MD. K ALI (R- 2,3,4,5)
	WITH MFA/5991/2019 (Filing Number)	VINAY KUMAR PATHAK Versus THE GENERAL MANAGER, SHRIRAM GENERAL INSURANCE CO. LTD AND 4 ORS		
31	I.A.(Civil)/3094/2019 in RSA/11805/2019	ON THE DEATH OF AMAL DAS, HIS LEGAL HEIRS REPRESENTING Versus SMTI. PARUL DAS AND ANR	MR. A C SARMA MR G BHARADWAJ MR B DEORI	MR P BHARDWAJ
	WITH RSA/11805/2019 (Filing Number)	ON THE DEATH OF AMAL DAS, HIS LEGAL HEIRS AND LEGAL REPRESENTATIVES NAMELY SMTI. SARADA DAS AND 2 ORS Versus SMTI. PARUL DAS AND ANR		
32	I.A.(Civil)/3157/2019 in MFA/9894/2019	UNITED INDIA INSURANCE CO. LTD., Versus JULEKHA BEGUM AND ANR	MR. A J SAIKIA MR. U K DUTTA MR. B KAKATI MS B KASSHYAP	MR. B BARUAH MR P SHAKWA
	WITH MFA/9894/2019 (Filing Number)	UNITED INDIA INSURANCE CO. LTD., Versus JULEKHA BEGUM AND ANR	MR. A J SAIKIA	
33	I.A.(Civil)/4250/2019 IN RSA/69/2004 (D/O), B/O in RSA/69/2004	NOOR ISLAM AND 2 ORS Versus ON THE DEATH OF ABDUL GAFUR HIS LEGAL HEIRS CHIRATON NESSA AND 10 ORS	MR K BHUYAN	
	WITH I.A.(Civil)/4251/2019	NOOR ISLAM AND 2 ORS Versus ON THE DEATH OF ABDUL GAFUR HIS LEGAL HEIRS CHIRATON NESSA AND 10 ORS	MR K BHUYAN	
	WITH I.A.(Civil)/4252/2019	NOOR ISLAM AND 2 ORS Versus ON THE DEATH OF ABDUL GAFUR HIS LEGAL HEIRS CHIRATON NESSA AND 10 ORS	MR K BHUYAN	
34	Tr.P.(C)./22/2020	PINKI BISWAS Versus RAJIB GOPE	MR. S A HUSSAIN MR D J HALOI	
35	MFA/16/2021	M/S HILL CEMENT CO. LTD. Versus THE UNION OF INDIA AND ANR	MR. K P MAHESWARI MS N J DAS MS. M SHARMA	SC, RAILWAY
36	MFA/42/2021	M/S MEGHA TECHNICAL AND ENGINEERS PVT. LTD Versus THE UNION OF INDIA AND ANR.	MR. K P MAHESWARI MS N J DAS MS. M SHARMA	SC, RAILWAY
37	MFA/45/2021	M/S MEGHA TECHNICAL AND ENGINEERS PVT. LTD. Versus THE UNION OF INDIA AND ANR	MR. K P MAHESWARI MS N J DAS MS. M SHARMA	SC, RAILWAY
38	MFA/46/2021	M/S MEGHA TECHNICAL AND ENGINEERS PVT. LTD. Versus THE UNION OF INDIA AND ANR	MR. K P MAHESWARI MS N J DAS MS. M SHARMA	SC, RAILWAY

39	MFA/58/2021 WITH LCR	M/S BAJAJ STEEL Versus THE UNION OF INDIA	MR. K P MAHESWARI	MR G GOSWAMI SC, RAILWAY
40	MFA/63/2021 WITH LCR	NEW INDIA ASSURANCE COMPANY LTD. Versus PRANAB KONWAR @ KONOWAR AND ANR.	MR. R GOSWAMI MS. P BORTHAKUR	MR. P BHOWMICK (R-1) MR. D THAOSEN (R-1)
	WITH I.A.(Civil)/627/2021 in MFA/63/2021	NEW INDIA ASSURANCE COMPANY LTD. Versus PRANAB KONWAR @ KONOWAR AND ANR.	MR. R GOSWAMI MS. P BORTHAKUR	
41	MFA/112/2021 WITH LCR	NARESH DAS AND 2 ORS Versus THE UNION OF INDIA	MR J MOLLAH MRS. A BHANU MS. S P DAS	SC, NF RLY
42	MFA/113/2021 WITH LCR	TIKU DEKA AND 3 ORS. Versus THE UNION OF INDIA	MR J MOLLAH MRS. A BHANU MS. S P DAS	SC, RAILWAY
43	MFA/115/2021 WITH LCR	SMT RAMURTA DEVI Versus THE UNION OF INDIA A	MR J MOLLAH MRS. A BHANU MS. S P DAS	SC, NF RLY
44	I.A.(Civil)/1436/2021 in RSA/18/2019	SRI RANJIT PAUL Versus SMT JAYANTI SENGUPTA AND 6 ORS	MR D N BHATTACHARYYA MR D N BHATTACHARYYA	MR. N DHAR
	WITH RSA/18/2019	SRI RANJIT PAUL Versus SMT JAYANTI SENGUPTA AND 6 ORS	MR. B C DAS MR D N BHATTACHARYYA	MR. T U LASKAR MR. N DHAR FOR CAVEATOR

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LEAVE NOTE OF ADVOCATES FOR 12/11/2021

1)	MR S SARMA	25-10-2021	To	12-11-2021
2)	MR. A DAS	25-10-2021	To	12-11-2021
3)	DR. B N GOGOI	27-10-2021	To	26-11-2021
4)	MR. L P SHARMA	25-10-2021	To	23-12-2021
5)	MR. R K JAIN	27-10-2021	To	10-12-2021
6)	MR. A K RAY	01-11-2021	To	15-11-2021
7)	MR. I GOGOI	01-11-2021	To	15-11-2021
8)	MISS T DAS	01-11-2021	To	15-11-2021
9)	MR. M H RAJBARBHUIYAN	08-11-2021	To	12-11-2021
10)	MS. S G BARUAH	08-11-2021	To	15-11-2021
11)	MR. A J SAIKIA	11-11-2021	To	18-11-2021
12)	MR. R C SANCHATI	10-11-2021	To	29-11-2021
13)	MR. A K GUPTA	09-11-2021	To	12-11-2021
14)	MR. S SINHA	09-11-2021	To	18-11-2021
15)	MR. S SAHU	09-11-2021	To	12-11-2021
16)	MR S SANCHETI	11-11-2021	To	26-11-2021
17)	MR. D K SHARMA	11-11-2021	To	21-11-2021
18)	MR. M SARANIA	11-11-2021	To	12-11-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Friday,12th November 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KAKHETO SEMA

COURT NO: 20

[CIVIL BENCH-III]

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST
DATED 01-11-2021 TO 23-12-2021(RELATING TO
CIVIL BENCH-III, FROM ITEM NO. 1 TO 67)
ALONG WITH THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
ORDER (IMPLEADMENT OF PARTY)				
1	I.A.(Civil)/948/2021 in Cont.Cas(C)/5/2020	LABANYA SAIKIA Versus RATUL CH. BORDOLOI AND 3 ORS.	MR D MAHANTA	MR B GOGOI
	WITH Cont.Cas(C)/5/2020	LABANYA SAIKIA Versus RATUL CH. BORDOLOI AND ANR.	MR. A BORUA MR D MAHANTA	MR. B GOGOI SC, HEALTH AND F W
ADMISSION				
2	WP(C)/3537/2018 B/O	MONJULA BORUAH Versus THE STATE OF ASSAM AND 2 ORS.	MS. R GOGOI MS. D DUTTA	GA, ASSAM SC, HEALTH
3	WP(C)/7973/2018 FIXED	HITESH KALITA Versus THE STATE OF ASSAM AND 2 ORS.	MR. D SARMAH MS. K JAIN	GA, ASSAM SC, PWD
4	WP(C)/9324/2019	ANANTA PATOWARY Versus THE STATE OF ASSAM AND 3 ORS.	MR. P KATAKI MRS R BEGUM MS. M DEVI MR D KALITA	GA, ASSAM
5	WP(C)/128/2020	JOY PRASAD KAMAN Versus THE STATE OF ASSAM AND 6 ORS.	MR. J C GOGOI MR. K KALITA MR. S ALI MR B ISLAM	MRS L BORUAH (R-7) GA, ASSAM MR. B B BORAH (R-7) MS. N BORAH (R-7)
6	WP(C)/598/2020	AMIT BASUMATARI Versus THE STATE OF ASSAM AND 3 ORS	MR. P SARMAH MR. B CHAKRAVARTY MR. S UPADHAY MS THUYEKHRULU	SC, HEALTH
7	WP(C)/1666/2020	ZAHIDUR RAHMAN Versus THE STATE OF ASSAM AND 3 ORS.	MISS. M DAS MD. S ISLAM MR. M DEKA	GA, ASSAM
8	WP(C)/1795/2020	GITALI DEKA Versus THE STATE OF ASSAM AND 3 ORS.	MR. A KHANIKAR MR. P KONWAR	GA, ASSAM

9	WP(C)/2245/2020	ABDUR RAHMAN Versus THE STATE OF ASSAM AND 3 ORS	MR P BHARADWAJ MR. M K CHOUDHURY MR. A BARKATAKI MR M SARMA MR. T N SRINIVASAN	GA, ASSAM
10	WP(C)/2439/2020 WITH PHOTO COPY OF RECORDS, B/O	ABDUL MANNAN Versus ASSAM PUBLIC SERVICE COMMISSION AND 4 ORS.	MR. S CHAMARIA MR. M ALI MR. S CHANDA	GA, ASSAM SC, APSC MR. D P BORAH (R4, R5)
11	WP(C)/2457/2020	DWIPEN SWARGIARY AND ANR. Versus THE STATE OF ASSAM AND 4 ORS.	MR. B PATHAK MR. R THADANI MR. V KUMAR	SC, HEALTH
12	WP(C)/2470/2020	AMITAV KUMAR SARMA Versus THE STATE OF ASSAM AND 3 ORS.	MR. A D GOSWAMI MR D N SARMA	SC, HEALTH AND F W SC, FINANCE
13	WP(C)/2630/2020 B/O	NUPUR CHAKRABARTY Versus THE STATE OF ASSAM AND 6 ORS	MR. K R PATGIRI MS. C DAS	SC, PNRD GA, ASSAM MR. M NATH SC, FINANCE DEPTT.
14	WP(C)/4235/2020	MAHBUBUR RAHMAN AND 23 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR A R BHUYAN MR. M A I HUSSAIN	SC, SEC. EDU. SC, SEC. EDU.
	WITH			
15	WP(C)/1051/2019	ABDUS SATTAR PRERI AND 116 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR K K MAHANTA MR B M DEKA MR. K M MAHANTA MS. R BORA	SC, SEC. EDU. SC, SEC. EDU.
	WITH I.A.(Civil)/932/2019 in WP(C)/1051/2019	ABDUS SATTAR PRERI AND 116 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. B D DEKA MR. K M MAHANTA MR. K M MAHANTA	SC, ELEM. EDU SC, ELEM. EDU
	WITH			
16	WP(C)/1321/2019	IMRAN HUSSAIN AND 31 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. A K DUTTA MR. B PURKAYASTHA MR. S SUTRADHAR	SC, SEC. EDU. SC, SEC. EDU.
	WITH			
17	WP(C)/1440/2019	SAMANUR RAHMAN AND ANR. Versus THE STATE OF ASSAM AND 3 ORS.	MR K K MAHANTA MR. K M MAHANTA MS. R BORA	SC, SEC. EDU. SC, SEC. EDU.
	WITH			
18	WP(C)/1554/2019	SOHIDUL ISLAM AND 11 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR K K MAHANTA MR B M DEKA MR. K M MAHANTA	SC, ELEM. EDU SC, ELEM. EDU
	WITH			
19	WP(C)/1601/2019	GOUTAM MAZUMDAR AND 40 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR K K MAHANTA MR. K M MAHANTA MS. R BORA	SC, SEC. EDU. SC, SEC. EDU.
	WITH			
20	WP(C)/1814/2019	RUNA LAILA AND 58 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR A R BHUYAN MR. M A I HUSSAIN Mr M U Ahmed MR. K R ISLAM	SC, SEC. EDU. GA, ASSAM
	WITH			
21	WP(C)/1863/2019	HIKMOT ALI AND 37 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR A R BHUYAN MR. M A I HUSSAIN Mr M U Ahmed MR. S H ZAMAN	SC, ELEM. EDU SC, ELEM. EDU
	WITH			
22	WP(C)/1866/2019	GULZAR HUSSAIN BHUYAN AND 49 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR A R BHUYAN MR. M A I HUSSAIN Mr M U Ahmed MR. S H ZAMAN MR M ALI	SC, EDU
	WITH			
23	WP(C)/4785/2019	DIPIKA MEDHI AND 3 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. A F N U MOLLAH MD H R AHMED	SC, ELEM. EDU SC, ELEM. EDU

24	WITH WP(C)/3080/2020	ABDUL MALIQUE BARBHUIYA Versus THE STATE OF ASSAM AND 4 ORS	MR A R BHUYAN MR. M A I HUSSAIN	SC, SEC. EDU. SC, SEC. EDU.
25	WITH WP(C)/3499/2020	ABUL KALAM AZAD AND 9 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	DR. B AHMED MR. A K AZAD MR A U AHMED MS. H SARMA	SC, ELEM. EDU SC, ELEM. EDU
26	WITH WP(C)/3782/2020	ALL ASSAM MADRASSA TET QUALIFIED CANDIDATES ASSOCIATION AND 2 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR A R BHUYAN MR. M A I HUSSAIN	SC, SEC. EDU.
27	WITH WP(C)/4688/2020	PARTHA PRATIM HAZARIKA AND 119 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR A R BHUYAN MR. M A I HUSSAIN MS LR KHANAM	SC, ELEM. EDU SC, ELEM. EDU SC, ELEM. EDU
28	WITH WP(C)/5268/2020	ZUHAIID AHMED AND 10 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR A R BHUYAN MR. M A I HUSSAIN	SC, SEC. EDU. SC, SEC. EDU. SC, SEC. EDU.
29	WP(C)/5053/2020	DEBAJIT GOGOI Versus THE STATE OF ASSAM AND 5 ORS	MR. B P BORAH MR R S RONGHANG	GA, ASSAM
30	WP(C)/179/2021 B/O	PRABHA BALA RABHA Versus THE STATE OF ASSAM AND 6 ORS	MR. K R PATGIRI MS. P CHAKRABORTY	GA, ASSAM SC, AG SC, FINANCE SC, SOIL CONSERVATION DEPTT.
31	WP(C)/991/2021	INDRAJIT RAJKHOWA AND 18 ORS Versus THE UNION OF INDIA AND 8 ORS	MR. D DEKA MR. D BORA	MR. S K MEDHI ASSTT.S.G.I.
32	WP(C)/1410/2021	GOPICHAND BHAGAT Versus THE STATE OF ASSAM AND 6 ORS	MR. B P BORAH MR P J DUTTA MR R S RONGHANG	SC, K A A C
33	WP(C)/1550/2021 B/O	RANU KANTA DEB Versus THE STATE OF ASSAM AND 5 ORS	MR H R A CHOUDHURY MR F U BARBHUIYA MS S DAS	GA, ASSAM SC, AG
34	WP(C)/2169/2021 FIXED	PRADIP PUJARI Versus THE UNION OF INDIA AND 4 ORS	MR. S K TALUKDAR MR. J M A CHOUDHURY MR. A B T HAQUE	GA, ASSAM ASSTT.S.G.I.
35	WP(C)/2581/2021 B/O	ASKAR ALI Versus THE STATE OF ASSAM AND 4 ORS	MR. A SARMAH	SC, FOREST
36	WP(C)/3503/2021 FIXED	BAHADUR SINGH Versus THE UNION OF INDIA AND 4 ORS	MS. P BARUAH MR TAPAS DAS	ASSTT.S.G.I.
37	WP(C)/3901/2021 FIXED	SACHINDRA DEY Versus THE UNION OF INDIA AND 3 ORS	MR. R DE MR. P K SARMA MS. B BHUYAN MS R SAHIN	MR. S K MEDHI ASSTT.S.G.I.
38	WP(C)/4021/2021 FIXED	ABU BAKKAR SIKDAR Versus THE UNION OF INDIA AND 3 ORS	MR. A CHOUDHURY MR. S ISLAM MS. A KAUSHAR	MR. S C BISWAS SC, NF RLY MS. R DEVI
39	WP(C)/4083/2021 FIXED	ANANTA KALITA AND 10 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. K R BORA MR. R PHUKAN	GA, ASSAM
40	WP(C)/4087/2021 FIXED	SANKAR KUMAR DAS Versus THE STATE OF ASSAM AND 3 ORS.	MR. J KALITA MR B HAZARIKA	GA, ASSAM MR. N BORAH (R-4) MR H MAZUMDER (R-4) MR P K BORA (R-4)
41	WP(C)/4093/2021 FIXED	BISPENDRA SINGH Versus THE STATE OF ASSAM AND 7 ORS	MR. B PATHAK MR. R THADANI MR B HAZARIKA MR V KUMAR	GA, ASSAM

42	WP(C)/4105/2021 FIXED	RAM KUMAR DEORI AND 6 ORS. Versus THE STATE OF ASSAM AND 2 ORS	MR. U K DAS MS. B D SARMAH	GA, ASSAM MR. J K GOSWAMI (R2, R3) SC, FINANCE ADDL. SR. GA, ASSAM SC, PERSONNEL DEPT.
43	WP(C)/4110/2021 FIXED	MS. LILI GOSWAMI Versus THE CEMENT CORPORATION OF INDIA AND 2 ORS.	MR. A K BARUAH MR. N MAHAJAN MR A DAS	MS J SARMAH SC, CCI SC, EPF ASSTT.S.G.I.
44	WP(C)/4196/2021 FIXED	CHANDRA BHANU SHARMA Versus THE UNION OF INDIA AND 3 ORS	MS. P BARUAH	ASSTT.S.G.I.
45	WP(C)/4431/2021 FIXED	BIPLAB MEDHI Versus THE STATE OF ASSAM AND 4 ORS	MR. A AHMED MR J P KACHARI U U KHAN	GA, ASSAM SC, PWD
46	WP(C)/4508/2021 FIXED	DR. MIRSAALIM ULLAH Versus THE STATE OF ASSAM AND 5 ORS	MR. N H MAZARBHUIYAN MR. M H SAIKIA	GA, ASSAM SC, AG SC, FINANCE SC, HEALTH
ORDERS				
47	Cont.Cas(C)/350/2019 FIXED	ALL ASSAM HEALTH CENTERS FEMALE ATTENDANTS ASSOCIATION Versus PREETI SUDAN AND 3 ORS.	MR. M KHAN MR. J RAHMAN KAKALI DEVI	MR. S C KEYAL
WITH				
48	Cont.Cas(C)/86/2019	HALESWARI BASUMATARY AND 71 ORS. Versus PREETI SUDAN AND 2 ORS	MR M H AHMED M M ZAMAN	
WITH				
49	Cont.Cas(C)/164/2019	HASINA KHATUN AND 18 ORS. Versus PREETI SUDAN AND 2 ORS.	MR M H AHMED MD. A. HUSSAIN	MR. S C KEYAL
WITH				
50	Cont.Cas(C)/209/2019	ANDIBI NATH AND 77 ORS. Versus PREETI SUDAN AND 2 ORS	MR M H AHMED MD. A. HUSSAIN	MR. D SAIKIA MR. B GOGOI MR. D UPAMANYA
WITH				
51	Cont.Cas(C)/252/2019	PANCHAMI BALA RAY AND 71 ORS. Versus PREETI SUDAN AND 2 ORS.	MR M H AHMED MD. A. HUSSAIN	MR. D SAIKIA MR. B GOGOI
WITH				
52	Cont.Cas(C)/303/2019	SUNITY BRAHMA AND 66 ORS. Versus PREETI SUDAN AND 2 ORS.	MR M H AHMED MD. A. HUSSAIN	MR. D SAIKIA MR. S C KEYAL MR. B GOGOI
WITH				
53	Cont.Cas(C)/333/2019	PADUMI BARAH AND 23 ORS. Versus PREETI SUDAN AND 2 ORS	MR M H AHMED MR A HUSSAIN	
WITH				
54	Cont.Cas(C)/340/2019	PARUL DAIMARI AND 61 ORS. Versus PREETI SUDAN AND 2 ORS	MR M H AHMED MR A HUSSAIN	
WITH				
55	Cont.Cas(C)/550/2019	BHANUMATI BORO AND 54 ORS. Versus PREETI SUDAN AND 2 ORS.	MR M H AHMED	MR. S C KEYAL
56	Cont.Cas(C)/204/2020	RAVINDRA GOALA Versus AJAY KUMAR BHALLA AND ANR.	MR. B PATHAK MR. R THADANI MR. V KUMAR	MR. R K D CHOUDHURY MS. L DEVI
57	Cont.Cas(C)/315/2020 FIXED	PROMUD KUMAR BARUAH Versus RAMENDRA NATH SHARMA	MR. D GOGOI MR. S BORTHAKUR	MR. I CHOUDHURY
58	Cont.Cas(C)/521/2020	BIDYUT KUMAR DAS AND 2 ORS Versus J B EKKA, I.A.S. AND 2 ORS	MS. P BHATTACHARYA MS. P MAHANTA MR. A BORUA	MR. R HAZARIKA MR. C CHAKRAVARTY

59	I.A.(Civil)/2124/2020 FIXED in WP(C)/4534/2020 WITH WP(C)/4534/2020	SUNIL KUMAR FORCE NO. 901710135 INSP/STENO Versus THE UNION OF INDIA AND 6 ORS	MR. U N CHATTRY MR. O LASKAR	ASSTT.S.G.I.
		SUNIL KUMAR FORCE NO. 901710135 INSP/STENO Versus THE UNION OF INDIA AND 6 ORS	MR. R MAZUMDAR MR. U N CHATTRY MR. O LASKAR MR H J SAIKIA Y SULTANA	MR. K GOGOI ASSTT.S.G.I.
60	WP(C)/4040/2020 WITH	SUNIL KUMAR Versus THE UNION OF INDIA AND 6 ORS.	MR. R MAZUMDAR MR. U N CHATTRY MR. O LASKAR MR H J SAIKIA Y SULTANA	ASSTT.S.G.I.
61	WP(C)/3425/2021	SUNIL KUMAR, FORCE NO 901710135 INSPECTOR/STENOGRAPHER Versus THE UNION OF INDIA AND 4 ORS	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MR H J SAIKIA	ASSTT.S.G.I.
62	WP(C)/3826/2020 B/O	NIRMALI BHATTACHARJEE Versus THE STATE OF ASSAM AND 7 ORS	MR. B BARUAH MR. C BARUAH	SC, AG MR. A PHUKAN, (SC, SECRETARIAT ADMINISTRATION DEPARTMENT, GOVERNMENT OF ASSAM) SC, FINANCE
63	Cont.Cas(C)/288/2021 FIXED	PRAMILA GOGOI Versus MD. MAJNUR HUSSAIN, I.A.S AND 2 ORS	B R BRAHMA MS M DEKA	MRS. R S DEURI (R2) MS T WAPANGLA (R2)
64	I.A.(Civil)/1821/2021 FIXED in WP(C)/5118/2021 WITH WP(C)/5118/2021	SHAHIDUL HOQUE LASKAR AND ANR Versus THE STATE OF ASSAM AND 5 ORS E	MR. A M BARBHUIYA MS A BEGUM	SC, REVENUE
		SHAHIDUL HOQUE LASKAR AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MR. A M BARBHUIYA MR F A LASKAR MS S R MAZARBHUIYA MS A BEGUM	GA, ASSAM
65	WP(C)/4103/2021 FIXED	MANJEET DAS Versus THE STATE OF ASSAM AND 19 ORS	MR. M AHMED MD I H LASKAR	GA, ASSAM SC, APSC
66	WP(C)/4112/2021 FIXED	SRIMATI NASIM PARVEEN AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MR. U K NAIR MR R SINGHA MR. M P SARMA	GA, ASSAM MR. P K MUNIR (R-4) MR. A GAYAN (R-4) MR. J PAWE (R-4)
<u>STAY MATTERS</u>				
67	WP(C)/4726/2020	BHADRESWARI PATHARI Versus THE STATE OF ASSAM AND 4 ORS	MS M DAS MS S SAIKIA MR. P SAIKIA	GA, ASSAM SC, REVENUE

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LEAVE NOTE OF ADVOCATES FOR 12/11/2021

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1)	MR S SARMA	25-10-2021	To	12-11-2021
2)	MR. A DAS	25-10-2021	To	12-11-2021
3)	DR. B N GOGOI	27-10-2021	To	26-11-2021
4)	MR. L P SHARMA	25-10-2021	To	23-12-2021
5)	MR. R K JAIN	27-10-2021	To	10-12-2021
6)	MR. A K RAY	01-11-2021	To	15-11-2021
7)	MR. I GOGOI	01-11-2021	To	15-11-2021
8)	MISS T DAS	01-11-2021	To	15-11-2021
9)	MR. M H RAJBARBHUIYAN	08-11-2021	To	12-11-2021

10)	MS. S G BARUAH	08-11-2021	To	15-11-2021
11)	MR. A J SAIKIA	11-11-2021	To	18-11-2021
12)	MR. R C SANCHATI	10-11-2021	To	29-11-2021
13)	MR. A K GUPTA	09-11-2021	To	12-11-2021
14)	MR. S SINHA	09-11-2021	To	18-11-2021
15)	MR. S SAHU	09-11-2021	To	12-11-2021
16)	MR S SANCHETI	11-11-2021	To	26-11-2021
17)	MR. D K SHARMA	11-11-2021	To	21-11-2021
18)	MR. M SARANIA	11-11-2021	To	12-11-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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[For Friday,12th November 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 21

[CIVIL BENCH-I

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST
DATED 01-11-2021 TO 23-12-2021(RELATING TO
CIVIL BENCH-I, ALONG WITH THE FOLLOWING
MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	CRP/319/2014 WITH LCR	MUSSTT. TASARUN BEGUM and 7 ORS. Versus ON THE DEATH OF SUDHIR CHANDRA NATH, HIS LEGAL HEIRS and ORS	MR.M H RAJBARBHUIYAN MS.P HATIGAYARI MR.W RAHMAN	MR. S D PURKAYASTHA MR. N DAS
2	Review.Pet./96/2016 CRP(I/O) 126/2015(D/O), WITH LCR	LEGAL HEIRS OF LATE GANGADHAR CHOUBEY, SMT. SARASWATI DEVI and 9 ORS Versus SRI GHANASHYAM CHOUBEY	MR.S K SAHARIA MR D C NATH	MR.S P ROY MS.N RAI MRA K RAI MR.T R ROY
3	CRP(IO)/356/2017	LEGAL HEIRS OF LATE GANGADHAR CHOUBEY, SARASWATI DEVI and ORS Versus GHANASHYAM CHOUBEY	MR. S K SAHARIAH MR D C NATH	MR. S P ROY MR A K RAI MS. N RAI
4	CRP/23/2018	ASHIS BOSE Versus INDIA CLUB AND THEATRICAL INSTITUTE AND 2 ORS.	MR. D MAZUMDAR MR. S BISWAS MS. J KAKOTI	MR G N SAHEWALLA MD ASLAM MS. S KATAKEY MR. M SAHEWALLA
5	CRP(IO)/33/2018	JYOTISH CHANDRA DAS Versus THE ABHAYAPURI WHOLESALE CONSUMERS CO-OPERATIVE SOCIETY LTD.	MR. P SARMAH MS. R CHOUDHURY MS. S S ZIA	MR. S K SAHARIA MR. P N GOSWAMI (R4) MR. P C NATH
6	CRP/153/2018	NATIONAL PLYWOOD INDUSTRIES LTD. Versus FINANCIAL AND MANAGEMENT SERVICES LTD.	MR. D CHAKRABARTY MR. A BHATTACHARYYA	MR P K KALITA MR. N DAS
7	CRP(IO)/210/2018	RAM ISWAR RAI AND 9 ORS. Versus LAKSHMI DEVI AND 9 ORS.	MR. S P ROY MS. N RAI MR A K RAI	MR. R SARMA (R1-R3, R5, R6) MR H DEKA (R1-R3, R5, R6) MS. D M NATH (R1-R3, R5, R6) MR D HAZARIKA (R1-R3, R5, R6) MR A HUSSAIN (R1-R3, R5, R6)

8	CRP(IO)/304/2018 CAVT. NO.0780/2018 FIXED WITH	AXIS BANK LTD. Versus ISWAR PRASAD JALAN	MR. M SHARMA	MR. S S ROY FOR CAVEATOR
9	CRP(IO)/303/2018 CAVT. NO. 0783/2018	AXIS BANK LTD. Versus SARITA AGARWALLA	MR. M SHARMA	MR. S S ROY FOR CAVEATOR
10	CRP(IO)/433/2018	RAHUL AMIN Versus A. SALEH UDDIN AHMED AND 7 ORS.	MR. S SAHU	MR. P S DEKA MR. N D BHUYAN (R1) MR. P K MAZUMDAR (R8)
11	Tr.P.(C)./22/2019 FIXED	AKRITI DIDWANIA Versus SANJAY DIDWANIA	MR. A K GUPTA MR. R S MISHRA	MR. A GOYAL MR. A CHOUDHURY MR. J P MORE
12	CRP(IO)/386/2019 FIXED	JAMAL UDDIN AHMED Versus ALTAFUR RAHMAN AND ANR.	MR. J LASKAR MR F Z MAZUMDER	MR A ALI MR. Y ALI
13	CRP/3/2020 CAVT. NO.1282/2019 WITH LCR	ABDUL NOOR Versus SAUKAT MAZID @ BABUL MAZID	MR A HAWARI MR S ISLAM	MR. P J SAIKIA MR. P BORDOLOI FOR CAVEATOR
<u>FOR HEARING U/O XLI RULE II C.P.C.</u>				
14	RSA/239/2019 WITH I.A.(Civil)/3667/2019 in RSA/239/2019	SRI CHANAKYA BARMAN AND ANR Versus SMTI. JUNUMA SAIKIA AND 3 ORS	MR B K SARMA MR. P K SARMA MS. B BHUYAN	MR. H K DEKA MR. B D DEKA FOR CAVEATOR
15	RSA/24/2020	SRI CHANAKYA BARMAN AND ANR Versus SMTI. JUNUMA SAIKIA AND 3 ORS	MR B K SARMA MR. P K SARMA MS. B BHUYAN	MR. B D DEKA FOR CAVEATOR
16	RSA/34/2020 CAVT. NO.1327/2019 WITH I.A.(Civil)/444/2020 in RSA/34/2020	SRI ASHOK KUMAR RAI Versus ON THE DEATH OF SMTI SARSWATI AGARWALLA AND ASHOK AGARWAL, THEIR LEGAL HEIRS AND 2 ORS	MR Z MUKIT MR. A SATTAR	MRS. S AGARWAL MR. S P ROY MR. B CHAKRABORTY MR D AGARWAL MR. S ALAM FOR CAVEATOR
17	RSA/42/2021 WITH I.A.(Civil)/671/2021 in RSA/42/2021	MANORAMA MANSION HOUSING SOCIETTY Versus SRI RUPJYOTI SARMAH	MS. M B BARUAH MR. S MUKTAR MR. D K CHOMAL	DR. R SARMAH FOR CAVEATOR
18	RSA/42/2021	MANORAMA MANSION HOUSING SOCIETTY Versus SRI RUPJYOTI SARMAH	MS. M B BARUAH MR. S MUKTAR MR. D K CHOMAL	DR. R SARMAH FOR CAVEATOR
19	RSA/97/2012 WITH LCR	NABIN BIASHYA Versus NIRALA BAISHYA	MD. A SAHAD MR. J B SAIKIA	
20	CRP/284/2014 WITH LCR	NOBIN BIASHYA Versus NIRALA BAISHYA	MD. A SAHAD MR. J B SAIKIA	
<u>ORDERS</u>				
21	CRP/224/2015	MAYAR UDDIN and ANR. Versus UDAY SANKAR DAS and ORS.	MR.N DHAR MR.G UDDIN MRM J QUADIR MRS.S HASNAIN MS.P YASMIN	MR.P ROY MR.I ALAM MR.T SK
22	CRP/71/2013	SATYENDRA PHUKAN Versus SMTI KUSHAMAI PHUKAN and ORS.	MR.B D GOSWAMI MR.M P PARASHAR	
23	CRP/284/2014 WITH LCR	THE REGIONAL DIRECTOR N.E.R Versus NABIN GARO ALIAS NABIN INGTI and ORS	MR.S C KEYAL MRD C CHAKRABORTY C.G.C. ASSTT.S.G.I.	MR.B K BHAGAWATI(R-3) MS.A CHAKRABORTY
24	CRP/224/2015	NURUL ISLAM Versus UMESH CHANDRA BARUAH and 7 ORS.	MR.S DASGUPTA MS.M DASGUPTA	

22	CRP/456/2015	JAGADISH CHAKRABORTY Versus TULSHI DAS and 6 ORS	MS.P R MAHANTA MR.S R GOGOI MR.H BARUAH MR.N K DEKA	
23	Tr.P.(C)./41/2016	SMT PUNADOI GOGOI DUTTA Versus ASWINI DUTTA	MR.S BORA MR.S BORA MR.A KHANIKAR MR.A KHANIKAR MRP GOGOI MRP GOGOI	
24	Tr.P.(C)./75/2016	NITUMONI BORA GAYAN Versus ARUN GAYAN	MR. N GOSWAMI	
25	CRP/7/2017	PREMODA GOSWAMI and 2 ORS. Versus BINU GOSWAMI and 6 ORS.	MR.D SAIKIA MR.B K MEDHI	
26	Tr.P.(C)./41/2017	JUMA SARKAR @ JUMA DAS SARKAR Versus SRI MOHAN SARKAR	MR.M K HUSSAIN MS.S Y AHMED MS.K SHARMA	
27	CRP(IO)/177/2017	DEEPAK KUMAR BHUYAN Versus BIRENDRA NATH BORDOLOI and ANR.	MS.P BARUAH	
28	CRP/17/2018	UNION OF INDIA AND 2 ORS Versus M/S. RUDRA CONSTRUCTION AND 4 ORS	MR. S C KEYAL MS P BARUAH	MR Z MUKIT MR Z MUKIT MR. A SATTAR MR H K BARUAH MR H K BARUAH MS. R HUSSAIN MS. R HUSSAIN MRS N AGARWAL MRS N AGARWAL
29	CRP(IO)/72/2018	BISWA NATH SARMAH Versus M/S. MARBLE AND TILES SHOPPEE AND 2 ORS.	MS. N MODI MR. S DUTTA (SR. ADV) MR. C SHARMA MR. S DUTTA MR. R A HAZARIKA	MR. T C DAS MR. T C DAS MR. P SARMA MR. P SARMA MR. P K BAJAJ MR. P K BAJAJ MR. S KHAN MR. S KHAN
30	CRP/147/2018	M/S. ADARSH REAL ESTATE AND ASSOCIATES PVT. LTD. Versus M/S. ECE INDUSTRIES LTD.	MR. M K SHARMA MR G DAS	
31	RSA/172/2018	MD ATOB ALI Versus MD DHANIA SEIKH AND 5 ORS	MR. B C TALUKDAR MR. P CHAKRABORTY MS. B SHARMA	
32	CRP(IO)/201/2018	SRI KRISHNA PAUL Versus MOHIBUL HOQUE AND 3 ORS.	MR. J SINGH MR. P K GARODIA MR. D SARMA MR. A DEKA	MR. K M HALOI (R2) MR. M I HUDA (R2) MR. N M DUTTA (R3, R4) MR. M K ALI (R3, R4) MR. B DAS (R2)
33	CRP(IO)/219/2018	ABIRUDDIN KHA AND 4 ORS. Versus ABDUL SATTAR KHA AND 12 ORS.	MR. A C SARMA MR. J AHMED MS. H BEGUM MR G BHARADWAJ MR S Z AHMED MS. M AHMED	MR. B BANERJEE (R1-R3, R10, R11) MR. T U LASKAR (R4.1-R4.6) MR. N DHAR (R4.1-R4.6) MD. B HUSSAIN (R4.1-R4.6) MR. A MOBARAQUE (R1-R3, R10, R11) MS. C MOZUMDAR (R1-R3, R10, R11)
34	CRP(IO)/374/2018	ANJALI CHOUDHURY Versus PRATIMA MANDAL AND ANR	MR. M K SHARMA MS. S S SAIKIA MS. A BORUAH	
35	Tr.P.(C)./91/2019 B/O	ANJAN SAHU Versus BIJOY SAHU	MR. I A TALUKDAR MR. B HUSSAIN	MR P DEKA MR. B BORAH MR. N GOSWAMI

36	RSA/255/2019	MUSTT. AMINA KHATOON Versus MEHER ALI	MR. N DHAR MD. B HUSSAIN	MR. SHEELADITYA
37	I.A.(Civil)/2492/2019 in RSA/3853/2019	SRI NIRANJAN GHOSE AND 4 ORS. Versus SMT. MAYARANI GHOSE AND 2 ORS.	MR K L GUPTA MR. S G BHATTACHARJEE	MR. A C SARMA(R1 TO 3) MR G BHARADWAJ(R1 TO 3) MS. P GHOSH(R1 TO 3) MR B DEORI(R1 TO 3)
	WITH RSA/3853/2019 (Filing Number)	SRI NIRANJAN GHOSE AND 4 ORS Versus SMT MAYARANI GHOSE AND 2 ORS		
38	I.A.(Civil)/2825/2019 IN RSA 180/2006(D/O) in Review.Pet./102/2018	THE UNION OF INDIA AND 2 ORS Versus JAI PRAKASH AGARWAL	DR. B N GOGOI	
	WITH Review.Pet./102/2018	THE UNION OF INDIA AND 2 ORS Versus JAI PRAKASH AGARWAL	DR. B N GOGOI	
39	I.A.(Civil)/30/2020 FIXED in CRP/255/2016	HAJI IDRIS ALI LASKAR and ANR. Versus ON THE DEATH OF MD. IBRAHIM ALI LASKAR, HIS LEGAL HEIR FATIMA BEGUM (DAU) AND 9 ORS	MR. N DHAR MR. A DHAR MR. M MALAKAR	
	WITH CRP/255/2016	HAJI IDRIS ALI LASKAR and ANR. Versus MD. IBRAHIM ALI LASKAR	MR. T U LASKAR MR.N DHAR MR.M MALAKAR	
40	RSA/38/2020	SMTI. MALOTI OJAH Versus SRI HARMOHAN OJAH AND 7 ORS	MR. A C SARMA MR G BHARADWAJ MR B DEORI	MR. R SARMA MR H DEKA MR D HAZARIKA MR A HUSSAIN
	WITH I.A.(Civil)/514/2020 in RSA/38/2020	SMTI. MALOTI OJAH Versus SRI HARMOHAN OJAH AND 7 ORS	MR. A C SARMA MR G BHARADWAJ MR B DEORI	
41	RSA/87/2020 WITH LCR	ON DEATH OF SRI MADAN BHUMIJ HIS LEGAL HEIRS - MONI BHUMIJ AND 14 ORS. Versus KAILASH CH. PAREKH	MR. S D PURKAYASTHA MS. S PHUKAN	MR A B DEY MR. S SUTRADHAR
42	Review.Pet./11/2021 in RSA/51/2017 (D/O) , FIXED	GOBINDA GOALA AND 2 ORS. Versus HARI NANDAN GOALA AND 7 ORS.	MR. S BISWAS MR. H A TALUKDAR	

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LEAVE NOTE OF ADVOCATES FOR 12/11/2021

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1)	MR S SARMA	25-10-2021	To	12-11-2021
2)	MR. A DAS	25-10-2021	To	12-11-2021
3)	DR. B N GOGOI	27-10-2021	To	26-11-2021
4)	MR. L P SHARMA	25-10-2021	To	23-12-2021
5)	MR. R K JAIN	27-10-2021	To	10-12-2021
6)	MR. A K RAY	01-11-2021	To	15-11-2021
7)	MR. I GOGOI	01-11-2021	To	15-11-2021
8)	MISS T DAS	01-11-2021	To	15-11-2021
9)	MR. M H RAJBARBHUIYAN	08-11-2021	To	12-11-2021
10)	MS. S G BARUAH	08-11-2021	To	15-11-2021
11)	MR. A J SAIKIA	11-11-2021	To	18-11-2021
12)	MR. R C SANCHATI	10-11-2021	To	29-11-2021
13)	MR. A K GUPTA	09-11-2021	To	12-11-2021
14)	MR. S SINHA	09-11-2021	To	18-11-2021
15)	MR. S SAHU	09-11-2021	To	12-11-2021

16)	MR S SANCHETI	11-11-2021	To	26-11-2021
17)	MR. D K SHARMA	11-11-2021	To	21-11-2021
18)	MR. M SARANIA	11-11-2021	To	12-11-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Friday,12th November 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 24

[CIVIL BENCH

**THIS BENCH WILL TAKE UP SPECIAL CAUSE
LIST DATED 08-11-2021 TO 12-11-2021,
ALONG WITH THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDER NO STEPS				
1	WP(C)/2211/2016 WITH OFFICE NOTE	NIRANJAN BARMAN Versus THE STATE OF ASSAM AND 4 ORS	MR.R DUTTA MR.M J BARUAH	SC, HEALTH
ADMISSION				
2	WP(C)/381/2015 WITH WP(C)/2212/2015 (D/O)	SUMIT PAUL Versus THE STATE OF ASSAM AND 2 ORS	MR. P K ROY MR. S K CHAKRABORTY MRS. A CHAKRABORTY MS. M DUTTA	DR. B AHMED MS. D S NEOG (SC, CO- OPERATION DEPTT.)
WITH				
3	WP(C)/4450/2014	SHANKU CHANDA Versus STATE OF ASSAM and 2 ORS,	MR.R GOSWAMI MR.D KONWAR MR.N BHATTACHARYYA	SC, CO-OP. MR.B AHMED
4	WP(C)/423/2015	SMTI DWIPANWITA SHARMA Versus THE TINSUKIA DEVELOPMENT AUTHORITY and ANR.	MR.G RAHUL MR.D M NATH	MR.A K GUPTAR-1and2 MR.R S MISHRA(R-1&2)
5	WP(C)/556/2015	MD. HASAN ALI Versus THE STATE OF ASSAM AND 5 ORS	MR.H K MAHANTA MR. P DUTTA	SC, AG(R6) MR.D P BORAH(R1-R4) MR.A CHETRY SC, FINANCE(R5) SC, PWD
6	WP(C)/959/2015	ANDRI AMO Versus THE STATE OF ASSAM AND 3 ORS	MR.P K DAS	GA, ASSAM(R- 1 TO 3) MR. M NATH (SC, PANCHAYAT & RURAL DEVELOPMENT DEPT.) SC, DIMA HASAOR-4
7	WP(C)/1777/2015	HABIB ALI BARBHUIYA Versus THE STATE OF ASSAM and 8 ORS,	DR.B AHMED MR.A M S MAZUMDER MR.A A R KARIM	GA, ASSAM(R2,4,6,7,8,9) SC, AG(R5) MR.U K NAIRR1,3 MR. R BORPUJARI,SC, REVENUE DEPARTMENT SC, PENSION

8	WP(C)/2534/2015	SK. MONOWAR HOQUE Versus THE UNION OF INDIA and 3 ORS	MR.M U MONDAL MR.H R AHMED MDI H KHAN	MR.S C KEYAL C.G.C. MRM R ADHIKARI ASSTT.S.G.I.R1-4
9	WP(C)/2627/2015	SMTI. JHUNU SARKAR Versus THE UNION OF INDIA AND 4 ORS	MR.S C BISWAS MS.K L R YANTHAN MS.J BORUAH MS.A DEY MR. S BISWAS MR.P BISWAS	C.G.C. MR.S P CHOUDHURY ASSTT.S.G.I.R1-5
10	WP(C)/2791/2015	SWADESH RANJAN BISWAS Versus NEEPCO LTD. and 3 ORS	MR. R K DUTTA MR. U J SAIKIA MR. N K BARUA	MR. K P SARMA (R1-R4) MR D SENAPATI (R1-R4) MR. H DAS (R1-R4) MS. S KATAKEY (R1-R4) MS. S. TODI (R1-R4) MR. D KAKOTI (R1-R4) MR. M SAHEWALLA (R1-R4)
11	WP(C)/6322/2015	SUREN CH. KALITA and 3 ORS. Versus THE STATE OF ASSAM AND 5 ORS	MR.U K NAIR MR.A CHETRY MS.N SHYAMAL MSW YHOSHII MR.M P SARMA	GA, ASSAM MR P BORTHAKUR(R-3) MR.A K SARMA(R-3) MR.H J TAMULI(R-3)
12	WP(C)/6373/2015	KAGAJ NIGAM KARMI UNION Versus THE UNION OF INDIA and 3 ORS	MR. T U LASKAR MR.N DHAR MR .B MALAKAR MR.K BAISHYA	MR.P K ROY(R-3&4) C.G.C. MR.S K CHAKRABORTY(R-3&4) MS.M DUTTA(R-3&4) ASSTT.S.G.I. MS.A CHAKRABORTY(R-3&4) SC, PF MR.D DEY MS.R DEVI
13	WP(C)/6375/2015	DR. GANESH CHANDRA BORA and 12 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR.U K NAIR(Sr.Adv.) MR.P N GOSWAMI MR.A CHETRY MR.N J KHATANIAR MR.P N PHOM MR.I KALITA MS.P BORGHAIN MR.M P SARMA	SC, HEALTH SC, FINANCE
14	WP(C)/6450/2015	MS RUPA BORA and 8 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR.P D NAIR MR G ALAM MR.H ROHMAN MR.D NAG	GA, ASSAM(R-1,2,3) SC, ELEMENTARY EDUCATION(R-4) SC, K A A C(R-5 TO 8)
15	WP(C)/6451/2015	HIRAK JYOTI DAS and ANR. Versus THE STATE OF ASSAM AND 4 ORS	MS.T SOM MS.S KALITA MR.H DAS	GA, ASSAM
16	WP(C)/6462/2015	SRI PHUL KUMAR DAS Versus THE UNION OF INDIA and 3 ORS	MR.S BARUAH MR.R MAZUMDAR MR.H BEZBARUAH MS.D DUTTA	C.G.C. MRM R ADHIKARI ASSTT.S.G.I.
17	WP(C)/7970/2015	SMTI ALAKA DEVI Versus THE STATE OF ASSAM AND 5 ORS	MR.J K PARAJULI MR. S K CHAKRABORTY MR.G RAHUL MR.D M NATH MRS.N S PARAJULI	SC, SOCIAL WELFARE
18	WP(C)/5149/2016	RAJ KR. MANTA Versus THE STATE OF ASSAM AND 4 ORS	MS.R DEKA MR.N G KUNDU MRG DEKA MR.P K R CHOUDHURY	MRS.V L SINGH(R-4) MS.H DASR-4 SC, PWD (NH)
19	WP(C)/5172/2016	EX TC-62091 RECT/GD SATBIR SINGH Versus THE UNION OF INDIA and 3 ORS	MR. R MAZUMDAR MR S P RAI MR U SARMA MR. H BEZBARUAH MS. R DUTTA	MRS. A GAYAN (CGC) ASSTT.S.G.I.

20	WP(C)/5546/2016	MISS MAYA SAIKIA Versus THE STATE OF ASSAM AND 4 ORS	MR.S H RAHMAN MR.D A KAIYUM MR.A AHMED MR.E HUSSAIN	MR.D MEDHI(R-5) MR.N P BARUAH(R-5) SC, HEALTH
21	WP(C)/5596/2016	SMT. MANJU KAKATI NATH Versus THE STATE OF ASSAM AND 5 ORS	MR.C GOSWAMI	MR.B K SARMA SC, SOCIAL WELFARE
22	WP(C)/5598/2016	ANESWAR SWARGIARY Versus THE STATE OF ASSAM AND 7 ORS	MR.S BANIK MR.T H HAZARIKA MR. S DEKA MR.M CHETIA MR.A RASHID	DR.B AHMED(SC, CO-OPP) MR.A DAS(R-7) MR.S R RABHA R-7 SC, BTC
23	WP(C)/5602/2016	MONOHAR SINGH Versus THE UNION OF INDIA and 3 ORS	MS.S BORA	MR.Y DOLOI(R-1 TO 4) SR. CGC ASSTT.S.G.I.
24	WP(C)/5654/2016	ARUNAVA DEY Versus THE STATE OF ASSAM AND 3 ORS	MRH I CHOUDHURY MR.R ALI MD.GIASH UDDIN MS.M BURAGOHAIN	GA, ASSAM MR.R. N. D. SARMA(R-5) MR.A DHAR(R-5) MR.A HUSSAINR-5 MR. R. GOGOI (SC, PHE DEPARTMENT)
25	WP(C)/5782/2016 CAVT. NO. 1183/2016	DR. JOGESWAR BARMAN Versus THE STATE OF ASSAM AND 4 ORS	MR.I CHOUDHURY MR.N J KHATANIAR MS.T JINI MR.S BISWAKARMA	MR.A C BORBORA GA, ASSAM MRS. D. BORA (SC, HEALTH AND FAMILY WELFARE (B) DEPARTMENT) MR.M SMITH MR. N BARMAN (R5) MR. D UPAMANYU (SC. HEALTH DEPARTMENT) SC, HEALTH FOR CAVEATOR
26	WP(C)/5784/2016	NIRUPAM BARUAH Versus THE STATE OF ASSAM AND ANR	MR.C BARUAH MR.T BARUAH MR.G BHARADWAJ	GA, ASSAM
27	WP(C)/5938/2016	DAMAYANTI BORO Versus THE STATE OF ASSAM AND 8 ORS	MR.K SARMA MR.D DAS MS.K M SARMA MR.R RAHMAN	GA, ASSAM MS.M D BORAH SC, P & R D
28	WP(C)/5960/2016	MAHANTA BRAHMA Versus THE STATE OF ASSAM AND 3 ORS	MR.D K SARMAH MS.A TALUKDAR MR.H BORA	SC, SECONDARY EDUCATION
29	WP(C)/4848/2017 WITH WP(C) 2271/2020 (D/O)	JC-361505L NAIB SUBEDAR/CLERK GIASUDDIN AHMED Versus THE UNION OF INDIA and 2 ORS.	MR.R MAZUMDAR MRU SARMA MR.H BEZBARUAH MR.K B JOTDER	C.G.C. MR.B CHAKRAVARTY ASSTT.S.G.I.
<u>ORDERS</u>				
30	WP(C)/1362/2014	UBC/102 DILIP GOGOI Versus THE STATE OF ASSAM AND 4 ORS	MR. P J SAIKIA MR. J HANDIQUE MR.N K BARUA	GA, ASSAM
31	WP(C)/4783/2014	HEMANTA BARUAH Versus THE STATE OF ASSAM and 29 ORS,	MR.I HUSSAIN MR.I H LASKAR MR.P K DEKA MR. D MAZUMDAR MR.M S ALAM MR. S ALAM	GA, ASSAM MR.B BURAGOHAIN MR.S BORTHAKUR MS.B G BORBORUAH
32	WP(C)/93/2015	SHANKAR ROY CHOUDHURY Versus THE UNION OF INDIA and 4 ORS	MS. P CHAKRABORTY MS. K KHAN MS A DAS	MR.S C KEYAL ASSTT.S.G.I.
33	WP(C)/428/2015	RAMNATH TALUKDAR Versus THE STATE OF ASSAM AND 3 ORS	MS.M BARMAN MS.D GHOSH MS. S SAIKIA MS.K DAS	GA, ASSAM MR J K PARAJULI (SC, Khadi Board)
34	WP(C)/6207/2016	MD. SAMED ALI Versus THE STATE OF ASSAM AND 3 ORS	MR.A ALI MR.M ALI MS.M KHATUN	GA, ASSAM SC, SEBA MR.D K ROY

35	WP(C)/4853/2017	ARUP KUMAR NATH Versus THE STATE OF ASSAM and 30 ORS	MR. P D NAIR MR G ALAM MR. H ROHMAN MR. D NAG	SC, APSC MR. S CHAMARIA MR. B BARUAH(R- 12 to 30) MS. B BHUYAN MR. C BARUAH(Sr.Adv.)(R-12 to 30) SC, AGRI. DEPARTMENT SC, BTC
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HEARING

36	WP(C)/5846/2014 B/O	RAMESH JARADHARA Versus ASSAM GRAMIN VIKASH BANK HEAD OFFICE BHANGAGARH and 2 ORS.	MR.B K BHATTACHARJEE MS.A CHETIA	MR.S SARMA
37	WP(C)/4294/2015 B/O	MRINAL JYOTI HAZARIKA and 3 ORS Versus THE STATE OF ASSAM AND 9 ORS	MR.U K NAIR MSW YHOSHII MR.R SINGHA	GA, ASSAM SC, HEALTH SC, FINANCE
38	WITH WP(C)/4299/2015	GYANDEEP GOGOI and 3 ORS Versus THE STATE OF ASSAM AND 9 ORS	MR.U K NAIR MR.R SINGHA MSW YHOSHII	GA, ASSAM SC, FINANCE SC, HEALTH

STAY MATTERS

39	WP(C)/64/2015	BIJOY KR. DAS and 2 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR.P K GOSWAMI MR.B P BORAH MRB TAID MR.P J DUTTA	MR.H R A CHOUDHURY(R-5&6) MR.F U BORBHUIYAR-5and6 MS.E YASMIN(R-5&6) SC, TRANSPORT SC, IWT
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LEAVE NOTE OF ADVOCATES FOR 12/11/2021

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1)	MR S SARMA	25-10-2021	To	12-11-2021
2)	MR. A DAS	25-10-2021	To	12-11-2021
3)	DR. B N GOGOI	27-10-2021	To	26-11-2021
4)	MR. L P SHARMA	25-10-2021	To	23-12-2021
5)	MR. R K JAIN	27-10-2021	To	10-12-2021
6)	MR. A K RAY	01-11-2021	To	15-11-2021
7)	MR. I GOGOI	01-11-2021	To	15-11-2021
8)	MISS T DAS	01-11-2021	To	15-11-2021
9)	MR. M H RAJBARBHUIYAN	08-11-2021	To	12-11-2021
10)	MS. S G BARUAH	08-11-2021	To	15-11-2021
11)	MR. A J SAIKIA	11-11-2021	To	18-11-2021
12)	MR. R C SANCHATI	10-11-2021	To	29-11-2021
13)	MR. A K GUPTA	09-11-2021	To	12-11-2021
14)	MR. S SINHA	09-11-2021	To	18-11-2021
15)	MR. S SAHU	09-11-2021	To	12-11-2021
16)	MR S SANCHETI	11-11-2021	To	26-11-2021
17)	MR. D K SHARMA	11-11-2021	To	21-11-2021
18)	MR. M SARANIA	11-11-2021	To	12-11-2021